

Volume I

No. 1 - 21



Tuesday  
10th June, 1952

# PARLIAMENTARY DEBATES

---

## HOUSE OF THE PEOPLE

### OFFICIAL REPORT

---

(Part I - Questions and Answers)

### CONTENTS

Members Sworn [Cols. 2—18].

**PARLIAMENT SECRETARIAT**  
**NEW DELHI**

*Price Six Annas (Inland)*  
*Price Two Shillings (Foreign)*

**THE**  
**PARLIAMENTARY DEBATES**

Dated.....18.11.2014

(Part I—Questions and Answers)

**OFFICIAL REPORT**

713

713

HOUSE OF THE PEOPLE

Tuesday, 10th June, 1952

The House met at a Quarter Past  
Eight of the Clock.

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

FOREIGNERS IN GOVERNMENT SERVICE

\*651. **Shri Velayudhan:** Will the Minister of Home Affairs be pleased to state the number of foreign nationals who are serving the Government of India as officers either in a temporary capacity or otherwise?

**The Minister of Home Affairs and States (Dr. Katju):** The number of Civilian Non-Indian Officers serving the Government of India is 660. Of these 347 are employed in the Defence Services, 198 in the Railways and the rest in other Departments.

**Shri Velayudhan:** May I know whether any special salaries are given to these foreign officers in the Government of India service? Are they enjoying any special salaries and allowances other than the grades fixed for the officers of the Government of India?

**Dr. Katju:** Many of them are on contract service; many of them are in temporary service; and some of them are in permanent service. I cannot say anything about salaries without notice.

**Shri Velayudhan:** May I know whether this list includes those who are taken on the Indo-American Agreement programme?

**Dr. Katju:** Some of them are in that programme.

**Shri Velayudhan:** May I know whether an officer taken under the Indo-American Agreement, one Mr. Slocom.....

86 P.S.D.

**Mr. Speaker:** Order, order.

**Shri Velayudhan:**.....that officer is given about Rs. 10,000 as salary per mensem all found?

**Dr. Katju:** My hon. friend must give notice of that question.

**Shri A. C. Guha:** As regards the foreigners employed in the defence services, may I know how many of them are in command service and how many are technicians and how many are for training purposes?

**Dr. Katju:** I require notice.

**Shri A. M. Thomas:** Is it the policy of the Government to effect complete Indianisation of these services?

**Dr. Katju:** Apart from the people who are on contract service, the people who are in permanent service are getting the same salaries.

**Shri V. P. Nayar:** How many such foreign nationals in Indian Government service get emoluments higher than those of the President of India?

**Mr. Speaker:** Order, order.

**Shri H. N. Mukerjee:** The hon. Minister has stated that there are some foreigners who are employed under the Indo-American Agreement programme. Could he give more precise information on this point?

**Dr. Katju:** If the hon. Member will give notice, I will give precise information.

**Shri Velayudhan:** May I know whether the Government of India have got complete control over these officers serving with them, or do they take instructions from the Technical Aid Administration here?

**Dr. Katju:** I imagine my hon. friend is only asking an argumentative question. The answer probably is open to him. He knows it. Officers who enter public corporations are governed by their rules and they take orders from superior

officers under whom they are serving and directly from the Government of India also.

**Shri Velayudhan:** May I know...

**Mr. Speaker:** Order, order. Next question. This question has taken four minutes.

#### PRESS COMMISSION

\*652. **Shri Velayudhan:** Will the Minister of Home Affairs be pleased to state:

(a) whether the Indian Federation of working journalists in its Session held at Calcutta demanded the appointment of a Press Commission by Government; and

(b) if so, what steps Government have taken in the matter?

**The Minister of Home Affairs and States (Dr. Katju):** (a) Yes.

(b) As stated by the President in his Address in Parliament, a Press Commission will be appointed in a few weeks.

**Shri Velayudhan:** May I know whether the Minister will be able to give the scope and nature of this Commission?

**Dr. Katju:** I hope to make that quite clear in the order by which the Press Commission is appointed. We will give them the terms of reference, and all that information will be available at the suitable time.

**Shri Velayudhan:** May I know whether this Press Commission will have any power over the press legislation existing in the country?

**Dr. Katju:** It will have no power at all. The Commission is only appointed for advisory purposes.

**Shri Punnoose:** Is the hon. Minister in a position to state the interests that are going to be represented on the Commission?

**Dr. Katju:** Every interest concerned with the press.

**Shri Velayudhan:** The Minister mentioned that the Commission is going to have no power. May I know why the Commission is going to be appointed if it is going to have no power?

**Mr. Speaker:** The hon. Member misunderstands the reply and then frames his question.

**Shri M. S. Gurupadaswamy:** May I know whether Government has taken a census with regard to the number of

papers and magazines published in India, and also the number of journalists employed in those presses, and also the reading clientele?

**Dr. Katju:** I have told the hon. Member just now that in framing our terms of reference we will take all material factors into consideration.

**Mr. Speaker:** I think that when the Commission is appointed the terms of reference will be before the House, and it is premature to ask any further questions.

#### TRIBAL AREAS OF ASSAM

\*653. **Shri B. R. Bhagat:** Will the Minister of Home Affairs be pleased to refer to the reply to Starred Question No. 1265 asked on 25th September, 1951, and state:

(a) the main development schemes in hand, at present in the tribal areas of Assam;

(b) when they are likely to be completed; and

(c) the total financial grants made for them in the year 1951-52?

**The Minister of Home Affairs and States (Dr. Katju):** (a) A statement is laid on the Table of the House. [See Appendix IV, annexure No. 1].

(b) This information is not yet available with the Government of India.

(c) Rs. 49 lakhs.

**Shri B. R. Bhagat:** May I know the amount to be spent under the heads Education and Public Health?

**Dr. Katju:** The schemes which have been framed do not specify the allocation under different heads. This is really a question for the Assam Government.

**Shri B. R. Bhagat:** May I know the amount spent in the previous two years?

**Dr. Katju:** I can give the figure for 1951-52: it was Rs. 16,74,000.

**Shri B. R. Bhagat:** May I know whether the Government has any scheme for the planned development of these tribal areas?

**Dr. Katju:** That is what we propose to do, and, as the hon. Member is aware, we held a conference, and we have worked out general rules for guidance.

**Shri B. R. Bhagat:** May I know whether any development of roads has

been taken in hand during the current year?

**Dr. Katju:** I do not find that under any particular head, but that is a matter which is under consideration.

**Shri B. R. Bhagat:** May I know whether any scheme of priority has been determined, and, if so, what it is?

**Dr. Katju:** There is no question of priority. There are different heads, and I suppose it will be a march all along the front.

**Shri Natawadkar:** May I know whether these schemes are worked out in co-operation with the tribes of Assam?

**Dr. Katju:** Yes, Sir; we want co-operation from the tribes in the first instance.

#### POST-CARD VENDING MACHINE

\*654. **Sardar Hukam Singh:** Will the Minister of Communications be pleased to state:

(a) whether any new model of Automatic Post-card vending machine has been received in India for experimental purposes; and

(b) if so, whether it is being tried anywhere?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) Yes.

(b) It has only just arrived.

**Sardar Hukam Singh:** May I know whether there is a condition imposed that if the machine is found to be defective, the country of its origin will take it back?

**Shri Raj Bahadur:** It is still on trial. It was on trial before also. If it is found to be unworkable, of course, it will be returned.

**Sardar Hukam Singh:** It was on trial before also—that was a Swiss machine; do I understand that this is the same machine, after the removal of defects?

**Shri Raj Bahadur:** It is from the same company.

**Shri A. M. Thomas:** May I know how many machines were ordered from the Swiss firm?

**Shri Raj Bahadur:** It is a prototype of the machine, and it has just come. It is being tried. If it is found to be satisfactory, we will order new ones.

**Shri A. M. Thomas:** Am I to understand that only one machine was ordered?

**Shri Raj Bahadur:** One machine has come.

**Shri Damodara Menon:** Is the machine likely to effect any saving to Government?

**Shri Raj Bahadur:** Keeping in view the amount of labour involved in refilling the machine, collecting coins, etc., I think we cannot predict that there will be at all any saving.

#### TUBE-WELLS

\*655. **Sardar Hukam Singh:** Will the Minister of Food and Agriculture be pleased to state:

(a) the number of tube-wells drilled during the year 1951-52 under 'G.M.F.' Campaign; and

(b) the additional area brought under cultivation and the additional quantity of food grains produced by these wells?

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):** (a) Complete information for the G.M.F. year ending June, 1952 is not yet available. However from July, 1951 to March, 1952, 449 tube-wells were constructed.

(b) The additional area benefited by these tube-wells is estimated to be 67,000 acres. Information regarding additional food grains produced by these wells is not yet available.

**Sardar Hukam Singh:** Was the target of grow-more-food in 1950-51 achieved?

**Shri Karmarkar:** So far as these tube-wells are concerned, Sir, which this question refers to, we have no definite information yet.

**Sardar Hukam Singh:** I wanted to know about the year 1950-51. Figures for that year must be available with the Government by now. I want to know whether the target was achieved in that year or it fell short very substantially.

**Shri Karmarkar:** On account of tube-wells?

**Mr. Speaker:** Yes.

**Shri Karmarkar:** The tube-wells that were sunk in 1950-51 in various parts of India were 770 and the acreage benefited by these 770 tube-wells sunk in 1950-51 is 215,153 acres. The additional production achieved from these wells is 31,362 tons. So, they resulted in substantial addition.

**Sardar Lal Singh:** May I know how many of these were sunk by foreign firms and how many by Indian firms?

**Shri Karmarkar:** I would like to have notice.

**Shri Damodara Menon:** May I know whether in accordance with the recommendation of the Public Accounts Committee Government have set up a central machinery to see whether the grants made to States for the purpose of grow-more-food campaign are properly spent?

**Shri Karmarkar:** I should like to have notice.

**Shri Ramachandra Reddi:** May I know the state-wise distribution of these tube-wells?

**Shri Karmarkar:** For 1950-51? For 1951-52 I have no information.

**Shri Ramachandra Reddi:** Whatever figures are available.

**Shri Karmarkar:** The figures state-wise are as follows:—

Bihar	...	38
Madras	...	60
Orissa	...	3
Punjab	...	343
Uttar Pradesh	...	313
Out of the Part B States—P.E.P.S.U.	...	13

The total is 770. That is for 1950-51.

**Shri N. B. Chowdhury:** May I know how many of these tube-wells have been rendered useless by this time?

**Mr. Speaker:** Order, order.

**Shri Pocker Saheb:** May I know whether Government has got any arrangements for finding out the availability of underground water before actually digging the wells?

**Shri Karmarkar:** I should like to have notice.

#### INDIAN MEDICAL INSTITUTE

\*656. **Shri Velayudhan:** Will the Minister of Health be pleased to state:

(a) when the All-India Medical Institute will begin functioning; and

(b) what are the scopes of this Institute with regard to Medical Science?

**The Minister of Health (Rajkumari Amrit Kaur):** (a) It is not possible to give any exact date as a good deal of planning has to be done. An endeavour will be made to start the medical college, which will form part of the All India Medical Institute, from August, 1953, if possible.

(b) The Institute will provide facilities of the highest order for medical education and research in all branches of Medicine. It will be a centre for post-graduate study and research and will include also a Medical College for undergraduates and a Dental College.

**Shri Velayudhan:** How many students will be able to be coached up in this institute when it is completed? Have Government formulated any plans about it?

**Rajkumari Amrit Kaur:** I do not know if the hon. Member is referring to the under-graduate college or to post-graduate studies.

**Shri Velayudhan:** Both.

**Rajkumari Amrit Kaur:** In regard to the under-graduate college it will be a small entity. I do not know how many students the planning committee will recommend but probably not more than a hundred drawn from all over India. As regards post-graduate studies, of course, as necessity arises.

**Shri Velayudhan:** May I know whether the hon. Minister will be able to give the total expenditure that will be incurred for this Institute?

**Rajkumari Amrit Kaur:** The present proposals involve an expenditure of Rs. 1,66,33,000 non-recurring and Rs. 29,50,000 recurring.

**Shri Meghnad Saha:** Will the hon. Minister kindly state whether the professors of this Institute will be whole-time officers or they will be allowed private practice?

**Rajkumari Amrit Kaur:** As I said a high-powered committee has been appointed for the purpose of planning and making recommendations. I believe they certainly will be whole-

time and I personally hope no private practice will be allowed.

**Shri N. S. Nair:** May I know whether the Institute will be expected to handle the question of modernisation and re-orientation of the *Ayurvedic* system of medicine?

**Rajkumari Amrit Kaur:** Well, Sir, on the research side we shall try to do that also.

**Shri Nambiar:** May I know what steps have been taken to redress the grievances of the students of Indian medicine in Madras in respect of the development of *Ayurvedic* system?

**Mr. Speaker:** I don't think it directly arises out of it.

**Shri B. S. Murthy:** May I know what will be the status and scales of pay of graduates of the indigenous system as compared with those of graduates of the allopathic system?

**Rajkumari Amrit Kaur:** I don't quite see how it arises from this question.

श्री गणपति राम : क्या आल इण्डिया मेडिकल बोर्ड की ओर से उत्तर प्रदेश में भी कोई ऐसी स्कीम चालू होने वाली है और उस पर कितना खर्च होने वाला है ?

[**Shri Ganpati Ram:** Is there any proposal before the All India Medical Board to start a similar scheme in Uttar Pradesh also, if so, what is the estimated expenditure proposed to be incurred on that?]

राजकुमारी अमृत कौर : हमारा ताल्लुक तो उत्तर प्रदेश से है नहीं ।

[**Rajkumari Amrit Kaur:** We are not concerned with Uttar Pradesh.]

**Dr. M. M. Das:** May I know the names of the members of the high-power committee that has been established?

**Rajkumari Amrit Kaur:** The Chairman is Dr Lakshmanaswami Mudaliar. The four Members are: Dr. Jivraj Mehta, Dr. V. R. Khanolkar, Dr. D. N. Bannerjee, formerly professor of medicine at the Patna Medical College, and Dr. D. C. Chakravarti, Principal, Calcutta Medical College. Dr. Raja will be the Member-Secretary. The Committee has power to co-opt.

#### WEATHER FORECAST REPORTS

\*657. **Shri S. C. Samanta:** Will the Minister of Communications be pleased to state:

(a) how far the Meteorological Department of India has helped the Agricultural population in their attempt to grow more food; and

(b) what is the machinery by which weather forecast reports reach the agriculturists living in remote villages?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) It is not possible to say quantitatively how far the activities of the Meteorological Department have helped the agricultural population in their efforts to produce more food. There are however several ways in which the Department gives assistance to the farmer, both in respect of their day-to-day work as also in bringing about an improvement in yield as a long term measure. As an example of the former, the Department issues daily a farmers' weather bulletin giving a forecast of weather conditions with special reference to crops. The long term measure comprises investigations into the relationship between weather and crop yields. This is expected to give information which will be of help in improving agricultural methods.

(b) The Farmers' Weather Bulletin is broadcast by all stations of the All India Radio in their respective regional languages in the rural programmes. They are also supplied free to such newspapers as agree to publish them regularly. Further dissemination of the information to farmers depends on the organisation and facilities available in rural areas. This is the responsibility of the State Governments and the matter has been brought to their attention.

**Shri S. C. Samanta:** Will the hon. Minister inform us whether the recommendations of the I.C.A.R. to take over and conduct entirely the Phenology scheme by the agricultural meteorology section has been considered and taken up?

**Shri Raj Bahadur:** I am afraid I shall have to have notice.

**Shri S. C. Samanta:** How many research workers have been trained at the Central Agricultural and Meteorological Observatory?

**Shri Raj Bahadur:** I don't quite see how this question arises.

**Shri S. C. Samanta:** May I know whether the outlook or forecast of the weather is given to agriculturists on a country-wide basis or on a regional

basis? What is the form in which it is given?

**Shri Raj Bahadur:** Farmers' daily weather forecasts are broadcast by the All India Radio, and they are also published in the newspapers.

**Dr. P. S. Deshmukh:** Do these forecasts emanate from more than one observatory, or only one?

**Shri Raj Bahadur:** Regional observatories send information which is coordinated at the main observatory and issued.

**Dr. P. S. Deshmukh:** Has any effort been made to find out the correctness of these forecasts?

**Shri Raj Bahadur:** This question had been put before and I would refer the hon. Member to the answer I gave then.

**Shri Beli Ram Das:** Is it a fact that the agriculturists cannot take advantage of these weather forecasts, because there is no radio in the villages?

**Shri Raj Bahadur:** Community sets have been provided in the villages and many agriculturists take advantage of these forecasts from them.

श्री गणपति राम : क्या मंत्री जी बतलाने की कृपा करेंगे कि मेटेओलोजिकल डिपार्टमेंट कब से खुला और उस की प्रति वर्ष क्या उन्नति है ?

[**Shri Ganpati Ram:** Will the hon. Minister please state when the Meteorological Department started functioning and what has been its progress from year to year?]

**Mr. Speaker:** It is too general a question to be answered.

**Shri K. K. Basu:** Way I know whether there is any arrangement anywhere in India whereby the tillers of the soil can get the benefit of these forecasts—I mean, apart from the A.I.R. medium?

**Shri Raj Bahadur:** This is primarily a matter for the State Governments. What we can do is to publicise to the various regions information about the weather forecasts.

**Shri Sarangadhar Das:** May I enquire whether the hon. Minister has got information as to whether every village has been covered by the community radio sets, whether they be distributed by the Central

Government or by the Provincial Governments?

**Shri Raj Bahadur:** That pertains to the Ministry of Information and Broadcasting. All I can say is that there are as many as 3847 community sets all over the country.

#### FISHING

\*658. **Shri S. C. Samanta:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the West Bengal Government has asked for light-powered craft from Australia for fishing in the estuarine areas of the Sunderbans;

(b) if so, how many and when they are expected to reach; and

(c) how far the Colombo Plan will help to solve the problems of fishing in coastal areas in West Bengal?

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):** (a) Yes.

(b) The request is under consideration

(c) There is no plan at present to obtain assistance under the Colombo Plan for fishing in coastal areas of West Bengal but the question will be examined.

**Shri S. C. Samanta:** May I know whether any arrangements have been made by the Government of India for the collection and publication of data regarding fish catches made by power-driven vessels in Indian waters?

**Shri Karmarkar:** This question refers to Indian waters, whereas the original question related to only West Bengal.

**Mr. Speaker:** I think that he is referring to the Bengal coast.

**Shri S. C. Samanta:** Yes, Sir.

**Shri Karmarkar:** So far as Bengal is concerned, I may tell him that the West Bengal Government approached us for obtaining four fishing vessels with necessary equipment. In addition, they have asked for three fishing launches equipped with net, boats etc. In the meantime, they have obtained some and regarding the other demands, the matter is being considered.

**Mr. Speaker:** I think his question was: What arrangements have been made for maintaining statistics of catches in these areas?

**Shri Karmarkar:** I have no idea about that at the moment.

**Shri S. C. Samanta:** May I know whether these light-powered vessels can be used in inland waters also?

**Shri Karmarkar:** I shall find that out.

**Shri S. C. Samanta:** May I know how far the sea fishing on West Bengal coast has progressed, and whether any accounts have been kept in respect of the same?

**Shri Karmarkar:** Out of a total area of 400 square miles of territorial coastal waters in the south of the districts of Midnapore and 24-Parganas which is suitable for coastal water fishing, about 150 sq. miles are now being exploited by the indigenous systems of fishing during certain parts of the year, mostly by local fishermen and partly by fishermen from other parts of the State, giving an yield of the order of 1800 tons per year.

**Shrimati Renu Chakravarty:** May I know what will be the cost of these light-powered fishing vessels?

**Shri Karmarkar:** I should like to have notice.

**Shrimati Renu Chakravarty:** May I know if there is any plan for supplying these crafts on loan to refugee fishermen who are facing a great crisis in these areas? They have come from Eastern Bengal, and I want to know whether these crafts will be made available to them on loan or on any other basis.

**Shri Karmarkar:** I shall have to find that out.

**Dr. M. M. Das:** May I know whether it is a fact that a certain amount of money has been promised by the U.S.A. for the development of fisheries in this country, and if so, has any plan been drawn up for the utilisation of that money for this purpose?

**Shri Karmarkar:** Regarding the exact allocation made for improvement of fisheries in India, I should like to have notice, but there appears to be an idea that it might be possible to get from America some amount by way of aid.

**Dr. P. S. Deshmukh:** May I know what degree of efficiency has been attained in fish-mongering?

**Mr. Speaker:** Order, order. We will go to the next question.

#### MERGER OF DEARNESS ALLOWANCE OF RAILWAY EMPLOYEES WITH BASIC PAY

\*659. **Shri S. C. Samanta:** Will the Minister of Railways be pleased to state:

(a) whether the Committee to go into the question of merging Dearness Allowance of the Railwaymen into their basic pay has been set up;

(b) if so, who are the members of the Committee and when they are expected to submit their recommendations; and

(c) what are the terms of reference?

**The Minister of Railways and Transport (Shri L. B. Shastri):** (a) The Committee has not yet been set up.

(b) and (c). Do not arise.

**Shri S. C. Samanta:** May I know whether the Joint Advisory Committee set up in 1949-50 made any recommendations on the subject?

**Shri L. B. Shastri:** I have no knowledge.

**Shri S. C. Samanta:** May I know the amount of loss that is being incurred every year by giving food-grain concessions to railwaymen?

**Shri L. B. Shastri:** The Committee that is now being set up will not consider the matter which has just now been referred to by the hon. Member, but I may say that this question has already been looked into and a decision has been taken that a portion of the dearness allowance should be merged into the basic pay of the workers to the extent justifiable.

**Shri S. C. Samanta:** May I know the rate of dearness allowance given to ex-States Railway employees?

**Shri L. B. Shastri:** The same rates apply generally.

**Shri Nambiar:** May I know what steps have been taken by Government to comply with the representations made by railwaymen to include not only a portion of the dearness allowance in the basic pay but also adequately to add to the dearness allowance according to the cost of living index on the basis of the Central Pay Commission's recommendations?

**Mr. Speaker:** I think it is a much wider question.

**Shri Nambiar:** No, Sir. I am enquiring about adding adequately to the dearness allowance.

**Mr. Speaker:** Can he reply?

**An Hon. Member:** I do not think he will be able to answer that question.

**Shri S. C. Samanta:** May I know whether the concessions given in the shape of foodgrains to Government railway employees and ex-States Railway employees differ now-a-days also?

**Shri L. B. Shastri:** There may be some difference somewhere, but we want to apply the same principles to both the ex-States Railwaymen and the existing Railway employees.

**Shri S. C. Samanta:** May I know whether the Government will do it just now, or whether it will be referred to the Committee?

**Shri L. B. Shastri:** That matter will be considered by the Railways. In so far as the merging of a portion of the dearness allowance with the basic pay is concerned, that will be considered by this Committee.

#### Juma CULTIVATION

\*660. **Dr. M. M. Das:** Will the Minister of Food and Agriculture be pleased to state:

(a) the different parts or States of India where 'shifting' or 'Juma' cultivation is practised;

(b) the tribes that practise this variety of cultivation;

(c) the average number of acres that are put annually under the 'Juma' cultivation?

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):** (a) to (c). The information is being collected and will be placed on the Table of the House in due course.

#### AIR AGREEMENT WITH IRAN

\*661. **Dr. Ram Subhag Singh:** Will the Minister of Communications be pleased to state:

(a) whether any arrangement exists between India and Iran for reciprocal air transport services;

(b) if so, whether this arrangement is a permanent one; and

(c) if the answer to part (b) above be in the negative whether the Government of India propose to negotiate a permanent air agreement with the Iranian Government?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) Yes, Sir.

(b) and (c). The present arrangement is temporary but a draft of a permanent Air Transport Agreement has been agreed upon by representatives of the Government of India and the Government of Iran, at Tehran on the 7th May 1952. The draft has been submitted to the respective Governments for approval. After such approval, an agreement will be signed.

**Dr. Ram Subhag Singh:** Which are the airways that operate the service between India and Iran?

**Shri Raj Bahadur:** Himalayan Airways.

**Dr. Ram Subhag Singh:** May I know the route through which this service passes?

**Shri Raj Bahadur:** Ahmedabad-Karachi-Zahidan-Kandhara-Kabul.

**Dr. Ram Subhag Singh:** Is it a fact that the Iranian Airways are permitted to operate over that area in Pakistan which is a prohibited one for Indian airways?

**Shri Raj Bahadur:** Iranian Airways follow this route: Tehran-Esfahan-Yazd-Kerman-Zahidan-Karachi-Bombay. It is more or less the same.

**Dr. Ram Subhag Singh:** In view of this, do the Government of India propose to draw the attention of the I.C.A.O. to this fact?

**Shri Raj Bahadur:** That has already been done.

**Dr. Ram Subhag Singh:** May I know whether any action has been taken by that organisation in this regard?

**Shri Raj Bahadur:** We hope it is coming before them very soon.

**Shri M. S. Gurupadaswamy:** May I know whether recently the Pakistan Government has made any suggestion to the Government of India regarding diversion of air route in Pakistan?

**Shri Raj Bahadur:** I have got no information with regard to that.

#### NATIONAL HIGHWAYS IN W. BENGAL

\*662. **Shri A. C. Guha:** Will the Minister of Transport be pleased to state:

(a) whether Government have taken over or shortly contemplate taking over any roads as National Highways in West Bengal; and

(b) if so, what are the roads, their length, and when are they likely to be finished?

**The Minister of Railways and Transport (Shri L. B. Shastri):** (a) and (b). Yes. The Central Government took over financial liability for certain provisional national highways in April 1947. A statement showing the lengths of these roads is laid on the Table of the House. [See Appendix IV, annexure No. 2].

The "missing" links and bridges required on these roads are expected to be completed in seven to ten years.

**Shri A. C. Guha:** From the statement I find there is National Highway No. 2. Has there been any complaint that this road, while approaching Calcutta, is too narrow for 20 miles? Has the Bengal Government made any representation for widening this road?

**Shri L. B. Shastri:** I have no information; but, I am prepared to look into the matter.

**Shri A. C. Guha:** The hon. Minister stated that the scheme was formulated in 1947. Since then, has there been any modification of the scheme in view of the large concentration of refugees and in view of the Partition of West Bengal?

**Shri L. B. Shastri:** The alignments of these roads are being surveyed and finalised in consultation with the State Governments.

**Shri A. C. Guha:** Has there been any modification of the original scheme as formulated in the Nagpur Conference?

**Shri L. B. Shastri:** I do not know.

**Shri A. C. Guha:** May I know whether the Government has got any particular plan in the Five Year Plan for road development in West Bengal?

**Shri L. B. Shastri:** Yes; we have.

**Shri A. C. Guha:** What is the plan?

**Mr. Speaker:** He may refer to the plan.

**Shri Nana Dass:** Is there any proposal to nationalise road transport?

**Mr. Speaker:** That is a different question. This question does not relate to nationalisation of road transport.

**Shri K. K. Basu:** May I know whether all the compensation cases regarding the acquisition of land for this road are over?

**Shri L. B. Shastri:** I should like to have notice.

**Shri A. C. Guha:** May I know what has been the contribution of the Government from the Central Road Fund to the West Bengal Government, and whether there has been any reduction in the contribution from the Central Government?

**Shri L. B. Shastri:** I should like to have notice.

#### SYSTEM OF PROCUREMENT OF FOOD-GRAINS BY LEVY

\*663. **Shri S. N. Das:** Will the Minister of Food and Agriculture be pleased to state:

(a) the names of States where the system of procurement of foodgrains by levy has been enforced;

(b) whether the working of this system has been discussed and examined on All India level; and

(c) if not, whether there is any proposal to do so?

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):** (a) Procurement by means of levy either on the cultivators or on the traders is in force in Bihar, Bombay, Madras, Madhya Pradesh, Hyderabad, Kashmir, Madhya Bharat, Mysore, Rajasthan, Saurashtra, Travancore-Cochin, Bhopal, Vindhya Pradesh and in Assam (in the thanas bordering Pakistan).

(b) The progress of procurement in every State is continuously watched by the Centre. The system of procurement prevalent in the various States was also examined in detail by a Committee set up by the Government of India in 1950.

(c) Does not arise.

**Shri S. N. Das:** May I know whether the system of procurement by levy is uniform throughout all the States?

**Shri Karmarkar:** It varies from State to State.

**Shri S. N. Das:** May I know whether the system of procurement by monopoly purchase is also in vogue in all these States?

**Shri Karmarkar:** In some of the States, Sir.

**Shri S. N. Das:** May I know whether the attention of the Government has been drawn to the fact that the system of procurement by levy is being very badly used in some of the States, and the cultivators are put to great difficulties through the working of the system?

**Shri Karmarkar:** No, Sir.

**Shri S. N. Das:** May I know whether it is a fact that rice-mills in the States have been appointed as agents to purchase rice and they supply rice to the Government?

**Shri Karmarkar:** Yes. I find in some States the rice mills purchase rice for the Government because it is convenient to do so. They gather rice from various cultivators and they give rice to the Government.

**Shri S. N. Das:** May I know whether the Government in those States also purchase rice in the open market?

**Mr. Speaker:** I am afraid questions regarding details of administration and management of State Governments should properly be put in the local legislatures.

**Shri Veeraswamy:** May I know whether Government of India is going to de-control foodgrains in all the States as in Madras?

**Shri Karmarkar:** That would require notice obviously.

**Shri Pocker Saheb:** May I know whether the Government has decided to de-control foodgrains so far as Madras State is concerned, and if so, whether in spite of that procurement by levy system continues in the surplus areas in that State?

**Shri Karmarkar:** That would also require notice.

**Shri Damodara Menon:** Is it the policy of the Government to enforce a uniform system of procurement throughout India?

**Shri Karmarkar:** No, Sir; that is not the policy. It will vary according to the local circumstances.

#### PROCUREMENT PRICES OF FOODGRAINS

\*664. **Shri S. N. Das:** (a) Will the Minister of Food and Agriculture be pleased to state what are the rates of procurement prices fixed for different foodgrains in different States?

(b) Have these rates been revised or whether these were the same as the last year?

(c) What were the recommendations or suggestions in this regard made by different States?

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):** (a) A statement is laid on the Table of the House. [See Appendix IV, annexure No. 3.]

(b) In case of Rabi grains the procurement prices are the same as fixed

for last year except Jammu and Kashmir and Himachal Pradesh who have of their own accord fixed lower prices. In case of *Kharif* grains, the procurement prices were revised in some of the States.

(c) Small increases in prices over that of previous year were suggested by some of the State Governments and where considered reasonable were accepted in full or at a reduced rate. Generally the prices were fixed on the levels obtaining in the previous year.

**Shri S. N. Das:** May I know whether it is a fact that some of the States suggested an increase in price and Government turned down the proposal?

**Shri Karmarkar:** Yes, Sir.

**Shri S. N. Das:** May I know the names of the States?

**Shri Karmarkar:** I should like to find out.

**Shri S. N. Das:** What is the margin of difference between the procurement price and the issue price in those States?

**Mr. Speaker:** That is an oft-repeated question. It will vary from State to State.

**Shri S. N. Das:** A committee was appointed to enquire into the wide difference between the procurement price and issue price in West Bengal Government. May I know whether the Government has come to any decision?

**Shri Karmarkar:** Only about West Bengal?

**Shri S. N. Das:** Yes.

**Shri Karmarkar:** I have no information.

**Dr P. S. Deshmukh:**—Is it a fact that a slight increase in the procurement price has brought in much more grain in Madhya Pradesh than was anticipated?

**Shri Karmarkar:** In Madhya Pradesh we get grains very easily either at a higher price or a lower price.

M.L.O

\*665. **Dr. Ram Subhag Singh:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether any reduction has been made recently in the pooled prices of milo; and

(b) if so, what is the reduced price of milo?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) and (b). Yes, the reduced price of Milo is Rs. 13 per maund for bagged cargo, delivered ex-port/Central Storage Depots.

Dr. Ram Subhag Singh: May I know the total amount paid as subsidy to keep down the price of milo?

Shri Karmarkar: I should like to have notice.

Giani G. S. Musafir: Q. 666.

सेठ गोविन्द दास : अध्यक्ष महोदय, प्रश्न नम्बर ६६६, ६६७ और ६६९ एक ही विषय से सम्बन्ध रखते हैं। इसलिये इन को एक साथ ही ले लिया जाय।

[Seth Govind Das: Sir, questions Nos. 666, 667 and 669 relate to one subject and may, therefore, be taken together.]

मिस्टर स्पीकर : कौन से क्रमांक ?

[Mr. Speaker: Which question?]

सेठ गोविन्द दास : नम्बर ६६६, ६६७ और ६६९।

[Seth Govind Das: Nos. 666, 667 and 669.]

डाक्टर पी० एस० देशमुख : बहुत माइली हो जायगा, साहब !

[Dr. P. S. Deshmukh: It will become too oily, Sir.]

Mr. Speaker: Can all these be taken together?

Shri Karmarkar: I have no objection.

Mr. Speaker: Questions 666, 667 and 669 are being put now.

#### Vanaspati (COLOUR)

\*666. Giani G. S. Musafir: (a) Will the Minister of Food and Agriculture be pleased to state whether it is a fact that Government invited samples and formulae for suitable colours to be mixed in the vegetable ghee some time during the last five years?

(b) If so, how many such samples and formulae were received by Government?

(c) Was any of them approved?

(d) If so, how was the originator rewarded?

(e) What has been the main reason to drop the idea?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) No.

(b) to (e). Do not arise.

#### VEGETABLE Ghee

\*667. Giani G. S. Musafir: Will the Minister of Food and Agriculture be pleased to state where does the question of colouring vegetable ghee lie?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): The Committee, appointed by Government to examine the extent of adulteration of ghee with vanaspati and other products and to suggest measures to eliminate or minimise adulteration with vanaspati, has suggested that vanaspati be coloured orange by using carotene oil concentrate as the colouring medium in addition to its latent colourisation with sesame oil. The recommendations of the Committee with regard to colourisation and other matters are under consideration of the Government of India.

Dr. P. S. Deshmukh: On a point of order, Sir. The hon. Member in whose name the question No. 669 stands is not present in the House.

Mr. Speaker: The hon. Member may please make sure!

#### Vanaspati

\*669. Pandit M. B. Bhargava: Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Government of India appointed a Committee to inquire into the ways and means whereby a consumer may be able to easily detect and differentiate between genuine ghee and hydrogenated oil, and to prevent the adulteration and admixture of the said oil with genuine ghee;

(b) if so, whether the Committee has submitted its report and what are its main recommendations; and

(c) what steps the Government of India has taken or contemplate to take by way of colourization of the vegetable oil or otherwise to prevent its adulteration with genuine ghee?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) Yes.

(b) Yes. The Committee submitted its report to the Government on the 15th May, 1952. Its main recommendations are:—

(1) Total production of *Vanaspati* in the country should be coloured orange by using carotene oil concentrate as the colouring medium;

(2) *Vanaspati* should be fortified with synthetic vitamin 'A' so that its nutritive value could be increased;

(3) carotene oil concentrate is at present not produced in India; for the present it may have to be imported from abroad but efforts should be made to develop its production in the country so that the import of carotene from outside would gradually disappear; and

(4) the production of *vanaspati* should be so controlled that every batch that leaves the factory is certain to contain the requisite amount of sesame oil to give a clear Baudouin Test.

(c) The report of the Committee is under consideration of the Government. The Government of India has, however, taken the following steps under the Vegetable Oil Products Control Order to check adulteration of *ghee* with *vanaspati*:—

(1) *vanaspati* is to be manufactured only in accordance with the quality specification laid down by the Central Government and it must contain not less than 5 per cent. of raw or refined sesame oil by weight but sufficient so that when the vegetable oil product is mixed with refined groundnut oil in the proportion of 20: 80, the red colour produced by the Baudouin Test shall not be lighter than 2.0 Red units in a 1 c.c. cell on a Lovibond scale;

(2) *vanaspati* should not have the colour or flavour of *ghee* thus making it possible for any purchaser to distinguish it by sight and smell from *ghee*;

(3) the product should be packed and labelled in a specified manner to make it clear to any purchaser that it is not *ghee*;

(4) the *vanaspati* should not be stocked or sold from the same premises in which *ghee* is stored or sold; and

(5) every dealer of *vanaspati* should display a sign board to the effect that *vanaspati* is sold in his shop.

گیانی جی - ایس - مسافر : رنگ  
دیلنے کے بارے میں سرکار کی آخری  
رہنما کیا ہے -

[Giani G. S. Musafir: What are the final conclusions that the Govern-

ment have arrived at on the issue of colourisation?]

श्री कर्मकर : सरकार आखिरी  
राय बना रही है।

[Shri Karmarkar: The matter is still under consideration of the Government.]

Mr. Speaker: Government have not come to any conclusions yet.

Shri Karmarkar: It is under consideration, Sir.

Pandit M. B. Bhargava: Is it a fact that repeated assurances were given by Government that a decision on this matter would be expedited and, if so, may I know why there has been this delay of more than a year?

Shri Karmarkar: Government have been very anxious about this matter as the hon. Member might also be knowing. But the difficulty is of finding a suitable colour. There are certain colours which are deleterious to health. We cannot mix it with those colours. There are certain other colours which are non-deleterious to health but which are not good to the eye. With regard to using carotene, it involves Rs. 1 crore foreign exchange in the shape of importing carotene oil, if it is to be mixed. We are in a struggle and we are trying to get out of that struggle as soon as possible.

Pandit M. B. Bhargava: May I know whether this proposed colour will be capable of being decolourised by any process? What is the recommendation of the Committee on this point?

Shri Karmarkar: As regards the recommendation of the Committee I should like to have notice. But that is one of the difficulties. Certain colours disappear when subjected to heating. With regard to yellow colour the question of distinguishing it from *ghee* comes in. There are *bona fide* difficulties.

Shri A. M. Thomas: May I know whether it is the finding of the Committee that *vanaspati* as at present manufactured is injurious to health?

Shri Karmarkar: On that point Government has come to the conclusion that it is not injurious to health.

सेठ गोविन्द दास : क्या माननीय मंत्री  
जी को यह बात मालूम है कि देश का

अधिकांश मत इस बात के पक्ष में है कि रंग देने से कोई फायदा न होने के सबब से इस बनास्पति का जमाना ही बन्द कर देना चाहिए?

[Seth Govind Das: Is the hon Minister aware that the consensus of public opinion is that not much good can accrue from colourisation of hydrogenated oils and that it is better to stop manufacture of all *Vanaspatis* instead?]

Mr. Speaker: Order, order. It need not be answered. It is not a question for information.

Shri M. S. Gurupadaswamy: The hon. Minister told us that he is struggling with the selection of colours. May I know whether *vanaspati* cannot be made colourless—is it not possible to produce *vanaspati* without colour?

Shri Karmarkar: That is the whole difficulty, Sir.

श्री मुनमुनवाला : मंत्री महोदय ने यह कहा कि गवर्नमेंट अभी इस बात का निश्चय नहीं कर पाई है कि वैजोटीबिल ची का खाना हेल्थ के लिए अच्छा है या बुरा, तो जब तक यह दो मत हैं क्या तब तक के लिए गवर्नमेंट इस बात पर विचार करेगी कि इस का खाना बन्द ही कर दिया जाय?

[Shri Jhunjunwala: The hon. Minister has stated that the Government have not reached any final conclusion on the issue whether *vanaspati* oils are beneficial or detrimental to health. May I know whether the Government will agree to stop its consumption altogether so long opinions differ on this point?]

Shri Karmarkar: The question arose some years back, and Government subjected *vanaspati* to all types of test. The results that were obtained and which are with Government show that *vanaspati* as such is not deleterious to health. The only problem is one of adulteration.

The Prime Minister (Shri Jawaharlal Nehru): Government are quite clear and convinced of the fact that the use of *vanaspati* is not harmful to health. By repeated scientific and medical tests it has been found that *vanaspati* or its like has been used in three-fourths of the world and nobody has suffered from it.

#### POST AND TELEGRAPH OFFICES

\*668. Shri M. L. Dwivedi: Will the Minister of Communications be pleased to state:

(a) the number of cities in which Post and Telegraph offices remain open (1) till 9 P.M. (2) day and night on (i) all working days and (ii) Sundays and other holidays;

(b) whether the measure has proved to be successful and advantageous to the general public; and

(c) the extra annual expenditure for running them?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) (1). 18 post offices in 11 cities are kept open up to 8-30 P.M. on all working days and Sundays, but excluding post office holidays. As regards telegraph offices, 1697 offices (i.e. Departmental Telegraph Offices, Combined Post offices and Licensed Telegraph Offices) are kept open up to 9 P.M. on working days and 1567 on Sundays and Holidays.

(2) No post office works day and night. 1067 Telegraph offices are kept open day and night on working days and 1038 telegraph offices are kept open day and night on Sundays and Telegraph holidays.

(b) The extension of the working hours of 18 post offices and keeping them open on Sundays have proved successful and popular

(c) Rs. 2,04,300 approximately for the 18 post offices.

श्री एम० एल० द्विवेदी : क्या माननीय मंत्री महोदय यह बतलायेंगे कि इस सुविधा को बढ़ाने के लिए जो खर्च पड़ता है वह उस आमदनी के मुकाबले में बराबर है ?

[Shri M. L. Dwivedi: May I know whether the expenditure incurred on the extension of this facility compares favourably with the income derived therefrom?]

श्री राज बहादुर : इन से अधिक आमदनी तो होती है पर यह तो नहीं कहा जा सकता कि वह आमदनी केवल इन के खोले जाने से ही हो सकती है। जो कस्टम और ट्रेफिक आम तौर से आता है वह भी इन में आ जाता है। लेकिन फिर भी इन से नुकसान नहीं है।

[**Shri Raj Bahadur:** There is, no doubt, extra income but it is difficult to say that this income is due solely to the opening of these Post and Telegraph offices. All revenue earned from customs and traffic is also included in it. It is, however, not resulting in any loss.]

श्री एम० एल० द्विवेदी : क्या इस योजना को दूसरे शहरों में फैलाने की योजना बनाई जा रही है और यदि हाँ तो किन किन शहरों में ?

[**Shri M. L. Dwivedi:** Do the Government propose to extend this scheme to other cities also, if so to which of them?]

श्री राज बहादुर : यह हमारी वार्षिक ववस्था पर निर्भर है ।

[**Shri Raj Bahadur:** That depends on our financial resources.]

श्री एम० एल० द्विवेदी : जिन जिन शहरों में सरकार ने चकते फिरते टाकखाने चलाये हैं उन का सालाना खर्चा क्या है ?

[**Shri M. L. Dwivedi:** What is the total annual expenditure on the 'mobile' post offices run by the Government in a number of cities?]

**Shri Raj Bahadur:** That question has been answered many a time.

#### TRACTORS (REPAIRS)

\*670. **Pandit M. B. Bhargava:** Will the Minister of Food and Agriculture be pleased to state:

(a) the number of the heavy and small tractors imported on Central account which are in actual operation and those that are lying idle (i) on account of want of repairs; (ii) on account of essential spare parts not being available; and (iii) due to other reasons;

(b) whether there are any factories started by Government or by private individuals with Government help which are engaged in repairs of the tractors or manufacturing or repairing spare parts;

(c) if so, at which places these factories are located; and

(d) what is the number of tractors undergoing repairs at present at these factories?

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):** (a) The required information with regard

to tractors imported on behalf of the Ministry of Food and Agriculture is furnished below:—

Number of heavy and small size tractors actually in operation. 295

Number of tractors lying idle on account of want of repairs. Nil

On account of essential spare parts not being available. 4

Due to other reasons 113\*

\*These tractors were imported in connection with a scheme of the Rehabilitation Ministry which scheme has since been wound up and are now awaiting disposal.

(b) and (c). The Central Tractor Organisation under the Ministry of Food and Agriculture is maintaining two base workshops one each at Delhi and Bairagarh (Bhopal) for repair, servicing and maintenance of its tractors, vehicles and allied equipment. The Workshops also manufacture minor tractor parts and a large number of plough parts. No financial assistance is given by the Government to private parties for starting workshops for repairs of tractors. However, according to the existing policy licenses for import of tractors are granted only to such firms as have adequate workshop facilities for servicing the tractors imported by them. Government renders necessary assistance in release of controlled materials such as iron and steel and cement to tractor importers desiring to establish their workshops for repair of tractors.

(d) It is not possible to furnish this information as the number of tractors undergoing repairs varies from day to day. On an average the two workshops belonging to the Ministry of Food and Agriculture can repair and overhaul 2 tractors and 2 Vehicles per week.

पंडित एम० बी० भार्गव : जिन स्पेयर पार्ट्स के न होने की वजह से यह ट्रैक्टर फालतू पड़े हुए हैं, क्या उन के मैन्युफैक्चर करने का भी इन वर्कशाप्स में इन्तिजाम है ?

[**Pandit M. B. Bhargava:** Do some arrangements exist for the manufacture of these spare parts for want of which these tractors are lying idle?]

**Shri Karmarkar:** The number of tractors which are lying idle on account of essential parts not being available is only, four.

**Mr. Speaker:** Is there any arrangement to make the necessary spare parts?

**Shri Karmarkar:** As given in reply to the main question these servicing shops also manufacture minor tractor parts, but it is not the idea to develop those workshops into full-fledged manufacturing units for manufacturing the spare parts.

ایمانی جی - ایس - مسافر : کیا  
دہلی سرکار نے ہلد سرکار کے پاس کوئی  
درخواست کی ہے کہ ہمارے پاس  
بہت سے ٹریکٹرس آندل پڑے ہوئے  
ہیں ان کے ریپیر کرنے کے لئے کوئی  
اندھام کیا جائے -

[Giani G. S. Musafir: Have the State Government of Delhi approached the Union Government for the repair of several tractors lying idle with them?]

**Shri Karmarkar:** I want notice. We are not a clearing House to clear all idle tractors.

**Shri Velayudhan:** May I know whether it is a fact that the tractors owned by the Central Government which are rendered useless or are being dismantled, are sold as spare parts?

**Shri Karmarkar:** There is no idea of dismantling any tractors or keeping them idle. The only tractors that are idle are four.

**Shri N. S. Nair:** May I know if Government have any idea of starting a tractor building factory?

**Shri Karmarkar:** I should like to have notice.

**Shri Nand Lal Sharma:** May I know whether tractors in one province can be sent to the other province by the Government for tilling farms owned by Government servants themselves?

**Mr. Speaker:** I have not found the connection to the Government servants.

**Shri Karmarkar:** As for the first part of the question I have understood it. Government at will move tractors from one province to another.

**Shri Nand Lal Sharma:** I want to say that the personal property of Government servants are thus.....

**Mr. Speaker:** Order, order. He is passing comments. What information does he want?

**Shri Nand Lal Sharma:** I want to ask that in case certain tractors have been sent from this place, say, Delhi to some other province and if they are out of service now will those Government servants pay compensation?

**Mr. Speaker:** Order, order.

**Shri Nambiar:** May I know whether it is a fact that the Delhi Tractor Organization has been abolished? If so, why?

**Shri Karmarkar:** I have no idea about it. I want notice.

#### IMPORT OF TRACTORS

\*671. **Pandit M. B. Bhargava:** Will the Minister of Food and Agriculture be pleased to state the number and value of tractors heavy and small size scheduled to be imported into India during the year 1952-53?

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):** Licences for import of tractors except for certain types are issued freely to accredited agents of manufacturers who are able to produce evidence that they can render satisfactory after-sales service. The issue of licences is subject to certain monetary ceilings which in practice have been found to be more than adequate. The fact that a licence has been issued for a certain monetary ceiling does not mean that imports upto that ceiling will actually be received. It is therefore not possible to make any precise estimate of the number and value of tractors likely to be imported into India during 1952-53.

As representing the Commerce Ministry, I should like to add that we have not declared any policy about that.

**Pandit M. B. Bhargava:** May I ask if the Government is not importing any tractors on its own accord during the current year?

**Shri Karmarkar:** As advised, we do import but at the present moment without notice. I cannot say what is our exact programme of import of tractors from outside for the year 1952-53.

**Pandit M. B. Bhargava:** May I know whether my question did not specifically refer to that point and why should not the Minister bring up this information?

**Mr. Speaker:** He says that his question specifically relates to this point and he wants to know why the information is not made available.

**Shri Karmarkar:** I should like to have notice to answer that question.

**Mr. Speaker:** The Minister should not answer in that manner.

**Shri Karmarkar:** I am very sorry, Sir.

सेठ अचल सिंह : क्या माननीय मंत्री यह बतलाने की कृपा करेंगे कि जितना रुपया ट्रैक्टरों में लगा है, उसके मुताबिक़ काम हुआ है ?

[**Shri Achal Singh:** Is the hon. Minister in a position to state whether the work taken from these tractors compares favourably with the total expenditure incurred on them?]

श्री कर्मार्कर : हमारी राय में तो हुआ है ।

[**Shri Karmarkar:** We think so.]

**Shri M. L. Dwivedi:** May I know if there is any scheme prepared by Government or under contemplation for tractor assembling in India just as cars and aeroplanes?

**Shri Karmarkar:** I should like to have notice.

#### SUGAR

\*672. **Shri Jhunjunwala:** Will the Minister of Food and Agriculture be pleased to state:

(a) the estimate of consumer's demand of sugar in India for 1951-52;

(b) the total quantity of exports of sugar that may have been made so far; and

(c) if the quantity exported is much less than the surplus, what steps Government propose to take to export surplus sugar?

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):** (a) 11 to 12 lakh tons.

(b) The actual quantity of sugar so far shipped is not yet known. Release orders for 3,545 tons sugar were issued for export upto 6th June, 1952.

(c) The matter is receiving consideration.

**Shri Jhunjunwala:** I want to know the actual figure, i.e. the estimate of consumer's demand of sugar in India for 1951-52. What was the estimate of Government and how much was consumed?

**Shri Karmarkar:** As for the actual consumption, I could supply the information to the hon. Member after due notice. I think the hon. Member asked for the estimate of consumer's demand of sugar in India for 1951-52 and the answer to part (a) as already given is 11 to 12 lakh tons.

**Shri Jhunjunwala:** What are the actuals?

**Mr. Speaker:** He said that it will take time. The information is not ready.

**Shri Karmarkar:** That will be after the sugar is consumed.

**Mr. Speaker:** He says that he has not got up-to-date figures now and that it will take time.

**Shri B. S. Murthy:** May I know to what countries sugar has been exported?

**Shri Karmarkar:** I have not got that information.

**Shri Nana Dass:** May I know the number of new sugar factories that have started working this year and the percentage of the estimated additional production of those mills?

**Shri Karmarkar:** On this question, I am not able to give an answer.

**Shri Badshah Gupta:** May I know if sugar is produced in a quantity more than required for home purposes and if that is so, why are the controls continued?

**Mr. Speaker:** It is all hypothetical.

**Sardar Hukam Singh:** May I know if the export during the year was through the ordinary channels or was the export made out of Government stock?

**Shri Karmarkar:** I should say, subject to correction, through the ordinary trade channels.

#### Short Notice Question and Answer

##### PROTEST STRIKE BY D. T. S. EMPLOYEES

**Shri Nambiar:** Will the Minister of Transport be pleased to state:

(a) whether it is a fact that there was a protest strike demonstration by the Delhi Transport Service workers and clerks at Karolbagh, Rajghat and in the offices on the 2nd June, 1952, between 2 P.M. and 5 P.M., and if so, why;

(b) whether it is a fact that two of their trade union leaders were arrested on the 2nd June, 1952; and

(c) whether Government are aware of the grievances of the employees which have led to the protest strike and if so, what steps are being taken to bring about an amicable settlement of this dispute?

**The Minister of Railways and Transport (Shri L. B. Shastri):** (a) and (b). Yes. The Delhi Transport Service employees in the Rajghat and Karol Bagh Depots struck work between 2 and 5 p.m. on 2nd June, 1952. No clerk, supervisory or other office staff participated in this strike. The strike was a protest against the arrest of an office bearer of the Delhi Transport Service Workers' Union and an ex-employee of the Delhi Transport Service.

(c) As already stated, the strike was a protest against the arrest, and not for the purpose of ventilating any grievances. Grievances put forward by the Delhi Transport Service Workers' Union from time to time have been subject of negotiation between the Union representatives and the Delhi Road Transport Authority, who have already accepted most of their demands.

**Shri Nambiar:** May I know, Sir, whether there was an agreement reached between the General Manager of the Delhi Transport Authority in November, 1950 and the trade union? If so, whether all these agreements were implemented?

**Shri L. B. Shastri:** Yes, Sir. So far as I know, out of twelve demands, all the important demands, perhaps eleven, have been accepted.

**Shri Nambiar:** May I know, Sir, whether there are any service rules applicable to these employees just as the discipline and appeal rules governing the Central employees?

**Shri L. B. Shastri:** If there are none, they will be made now.

**Shri Nambiar:** May I know, Sir, whether the recommendations of the Central Pay Commission also will be made applicable to this staff?

**Shri L. B. Shastri:** That question will be taken up later on.

**Shri Nambiar:** May I know, Sir, whether there are daily-rated staff employed in the name of drivers, conductors etc., to work in the service—those who are paid daily wages?

**Shri L. B. Shastri:** Yes, there are now.

**Shri Nambiar:** May I know, Sir, what steps are being taken to make them monthly-paid and to give them all the privileges as other permanent employees enjoy?

**Shri L. B. Shastri:** Among one of the agreements arrived at between the Union and the transport authorities, that question is to be taken into consideration, and perhaps very soon changes will be made, this daily wages system will be changed. I am not quite definite that all of them will not henceforth be paid daily wages, but most of them will be given monthly pay.

**Shri Nambiar:** May I know, Sir, what steps are being taken to absorb all the temporary and casual labourers who are now not being taken on a permanent basis? If so whether there is any programme.....

**Mr. Speaker:** I may point out one thing at this stage. I allowed certain questions just by way of information, but the Delhi Transport Authority is an autonomous body, and it has got a certain autonomy of its own. So far as details of administration are concerned, it is better to approach the Delhi Transport Authority, and not put questions of detail here. I allowed the general question because it related to the question of strike and the dissatisfaction, and therefore it is proper that Government should have some notice about it. All these facts which he is entering now into will not be permitted even on ordinary questions. He can raise these points if he likes—one of the principal aims in this House should be to elicit information—but, though, sovereign it is and it may go into any question in any part of India, yet under the scheme of our Constitution, we have created certain autonomous bodies; and if we want that spirit of self-government should increase, then that autonomy should be least interfered with by putting questions in this House. I may make this very clear.

**Shrimati Renu Chakravarty:** I want to know whether there is any proposal for granting of uniforms for the staff.

**Mr. Speaker:** Now, it runs counter to the general statement which I made.

**Shri Velayudhan:** I want to put one question, Sir.

**Mr. Speaker:** Order, order. Enough questions have been put.

## WRITTEN ANSWERS TO QUESTIONS

## IMPORTED FOODGRAINS

\*673. { Shri Jhunjhunwala:  
Pandit M. B. Bhaigava:

Will the Minister of Food and Agriculture be pleased to state:

(a) the F.O.B. price per maund of the different foodgrains from each country imported in 1951;

(b) the average retail price per maund at which the different imported foodgrains were sold to the public; and

(c) the average loss per maund of foodgrains incurred by the Central Government and the State Governments in distributing imported foodgrains?

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):** (a) It is not in the public interest to disclose the information asked for just at present.

(b) A statement showing the issue prices of imported foodgrains in various States during 1951 is laid on the Table of the House. [See Appendix IV, annexure No. 4.]

(c) The weighted average subsidy per maund incurred by the Central Government during 1951 on the sale of imported foodgrains in subsidised areas works out approximately as follows:—

Wheat	...	Rs. 4/8/0 per md.
Rice coarse	...	Rs. 7/3/6 per md.
Milo	...	Rs. 5/3/9 per md.

The information regarding the loss incurred by the State Governments is not available.

## APPOINTMENT OF SCHEDULED CASTES IN THE SERVICES OF THE UNION

\*674. **Shri P. N. Rajabhoj:** Will the Minister of Home Affairs be pleased to state:

(a) what orders have been issued by the Government of India to ensure the appointment of members of Scheduled Castes to services and posts under them in the proportion prescribed for the Scheduled Castes;

(b) the source, if any, to know the number of posts of all cadres to which members of Scheduled Castes are appointed, during a period of six months as against the total number of posts filled during the same period; and

(c) the number of posts of all cadres filled by the Union Public Service Commission the Special Recruitment

Board and other recruiting authorities, separately in each case, since the 26th January, 1950, the number reserved for the Scheduled Castes and the number of posts to which Scheduled Caste persons were actually appointed; in case the number of posts filled by Scheduled Castes persons was less than the number reserved for them, what action Government propose to take in the matter?

**The Minister of Home Affairs and States (Dr. Katju):** (a) The orders in this regard are contained in our Supplementary Instructions No. 42/21/49-NGS dated 28th January, 1952, a copy of which is placed on the Table of the House. [Placed in the Library. See No. P.27/52.]

The substance of these orders has also been given in paragraph 15 of the Report of the Ministry of Home Affairs for 1951-52 copies of which have been circulated to Members of Parliament.

(b) There is no single source at present from which the desired information can be readily obtained. However, the various Ministries and Departments have been asked under our Supplementary Instructions to submit annual communal returns. When these are received, it will be possible to find out the number of Scheduled Castes candidates appointed in the course of a year as against the total number of posts filled during the same period.

(c) This information is not readily available. It is being collected and will be placed on the Table of the House in due course.

## FREQUENCY OF AIR SERVICES (REDUCTION)

\*675. **Dr. Ram Subhag Singh:** Will the Minister of Communications be pleased to state when the reduction in the frequency of services announced recently by the various Indian air companies as a result of the world shortage of aviation fuel is likely to be restored?

**The Deputy Minister of Communications (Shri Raj Bahadur):** The restrictions imposed will be lifted on the 12th June, 1952.

## MADURAI-KARAIKUDI RAILWAY LINE

\*676. **Shri Kakkan:** (a) Will the Minister of Railways be pleased to state whether the Government of India have spent money to survey the lands for a new Railway line from Madurai to Karaikudi via Melur?

(b) If the answer to part (a) above be in the affirmative, when will that

Railway line be opened from Madurai to Karaikudi via Melur?

**The Minister of Railways and Transport (Shri L. B. Shastri):** (a) Yes.

(b) There is no proposal to open the line now, as the project was dropped in 1935 in view of the Madras Government's opinion that the construction of this line would duplicate the existing road system. The project has not been recommended by the Madras Government in their post-War reconstruction programme and has, therefore, not been considered again.

#### LAMPHAL PAT

**\*677. Shri L. J. Singh:** (a) Will the Minister of States be pleased to state whether it is a fact that Government granted permission for throwing open to cultivation the Lamphal Pat in Imphal town and if so, when?

(b) Are Government aware of the fact that Lamphal Pat is the only grazing ground for the majority of the cattle of Imphal town?

**The Minister of Home Affairs and States (Dr. Katju):** (a) and (b). A portion of the Lamphal Pat adjoining Imphal town was thrown open for cultivation in April 1951 as part of the Grow More Food Campaign. Even after setting a portion of the area for cultivation, adequate grazing facilities are available for the cattle of the area.

#### CRIMINAL PROCEDURE CODE

**\*678. Shri L. J. Singh:** Will the Minister of States be pleased to state whether the Criminal Procedure Code has been introduced in Manipur?

**The Minister of Home Affairs and States (Dr. Katju):** The Criminal Procedure Code has not yet been extended to Manipur. A proposal for the extension of the Criminal Procedure Code to Manipur with suitable modifications is under consideration.

#### COMMUNICATIONS BETWEEN INDIA AND ANDAMANS

**\*679. Bishop Richardson:** (a) Will the Minister of Home Affairs be pleased to state what steps are being taken to improve the facilities for communications between the mainland of India and the Andaman and Nicobar Islands?

(b) What steps are being taken to give adequate medical aid to the people of the islands?

(c) What steps are being taken to prevent foreigners from poaching around the coasts of the islands?

**The Minister of Home Affairs and States (Dr. Katju):** (a) Until the middle of 1950 there was only one vessel, namely s.s. *Maharaja*, for transporting passengers and cargo to and from the Islands. From June 1950, the Government of India chartered another vessel—s.s. *Bharatkhand* for the India-Andaman service. The possibilities of establishing a regular air service between the mainland and Port Blair are under consideration.

(b) The arrangements already made by Government to provide medical aid in the Islands are not inadequate. For a population of about 31 thousand, there are 364 beds in the various hospitals and dispensaries in the Islands. Government are proposing to make provision for more beds at Mayabunder. The appointment of an additional Medical Officer in the Nicobar group is also under consideration.

(c) All possible steps are being taken by Government in the matter.

#### TELEPHONE EXCHANGE AT TIS HAZARI

**\*680. Giani G. S. Musafir:** (a) Will the Minister of Communications be pleased to state whether it is a fact that a Telephone Exchange Plant for Tis Hazari Delhi Exchange has been purchased?

(b) If so, what has been its cost and when has it been purchased?

(c) Is it a fact that the working of this Exchange has been delayed due to the defective machinery?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) Yes.

(b) Rs. 25 lakhs. In November, 1950.

(c) No.

#### QUARTERS FOR RAILWAY EMPLOYEES

**\*681. Shri Sinhasan Singh:** Will the Minister of Railways be pleased to state:

(a) whether the Government have any standard plan for building quarters for the III and IV grade employees of the Railways; and

(b) what percentage of the employees of N. E. Railway still remain unprovided with quarters and how long will it take to provide each employee with a quarter?

**The Minister of Railways and Transport (Shri L. B. Shastri):** (a) Yes. Railways are however permitted to make minor modifications in the designs to suit local conditions.

(b) About 57 per cent. of staff on North Eastern Railway is not housed in railway quarters. According to Government's policy quarters are to be provided primarily for essential staff only, who are required to live on or near the railway premises, as they are liable to be called to duty at any time of the day. The time required for providing a quarter to every employee will depend on the funds made available in the years to come.

#### LAND SETTLEMENT IN IMPHAL

**\*682. Shri Rishang Keishing:** Will the Minister of States be pleased to state:

(a) whether it is a fact that the Assam Municipality Act, 1923, has been applied to Manipur and a municipality for Imphal town is being constituted with restricted franchise; and

(b) is it a fact that Thangmeiband, Sagoband, Uripok, Wahingbam Leikai and Keishamat areas lying in the heart of the town are being excluded from the Municipality?

**The Minister of Home Affairs and States (Dr. Katju):** (a) Yes, Sir.

(b) These are rural areas which constitute the suburbs of the town but were excluded from the Municipal limits on the recommendation of the Imphal Town Fund Committee.

#### SETTLEMENT OF DISPLACED PERSONS

**\*683. Shri Rishang Keishing:** (a) Will the Minister of States be pleased to state whether it is a fact that displaced persons were settled on vast plots of cultivable land in Manipur after ousting the local inhabitants from their settlements?

(b) Is it a fact that the landless peasants were ousted from Sugnu recently by Deputy Commissioner and displaced persons were settled there;

(c) Is it also a fact that Assam Rifles were posted to protect the displaced persons?

**The Minister of Home Affairs and States (Dr. Katju):** (a) In accordance with the general policy of Government about 400 to 500 displaced families from East Bengal have been settled in Manipur. Neither the number nor the area occupied by them is large; and no local inhabitant has been

ousted from any land to which he had any legal title or even a colourable claim of right.

(b) Some of the displaced persons who were to be rehabilitated in Manipur were settled at Sugnu where there was some Government waste land. Immediately it became known, certain local people occupied the land reserved for the displaced persons without any authority and with a view to driving the refugees away and occupying the land themselves. The Deputy Commissioner had to evict these persons as their occupation was quite unauthorised and illegal. It is not a fact that all the persons evicted were landless. Some of the landless people who were evicted have already been allotted other lands at Sugnu.

(c) In view of the hostile attitude of a section of the local people towards the refugees, a section of the Manipur Rifles (Armed Police) had to be posted at Sugnu to protect the life and property of the displaced persons.

#### CIRCUIT BENCH OF PUNJAB HIGH COURT

**\*684. Shri N. C. Chatterjee:** Will the Minister of Home Affairs be pleased to state:

(a) how many days the Circuit Bench of the Punjab High Court sat in Delhi;

(b) whether any intimation was given to the public of Delhi. Bar or the State Government by the hon. Judges or by the Registrar as to when the Circuit Bench would cease to function;

(c) if so, how many days before the Circuit Bench ceased to hold its sittings such notice was given;

(d) whether the Punjab High Court issued any notice as to when the Circuit Bench would again hold its sittings in Delhi;

(e) what arrangements, if any, have been made for the institution or filing of appeals or writ cases in the meantime in Delhi;

(f) whether in the interests of the litigant public of Delhi, Government would consider the desirability of having a permanent Bench of the High Court at Delhi; and

(g) whether it is a fact that some of the Honourable Judges of the Punjab High Court are not in favour of the Circuit Bench sitting in Delhi?

**The Minister of Home Affairs and States (Dr. Katju):** (a) The Circuit

Bench sat from the 25th February 1952 to the 30th April, 1952.

(b) and (c). I understand that intimation was given to the public that the Court would be closing on the 30th April, 1952, but I have been unable to ascertain the exact date on which this was done.

(d) No. This is expected to be done shortly. I understand the Circuit Bench will sit again next month.

(e) No arrangements have yet been made in this regard, but I understand that the High Court proposes very shortly to station some staff at Delhi permanently for the institution and filing of appeals etc.

(f) This raises a controversial issue. Government would prefer to have some more experience of the working of the Circuit Court.

(g) The establishment of the Circuit Bench at Delhi was accepted by the Punjab High Court. I am not in a position to say what may have been the opinions of individual Judges.

#### NEW RAILWAY LINES FOR MADRAS, MYSORE & BOMBAY

\*685. **Shri T. Subrahmanyam:** Will the Minister of Railways be pleased to state:

(a) the number of new Railway lines proposed to be constructed in the next five years in Madras, Mysore and Bombay States; and

(b) whether any proposals have been sent by the Governments of these States?

**The Minister of Railways and Transport (Shri L. B. Shastri):** (a) So far it has been decided that one new line in Madras, viz. Satyamangalam-Chamrajanagar-Coimbatore, which will also serve the Mysore State, will be taken up during 1954-55 and 1955-56. One new line which passes through the Bombay State, viz., Kandla-Deesa, is expected to be completed during 1952. Besides this, restoration of three dismantled lines in the Madras State and two in the Bombay State will be completed during 1952-53 and 1953-54. Other projects to be taken up during the next five years will be considered in due course.

(b) Yes.

#### DIVERSION OF LAND FROM PADDY CULTIVATION TO JUTE CULTIVATION

\*686. **Shri Tushar Chatterjea:** Will the Minister of Food and Agriculture be pleased to state:

(a) what is the total acreage of land transferred from paddy cultivation to jute cultivation in the State concerned in 1951-52; and

(b) what approximate quantity of paddy production has been affected thereby?

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):** (a) and (b). No estimate of actual diversion is available. There was, however, a plan for diverting 278 thousand acres of land from rice cultivation to jute cultivation in the main jute-growing States during 1951-52, involving a loss of 78,000 tons of rice. The State-wise figures of planned diversion are as follows:

	('000 acres)
Assam	... 40
Bihar	... 100
Orissa	... 38
West Bengal	... 100
<b>Total</b>	<b>... 278</b>

#### TYPISTS IN RAILWAYS

\*687. **Dr. Lanka Sundaram:** (a) Will the Minister of Railways be pleased to state whether it is a fact that Typists on Railways form a separate cadre distinct from other clerical staff?

(b) Is it a fact that Typists submitted a memorial to the Minister of Railways some six months ago requesting for revision of their pay scale?

(c) If the reply to parts (a) and (b) above be in the affirmative, what action has been taken on the representation?

**The Minister of Railways and Transport (Shri L. B. Shastri):** (a) and (b). Yes.

(c) The representation has been considered. It is regretted that the request for the allotment of the Rs. 68-170 scale or the payment of a special allowance of Rs. 20 cannot be acceded to. Posts in the Rs. 160-220 grade will be provided in accordance with the requirements of the work.

The request for a reservation in recruitment to the grade of stenographers will receive further consideration.

**CHAMARAJANAGAR-METTUPALAYAM  
RAILWAY LINE**

\*688. **Shri Madiah Gowda:** Will the Minister of Railways be pleased to state:

(a) when the survey was conducted and the estimate prepared to open a railway line from Chamarajanagar to Mettupalayam; and

(b) what is the estimated amount and what is its distance?

**The Minister of Railways and Transport (Shri L. B. Shastri):** (a) A traffic and a preliminary engineering survey were carried out in 1948-49.

(b) The distance from Chamarajanagar to Mettupalayam is 89.50 miles and the cost of this project Rs. 4.32 crores. A better alignment, terminating at Coimbatore instead of at Mettupalayam has been decided upon. Its length will be 101.70 miles and the cost Rs. 4.65 crores.

**हरपालपुर-छतरपुर रेलवे लाइन।**

\*६८९. श्री आर० एस० तिवारी :  
क्या रेल मंत्री यह बतलाने की कृपा करेंगे :

(क) क्या हरपालपुर से नीगांव होती हुई छतरपुर तक एक रेलवे लाइन बिछाने के लिये कोई भूमापन किया गया था ;

(ख) यदि ऐसा भूमापन किया गया था, तो वह काम स्थगित क्यों कर दिया गया ; और

(ग) क्या वह काम अब पूरा किया जायेगा, और यदि किया जायेगा तो कब ?

**HARPALPUR-CHHATARPUR RAILWAY  
LINE**

[\*689. **Shri R. S. Tiwari:** Will the Minister of Railways be pleased to state:

(a) whether any survey was made for constructing a railway line from Harpalpur to Chhatarpur via Nowgong;

(b) if such a survey was undertaken, why was the work suspended; and

(c) whether the construction will now be completed and if so, when?]

**The Minister of Railways and Transport (Shri L. B. Shastri):** (a) Yes.

(b) The project was abandoned at the time (1926-27) due to the poor financial prospects disclosed.

(c) The Central Board of Transport, in the course of a review in March last of certain railway projects, decided to postpone the survey of a project which they had approved earlier and which would have included a line from Harpalpur to Chhatarpur. The question of taking up its construction will depend on the priority it is able to obtain as against other projects, after its survey has been approved and carried out.

**TRIPURA STATE EMPLOYEES**

\*690. **Shri Biren Dutt:** Will the Minister of States be pleased to state:

(a) whether the re-organisation Scheme in regard to the employees of Tripura State is completed; and

(b) whether their pay is being fixed according to the new scale?

**The Minister of Home Affairs and States (Dr. Katju):** In respect of certain Departments of the Tripura Administration the re-organisation schemes as well as the revision of the scales of pay of the various posts have been sanctioned. There are certain Departments in respect of which the proposals are still under consideration.

**VENDING CONTRACTS**

\*691. **Ch. Raghur Singh:** Will the Minister of Railways be pleased to state:

(a) what system is adopted in granting contracts to Vendors on various railway stations;

(b) whether it is a fact that tenders for vending contracts are not invited; and

(c) if so, what are those stations on the Northern Railway where tenders were not called for?

**The Minister of Railways and Transport (Shri L. B. Shastri):** (a) Licensing system.

(b) Tenders are not invited.

(c) No tender was called for at any station on the Northern Railway except for six stations on the ex-Bikaner

State Railway portion, in respect of which tenders were invited prior to the introduction of the licensing system referred to in (a) above.

#### BOWRINGPET-ONGOLE RAILWAY LINE

\*692. **Shri Viswanatha Reddy**: Will the Minister of Railways be pleased to state:

(a) whether the Rayalaseema Development Board has recommended for laying out a Railway line between Bowringpet and Ongole via Madanapalli, Rayachoti and Cuddapah; and

(b) if so, what steps have been taken by Government in the matter?

**The Minister of Railways and Transport (Shri L. B. Shastri)**: (a) No recommendation from the Rayalaseema Development Board for laying out the railway line in question has been received by the Railway Ministry.

(b) Does not arise.

#### MOTOR TRANSPORT TAXATION ENQUIRY COMMITTEE

\*693. **Shri Viswanatha Reddy**: Will the Minister of Transport be pleased to state:

(a) whether the Motor Transport Taxation Enquiry Committee has submitted its Report to the Government of India; and

(b) if so, whether Government have accepted the recommendation that uniform rate of taxation should be introduced throughout India?

**The Minister of Railways and Transport (Shri L. B. Shastri)**: (a) Yes.

(b) While the Central Government, by virtue of Entry No. 35 in List III, is concerned with the principles on which taxes on mechanically propelled vehicles are to be levied, the power to tax mechanically propelled vehicles vests with the State Governments, vide entry No. 57 in List II. Consideration of the recommendation of the Motor Vehicles Taxation Enquiry Committee's report regarding uniformity in motor vehicle taxation, therefore, requires negotiations with the State Governments, and the matter is under correspondence with them.

#### BALANCED DIET

\*694. **Shri U. S. Dube**: Will the Minister of Health be pleased to state whether Government have prepared any schedule or schedules of balanced diet, and if so, what steps have been taken to popularise them among the people?

**The Minister of Health (Rajkumari Amrit Kaur)**: Yes. A schedule of balanced diet representing the daily requirements of an adult for the maintenance of good health was prepared in 1944 by a Special Committee of the Nutrition Advisory Committee of the Indian Council of Medical Research formerly known as Indian Research Fund Association. This schedule as well as other useful information has been incorporated in the Government of India Publication Health Bulletin No. 23, 'The Nutritive value of Indian Foods and the Planning of Satisfactory Diets' Fourth Edition, 1951. Copies of the book are made available at a concessional rate of 8 annas per copy. Information regarding balanced diets is also propagated from time to time by Health Departments of States through lectures and exhibitions. The real difficulty is not so much lack of knowledge as the prevailing poverty and shortage of essential items of food like milk and fruit.

#### PRODUCTION OF FOODGRAINS

\*695. **Col. Zaidi**: (a) Will the Minister of Food and Agriculture be pleased to state how the increase in the production of foodgrains is determined; and

(b) whether the technique of random sampling is sufficiently developed and takes into consideration every relevant item?

**The Deputy Minister of Commerce and Industry (Shri Karmarkar)**: (a) Presumably the hon. Member is referring to the increase under the Grow More Food Campaign. A note on the subject is placed on the Table of the House. [See Appendix IV, annexure No. 5.]

(b) The reliability of random sampling technique is by now well established. Nevertheless, there is still scope for improvement in the method and continued research is necessary. Efforts in this direction are already being made by the Indian Council of Agricultural Research.

#### RICE CONTENT IN RATION IN MADRAS, TRAVANCORE-COCHIN AND MYSORE

\*696. **Shri C. R. Iyyanni**: (a) Will the Minister of Food and Agriculture be pleased to state what is the rice content in the ration allowed per capita in Travancore-Cochin?

(b) What is the rice content in the ration allowed per capita in Madras?

(c) How much deficit there is in rice in the States of Travancore-

Cochin, Madras and Mysore if 6 oz. rice is to be given *per capita*?

(d) What is the percentage of deficit in each of these States?

(e) What is the loss sustained by the above mentioned States in respect of rice ration in the year 1951-52?

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):** (a) The rice content in the ration in Travancore Cochin is 6 oz. per adult per day.

(b) The rice content in the ration of rice-eaters, mixed eaters and millet-eaters in Madras is 7 ozs. and 4 ozs. and 3 ozs. per adult per day respectively.

(c) If 6 oz. ration of rice were given *per capita* the deficits in these States will be—

Travancore-Cochin	218,000 tons.
Madras	16,000 tons.
Mysore	371,000 tons.

(d) Again on assumption of 6 oz. rice ration *per capita* per day, the deficits in these States work out at 38.5, 0.5, 64.0 per cent. respectively.

(e) The net estimated loss incurred by the Travancore-Cochin Government in selling imported rice below its economic cost is Rs. 215.5 lakhs.

Regarding Madras and Mysore, information is being collected and will be laid on the Table of the House as soon as received.

#### PRICES OF RICE IN DIAMOND HARBOUR

\*697. **Shri K. K. Basu:** Will the Minister of Food and Agriculture be pleased to state the average price of rice in each of the Police Stations of the Diamond Harbour sub-division of 24 Parganas and also in non-rationed areas of Police Station Bishnupur, Mahashtala, Budge Budge and Metra Bruz of Sadar Sub-division of 24 Parganas?

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):** The wholesale open market price of rice in these areas is reported to be Rs. 43 per maund. Actual price in each of the Police Stations mentioned by the hon. Member is not available with us.

#### ALLOTMENT OF FOODGRAINS TO MADRAS

\*698. **Shri Veeraswamy:** Will the Minister of Food and Agriculture be pleased to state:

(a) how many tons of foodgrains have been allotted to Madras State for 1952-53;

(b) how many tons of foodgrains have been so far sent to Madras State from this year's allotment; and

(c) the quantity of rice and wheat separately?

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):** (a) The allocation of foodgrains under Basic Plan is made on the basis of the calendar year. The ceiling import quota of foodgrains fixed for Madras for 1952 is 6.87 lakh tons.

(b) and (c). For the period January to June 337,200 tons of foodgrains have been allotted to Madras consisting of 105.2 thousand tons of rice, 74.8 thousand tons of wheat and 157.2 thousand tons other grains.

#### ALLOCATIONS OF WAGONS

130. **Shri N. P. Sinha:** (a) Will the Minister of Railways be pleased to state whether the Indian Collieries Owners' Association made a grievance against the present system of allocation of wagons for transport of lower grades of coal for domestic purposes?

(b) If so, what is the system of allocations?

(c) Are priorities for transport of higher grades of coal frequently given?

**The Minister of Railways and Transport (Shri L. B. Shastri):** (a) Yes.

(b) For the purpose of allocation of coal, industries have been classed under different groups in order of importance or priority. Allocations are sanctioned about the middle of each month for the succeeding month, taking into account the estimated output of coal, the demands of the consumers and the number of wagons required per day for moving the coal. For each industry, there is a sponsoring authority either Central or Provincial and it is the responsibility of the sponsoring authority to ensure that the demands of the various units within a particular group are collected and placed on the Coal Commissioner sufficiently in advance to enable him to formulate the allocation proposals for

the month. The proposals drawn up by the Coal Commissioner are forwarded to the Ministry and after examination in the light of demands received from other Ministries etc., are returned to the Coal Commissioner with final figures of allocation. The Coal Commissioner communicates the breakdown of the final quotas to the sponsoring authorities and the States, who then proceed to distribute, under advice to the Coal Commissioner, the coal to the individual units of the industry, controlled by them, and issue permits. The permit holders then make contracts with the collieries from whom they wish to purchase the coal. These contracts are subject to such general instructions as may be issued by the Coal Commissioner from time to time to prevent uneconomical use of transport, or as regards the grade of coal allowed to any particular class of consumer. On receipt of these contract letters the Coal Commissioner gets out Priority Sanctions, which are orders on the Railway authorities concerned to accept tenders for railway wagons against those sanctions. These sanctions are summarised by the Railways in registers which are maintained progressively.

Each colliery that has orders placed on it for the despatch of coal places an indent on the Railway authorities concerned on a prescribed form 72 hours in advance of actual time of loading. These indents are carefully checked against the progressive registers maintained by the Railways, and if the indent is in order, it is accepted. Accepted indents are then summarised by the Railway Authorities in terms of industries and routes, and passed on to the Coal Commissioner. On receipt of these summaries the Coal Commissioner contacts the Headquarters of the Railways concerned, to ascertain the number of wagons that are to be made available for coal loading on that day. As the indents usually always exceed the number of wagons made available, the Coal Commissioner's Office has to study the summary of indents received from the Railways and decide the allotment to be made for the day, taking into account the priority of industries, the tonnage allocated for the month to each industry, the stock position of the individual units, the junction limitations and any other special features, such as restrictions on bookings in particular direction due to transport difficulties, and so on. The final allotment figures are then telephoned to the Railway Allotment offices in the coalfields, who allow movements accordingly.

86 P. S. D.

(c) Priorities are given with reference to the importance of the consumer and not with reference to the grade of coal to be transported. As, however, high priority consumers usually take higher grades of coal, these coals get preference in movement over lower grades.

#### SEPARATION OF FINANCIAL & ACCOUNTS FUNCTIONS

**131. Shri M. L. Dwivedi:** Will the Minister of Railways be pleased to state:

(a) the progress made in the separation of Financial and Accounts functions on the Railways; and

(b) whether a report on the subject has been submitted to the Public Accounts Committee?

**The Minister of Railways and Transport (Shri L. B. Shastri):** (a) The necessity for having a separate Finance wing, as distinct from the Accounts wing, under the Financial Adviser and Chief Accounts Officer, so that a closer and more specialised attention to financial matters might be possible, was recognised as early as 1948. The separate Finance wing was introduced on two Railways, viz., the ex-B.B. & C.I. and ex-G.I.P. Railways, in the first instance, and after it had worked satisfactorily on these two Railways, it was extended to the ex-E.I. Railway. With the completion of integration of all Indian Railways into six zones, a separate and distinct Finance wing has been set up in each of the Zonal Railways under the administrative charge of a Deputy Financial Adviser working under the Financial Adviser and Chief Accounts Officer.

The question whether this separation should be extended right upto the level of the head of the department, thus constituting two separate departments independent of each other, has also been considered and it is felt that a complete separation of the Finance and Accounts functions under two independent heads of departments will not be to the best advantage of either the Finance organisation or the administration of the Railways.

(b) No. The report will be submitted to the Public Accounts Committee in their next meeting.

#### TELEPRINTER

**132. Shri N. B. Chowdhury:** (a) Will the Minister of Communications be pleased to state whether the Government of India have allowed an

American News Agency to set up Teleprinter in India?

(b) If so, has the Agency started work?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) Government have simply leased some teleprinter channels to United Press Associations, an American News Agency. It is incorrect to say that the Agency has been allowed to set up teleprinters in India.

(b) Does not arise. The News Agency has been functioning in India since the war and therefore long before the channels were leased.

#### IMPORT OF FOODGRAINS (REFUSAL)

**133. Shri Badshah Gupta:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether any offers for the supply of foodgrains by any country to India were refused by the Union Government during the period between 1st January, 1951 and 21st May, 1952; and

(b) if so, what were the reasons of the refusal to take delivery thereof?

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):** (a) and (b). The Government of Viet Nam had in May last offered a quota of 5000 tons of rice per month for May, June and July, 1952 for purchase through Commercial Channels. As the price of rice prevailing in Viet Nam was very high, the offer was not accepted.

#### FIVE YEAR PLAN FOR THE ANDAMANS

**134. Shri B. R. Bhagat:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government have approved of a Five Year Plan for the Andaman and Nicobar Islands;

(b) if so, what are the main items of the Plan; and

(c) the capital cost proposed to be incurred on the Plan?

**The Minister of Home Affairs and States (Dr. Katju):** (a) to (c). Government have been considering a scheme for clearing during a period of 5 years, some 20,000 acres of forest land in the Andamans and the settlement thereon of agriculturist families.

The financial implications of the scheme, which includes also the building of roads, schools, dispensaries etc., are being examined.

#### TICKETLESS TRAVELLING

**135. Pandit M. B. Bhargava:** Will the Minister of Railways be pleased to state:

(a) the number of ticketless passengers detected on the different railway lines during the year 1951-52;

(b) the amount of the fare and penalty recovered on this account by the railway administration during the year 1951-52;

(c) the number of passengers convicted for ticketless travel during 1951-52 and the amount of fine realised; and

(d) what was the total expense incurred by the railway administration during the year 1951-52 on account of the extra staff employed by the railway administration for the purpose?

**The Minister of Railways and Transport (Shri L. B. Shastri):** (a) 79,00,918.

(b) Rs. 1,65,58,180.

(c) Number of passengers convicted 1,59,486. Fines realised Rs. 4,57,064.

(d) Rs. 9,16,240.

#### IMPORT OF MILO

**136. Shri Raghavaiah:** (a) Will the Minister of Food and Agriculture be pleased to state what is the quantity of milo imported from America during the years 1948-1951?

(b) How much is being spent on the purchase of the milo?

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):** (a) The quantity of milo imported from America during the calendar years 1948 to 1951 is as follows:—

1948	...	2.02	lakh tons.
1949	...	3.57	" "
1950	...	3.44	" "
1951	...	5.89	" "

(b) It is estimated that 6.62 lakh tons of milo which is proposed to be imported this year will cost approximately Rs. 29 crores.

#### RE-MODELLING OF STATIONS ON WESTERN RAILWAY

**137. Shri M. M. Gandhi:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the station of Godhra, Panchmahals Dis-

tract on Western Railway is to be remodelled;

(b) whether the expenditure for the same is included in budget for 1952-53; and

(c) whether the work will be taken in hand this year?

**The Minister of Railways and Transport (Shri L. B. Shastri):** (a) The proposal for the remodelling of this station is under consideration.

(b) and (c). No.

#### RAILWAY CLAIMS

**138. Shri Ramananda Das:** (a) Will the Minister of Railways be pleased to state the total amount of compensation and claims paid by Railways on account of (i) theft of property of private parties; (ii) loss of properties of private parties; and (iii) damages of property in 1951-52?

(b) What steps have the Government of India taken to avert it?

(c) In how many cases the culprits have been detected?

(d) How many of them have been punished in Courts?

(e) How many officers and other employees of the Railways were found guilty and how many of them have been punished?

**The Minister of Railways and Transport (Shri L. B. Shastri):** The information in the form asked for by the hon. Member is not readily available and is being specially compiled. It will be placed on the Table of the House as soon as ready.

#### LIVESTOCK

**139. Shri Jhulan Sinha:** Will the Minister of Food and Agriculture be pleased to state:

(a) the steps taken so far for improvement of livestock in India;

(b) the number of milch cattle available in India;

(c) the number of milch cattle slaughtered every year showing separately the number of cows and she-buffaloes; and

(d) the number of draught cattle specially bulls available in the country

and the number required for meeting the needs of agriculture?

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):** (a) The measures taken by Government in connection with the work of 'livestock improvement are:—

- (1) Research relating to the breeding of pedigree stock, prevention and treatment of contagious animal diseases, preparation of vaccines and sera, artificial insemination, animal nutrition and dairying, is being conducted at the Indian Veterinary Research Institute, Izatnagar and Mukteswar, and the Indian Dairy Research Institute, Bangalore. The results of research are made known to the public and to the State Governments from time to time.

The Indian Council of Agricultural Research also have financed and continue to finance several schemes of research for improvement of livestock in the country. Reports of the Council containing details of the work undertaken and results obtained are available in the Library of the House.

A comprehensive plan for the development of cattle in India has been included in the National Plan and is being implemented.

- (2) Arrangements exist for the collection and dissemination of timely information in regard to outbreaks of animal diseases with a view to enable the State Governments and the public, to take steps to control the diseases and to prevent their spreading out.
- (3) Under the Livestock Importation Act of 1898 enacted by the Central Government, the import of livestock is controlled and measures are taken by the State Governments to ensure that no new diseases are introduced into India.

(b) 19.7 millions excluding milch buffaloes.

(c) Information is not available with Government.

(d) 57.1 million draught cattle (bulls), excluding buffaloes, are available in the country. Information regarding the total number required for meeting the country's total agricultural requirement is, however, not available.

#### MILK

**140. Shri Jhulan Sinha:** Will the Minister of Food and Agriculture be pleased to state:

(a) the total quantity of milk available for *per capita* consumption in India; and

(b) the steps taken for raising the output of milk in India?

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):** (a) 4,815 lakh maunds annually which gives a *per capita* consumption of 5.45 ozs. *per diem*.

(b) Steps are being taken by State Governments to organise cooperative milk unions and societies, and rural cooperative creameries simultaneously with setting up of more cattle and dairy farms for improving the breed of cattle.

#### IMPORT OF FOODGRAINS (PRICE)

**141. Shri Badshah Gupta:** Will the Minister of Food and Agriculture be pleased to state:

(a) the quantities of food grains received from various countries during the period between 1st January, 1951 to 21st May, 1952; and

(b) their respective rates per maund inclusive of all attendant charges till their landing at any Indian port?

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):** (a) A statement is placed on the Table of the House showing quantities of foodgrains imported from each supplying country.

(b) Full particulars of payments made for the foodgrains imported upto 21st May, 1952 have not yet been received from London and Washington. On the best data available the cost including Sea Freight works out to about 337 crores of Rupees. It will not be in public interest to disclose the per maund cost of each kind of foodgrains imported from each country.

#### STATEMENT

*Quantity of Foodgrains Imported from 1st January, 1951 to 21st May, 1952*

(Figures in thousand tons)

Commodity	Source	Quantity
Wheat . . .	Australia	300.5
	Canada	492.6
	U.S.A.	3241.9
	Argentina	512.5
	Uruguay	29.1
	Russia	98.9
		4675.5
Wheat Flour .	Australia	54.8
		1292.0
Milo . . .	U.S.A.	851.6
	China	440.4
		1292.0
Sorghum	Australia	11.8
Rice . . .	Burma	472.5
	Pakistan	157.8
	Thailand	277.0
	China	65.7
	Egypt	5.0
		978.0
<b>GRAND TOTAL</b>		7012.1

#### I. A. S. & I. P. S. FOR STATES

**142. Shri Sanganna:** Will the Minister of Home Affairs be pleased to state:

(a) the quota of I.A.S. and I.P.S. Officers (separately) fixed for each State of India; and

(b) what is the basis on which the quota has been fixed; and

(c) what are the arrangements as between the State Governments and the Central Government as to the control and regulation of the services of these officers?

**The Minister of Home Affairs and States (Dr. Katju):** (a) A statement showing the authorised strength of the

Indian Administrative Service and Indian Police Service Cadres in each of the various States, is laid on the Table of the House. [See Appendix IV, annexure No. 6.]

(b) The strength of each State Cadre is based on the number of senior administrative posts maintained by State Governments which are normally manned by officers of All-India Services.

23 P. S. D.

(c) The organisation and control of the two Services are at present based on the Agreements arrived at between the Central Government and the States. Copies of the Memoranda of Agreement are laid on the Table of the House. [See Appendix IV, annexure No. 7.]

These conditions of Service will hereafter be governed by the rules which are being framed under the All India Services Act, 1951.

THE  
PARLIAMENTARY DEBATES

(Part II—Proceedings other than Questions and Answers)

OFFICIAL REPORT

1441

HOUSE OF THE PEOPLE

Tuesday, 10th June, 1952

The House met at a Quarter Past  
Eight of the Clock.

[MR. SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

9-20 A.M.

PANEL OF CHAIRMEN

**Mr. Speaker:** I have to inform the House that under sub-rule (1) of Rule 8 of the Rules of Procedure and Conduct of Business. I nominate the following Members on the Panel of Chairmen in place of the Members nominated temporarily earlier by me on the Panel: Pandit Thakur Das Bhargava, Shrimati Ammu Swaminadhan, Shri Hari Vinayak Pataskar, Shri N. C. Chatterjee and Shrimati Renu Chakravartty.

GENERAL BUDGET—DEMANDS  
FOR GRANTS

**Mr. Speaker:** The House will now discuss the Demands for Grants in respect of the General Budget. The time-table showing the dates on which the Demands in respect of the various Ministries will be taken up has already been circulated to Members. Today the House will take up the Demands for Grants in respect of Defence. As regards the time-limit for speeches, the usual practice has been to fix a time-limit of 15 minutes for all Members including movers of cut motions, and 20 minutes or more for the Ministers replying. Now I will place the Demands before the House.

53 P.S.D.

1442

DEMAND NO. 11—MINISTRY OF DEFENCE.

**Mr. Speaker:** Motion is:

"That a sum not exceeding Rs. 17,23,000 be granted to the President, out of the Consolidated Fund of India, to complete the sum necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 1953, in respect of 'Ministry of Defence'."

DEMAND NO. 12—DEFENCE SERVICES,  
EFFECTIVE—ARMY

**Mr. Speaker:** Motion is:

"That a sum not exceeding Rs. 1,13,30,43,000 be granted to the President, out of the Consolidated Fund of India, to complete the sum necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 1953, in respect of 'Defence Services, Effective—Army'."

DEMAND NO. 13—DEFENCE SERVICES,  
EFFECTIVE—NAVY

**Mr. Speaker:** Motion is:

"That a sum not exceeding Rs. 7,50,86,000 be granted to the President, out of the Consolidated Fund of India, to complete the sum necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 1953, in respect of 'Defence Services, Effective—Navy'."

DEMAND NO. 14—DEFENCE SERVICES,  
EFFECTIVE—AIR FORCE.

**Mr. Speaker:** Motion is:

"That a sum not exceeding Rs. 15,48,07,000 be granted to the President, out of the Consolidated Fund of India, to complete the sum necessary to defray the charges that will come in course

of payment during the year ending the 31st day of March, 1953, in respect of 'Defence Services, Effective—Air Force'."

**DEMAND NO. 15—DEFENCE SERVICES, NON-EFFECTIVE CHARGES.**

**Mr. Speaker:** Motion is:

"That a sum not exceeding Rs. 10,65,51,000 be granted to the President, out of the Consolidated Fund of India, to complete the sum necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 1953, in respect of 'Defence Services, Non-Effective Charges.'"

**DEMAND NO. 16—MISCELLANEOUS EXPENDITURE UNDER THE MINISTRY OF DEFENCE.**

**Mr. Speaker:** Motion is:

"That a sum not exceeding Rs. 3,33,000 be granted to the President, out of the Consolidated Fund of India, to complete the sum necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 1953, in respect of 'Miscellaneous Expenditure under the Ministry of Defence.'"

**DEMAND NO. 108—DEFENCE CAPITAL OUTLAY.**

**Mr. Speaker:** Motion is:

"That a sum not exceeding Rs. 11,33,34,000 be granted to the President, out of the Consolidated Fund of India, to complete the sum necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 1953, in respect of 'Defence Capital Outlay.'"

*- Policy of Defence Organization*

**Shri U. C. Patnalk** (Ghumsur): I beg to move:

"That the demand under the head 'Ministry of Defence' be reduced by Rs. 100."

*Failure to eliminate British and Commonwealth influence over Defence Services.*

**Shri T. K. Chaudhuri** (Berhampore): I beg to move:

"That the demand under the head 'Ministry of Defence' be reduced by Rs. 100."

*Top heaviness of Armed Forces Administration.*

**Shri K. Subrahmanyam** (Vizianagaram): I beg to move:

"That the demand under the head 'Ministry of Defence' be reduced by Rs. 100."

- (i) *Pay scales and Amenities for Army, Navy and Air Force personnel.*
- (ii) *Policy behind discharge and dismissal of officers and soldiers.*
- (iii) *Economy and efficiency in defence organisation and its utilisation for nation building services.*

**Shrimati Renu Chakravarty** (Basirhat): I beg to move:

(i) "That the demand under the head 'Ministry of Defence' be reduced by Rs. 100."

(ii) "That the demand under the head 'Ministry of Defence' be reduced by Rs. 100."

(iii) "That the demand under the head 'Ministry of Defence' be reduced by Rs. 100."

**Mr. Speaker:** All these cut motions are now before the House.

**The Minister of Defence** (Shri Gopalaswami): Do I take it, Sir, that no other cut motions are to be moved and this discussion will be ended within a particular time on Demand No. 11, or will it be taken on to tomorrow?

**Mr. Speaker:** I think, according to the agreement, this goes on for the whole of today, and tomorrow till 11 A.M. The agreement has been that this particular Demand No. 11 will go on till 11 A.M. including time for the hon. Minister to reply.

**Hon. Members:** Yes.

**Mr. Speaker:** That means the discussion will be upto about 10-15 A.M. or so. The hon. Minister will require about 45 minutes at least as usual.

**Shri Gopalaswami:** Yes.

**The Minister of Parliamentary Affairs** (Shri Satya Narayan Sinha): That means before that the hon. Minister will reply.

**Mr. Speaker:** Yes. Are these the only cut motions and no others?

**Shri Ramachandra Reddi** (Nellore): I want to move my cut motion.

**Mr. Speaker:** He may do so.

*Defence Policy*

**Shri Ramachandra Reddi:** I beg to move:

"That the demand under the head 'Ministry of Defence' be reduced by Rs. 100."

**Mr. Speaker:** This cut motion is also before the House in addition to the six already moved.

**Shri U. C. Patnaik:** In addition to my own cut motion, I also beg to support the cut motion to discuss the economy and efficiency in the defence organisation and its utilization for nation-building services, that being more or less the same as my cut motion to discuss the rationalisation of army expenditure which I had given notice of.

These cut motions seek to focus attention on certain points of defence organisation, some of which I had referred to in my amendment to the Motion of Thanks to the President's Address on the 20th May 1952, which have not been replied to by the hon. Minister in this House. So, may I request that the points urged by me in connection with defence organisation at that time be also taken into consideration now and be included in the reply to be given by the hon. Minister?

I also make it clear from the very outset that by economy, some of us, particularly I, do not mean any reduction in defence expenditure. The hon. Finance Minister was very apologetic about the Defence Budget, and he told us that some Army experts are going into the question of defence organisation, and the reduction of army expenditure. The hon. Defence Minister had also taken great pains to draw a distinction between defence expenditure in unitary and in federal states, and tried to convince us that our percentage of defence expenditure would come up to about 25 per cent, taking into consideration the amounts spent by the component States. Personally I would prefer suggesting another line of approach. The real question is not how much you are going to spend on defence, but rather how that expenditure is to be incurred. It is not what you are going to spend on defence that matters but what your plans and programmes regarding defence re-organisation, and the integration of defence with socio-economic planning are. I would refer in this connection not to the budget of any unitary State, but to Federal Union Budgets of recent years, to illustrate my point. In the U.S.S.R. the defence expenditure in the year

1949 was about 18.1 per cent. of the total Budget, in 1950 about 19.6 per cent., and in 1951, it was about 21 per cent. In the U.S.A., in 1950, it was 33 per cent., and in 1951 it was 47 per cent. Then there was the recommendation of the Tax Policy Committee, to halt all development programmes, and so the proposed expenditure in 1952 came to about 75 per cent. This does not mean that the U.S.S.R. in its defence expenditure, neglects its defence machinery, nor does it mean that the U. S. A., her socio-economic structure. Different activities of the States are now so successfully co-ordinated, their defence and socio-economic planning are so well integrated, that expenditure under the one head enures to the benefit of the other. Therefore, while examining our Defence Budget, instead of looking at its form to see what ratio the defence expenditure bears to the total expenditure, we have to see whether the amounts are being properly utilised, and how far the expenditure on defence enables us to attain our main objectives, namely national security and economic stability.

I would like to refer to the policies in the United Kingdom and the U.S.A. because we are being often reminded that our defence structure is built upon the United Kingdom model. Therefore, I pointed out last time, and I would point out again that the United Kingdom defence organisation had, as its objective in 1870-71, at the time of the Cardwell Reforms, "increased efficiency coupled with diminished expenditure." As you know, even that objective has not been translated into action in connection with the defence organisation in India. Apart from that, after a period of nearly 80 years, the objective has been declared to be "national security and economic stability." You will remember that in 1947-48 the United Kingdom and the U.S.A. began to reorganize their defence structures. There were so many methods by which they wanted to reorganize the defence structure, and the Army Officer who was organising at that time the Territorial Army of Reservists in England, Lord Montgomery, declared that national security and economic stability were the objectives of defence reorganisation particularly of the Territorial Army of Reservists in England. There are others who have gone further still. I think it was Lord Alexander who said that in order to intensify war efforts, nations have to try to bridge the gulf between the 'haves' and the 'have-nots', that is, between the different orders of society. So, the conception of defence organisation has considerably changed. I

[Shri U. C. Patnaik]

referred to the examples of United Kingdom and the U.S.A., because we are being told from time to time that our defence organisation is based upon their model. Since 1947, for the last four or five years, there have been so many efforts to intensify the defence potential and at the same time to utilise them for socio-economic purposes. In the United Kingdom, there has been the reorganisation of the defence services, modernisation of reservists and territorials, planned mobilisation of manpower, and the National Service Organisation which is calculated to ensure the maximum defence output and also labour for various socio-economic purposes. Similarly in the U.S.A., they have the Reserve Force Policy Board, the Manpower Mobilisation Schemes, Universal Military Training Schemes, and various other schemes integrating defence with civilian activities. Since 1947, they have been trying to maximise their military output and at the same time to see that their socio-economic objectives are achieved. Similarly, in other Commonwealth countries. While examining India's defence expenditure, let us see how far it ensures national security and economic stability. Of course, in our ancient times, we had in our country, various defence organisations which integrated defence with military activities, for instance the Paik system in certain provinces, and other military tenures whereby people enjoyed lands on military tenures for serving in the regular defence services or in correlated industries. That system was one instance of the integration of defence with development, which may be taken as the tradition of our country.

We have to see how far we can adopt modern methods, consistent with our traditions and reorganise our country on modern lines having national security integrated with economic stability. When we consider this subject of defence, we have to examine some of these aspects. Firstly, about national security: We have to bear in mind that the Royal Navy is not there to defend our coasts and the Royal Air Force is not there to guard our skies. We have also to remember that since about the Second World War, the methods of defence and methods of attack have very greatly changed and we have to examine whether our defence structure as at present constituted ensures the maximum national security. From that point of view, we have to see what kind of attack we can expect in a total war in this scientific age of aerial attacks with A, B, C, Bombs. On the land the attack will be, not with compact armies massed at

particular places, but swift attacks of mobile units commanding maximum depth and width supported by air power; parachute descents from the air at certain points; attacks and landings from the sea at vulnerable points. We have also to remember that as results in a modern war depend largely upon industrial production, the attack will be against industrial centres and supply areas; the attack will also be against the vital lines of communication. Further, as the civilian population is the main fighting power in a total war of this atomic age, we have also to bear in mind that the attempt will be to break the civilian morale through aerial bombardments, through attack on lines of communication and on industrial targets and by radio propaganda. It may be done also through sabotage, infiltration and through underground forces. These are the methods of attack in a modern war that we may expect in the present context and the question is how far our defence structure, how far do our Armies and Navy and Air Force conform to the requirements of defence in the event of such offensive. Can our Navy and Air Force defend us against attacks in a modern set-up? Can our Armies defend us against the kinds of attack that are envisaged in a modern war? Is our civilian population prepared for war efforts and prepared to withstand a modern attack or even disturbances inside if supported by foreign powers? I am afraid they are not. Therefore, we have got to consider how far our defence structure can be modernised, how far economy can be effected and at the same time efficiency be ensured in our defence machinery as far as defending our security and defending our freedom is concerned.

There is also another factor to be remembered in this connection. If I remember aright, it was Cromwell who said that every soldier must have a cause to fight for. Every army, navy and air force, even the civilian population, must have an ideology to fight for. Whether it is any socio-economic 'ism' or whether it is a political 'ism', there must be some 'ism' inspiring your soldiers, sailors and aviators. And what is the 'ism' that is here? Not even the "nationalism" of which we talk so much. The only change that was effected about a couple of years ago.....

**An Hon. Member:** Patriotism.

**Shri U. C. Patnaik:** Let there be some 'ism'. Have any efforts been made in the Army, Navy and the Air Force so

far to have some sort of 'ism', whatever may be that 'ism'? I am sorry that nothing has been done. I will tell you what has been.....

**Mr. Speaker:** Order, order. The hon. Member may address the Chair.

**Shri U. C. Patnaik:** Yes, Sir. The only 'ism' that has been introduced was to add at the end of the Territorial Force Handbook a sort of Lord's prayer more or less praying for the welfare of everybody. That is the only 'ism' that we have got and that is not sufficient to inspire the people. Something has to be introduced in order to inspire these people, not merely mercenary considerations, not merely their pay. I do not deny that the mercenary army of the British regime has become the national army today. I do admit that they are doing some social service work and other things. But that is not sufficient to inspire them to ensure the best kind of defence in a modern war of the present set-up.

There is another defect also in the policy of our defence administration. It is the policy of keeping everything secret. I do concede that some amount of secrecy is necessary in certain matters for ensuring the best kind of defence. We cannot give out our army manoeuvres, we cannot give out our troop movements, the disposition of our troops and we cannot give out our secret weapons. But then everything is not secret. Unfortunately, under this cloak of secrecy so many things go on. This cloak of secrecy covers not merely the arms, jeeps and other scandals in the matters of purchases and contracts but also inefficiency of organisation which is much more inexcusable. I for one am not very particular about the arms and other scandals except so far as they indicate the real factors which facilitate such shady deals and that has got to be remedied. But as far as inefficiency is concerned which weakens our defence, I feel that trying to mystify us and taking advantage of that mystification in order to perpetuate inefficiency in the defence organisation, is really inexcusable.

However that may be, as I said, our defence organisation has to be reorganised, modernised and rationalised. I do not plead for reduction of defence expenditure; on the other hand, I want that the defence expenditure should ensure better defence; we should adopt modern methods to meet any possible attack. We should also expand our educational branch, our research branch, our technological branch so that the army personnel as

soon as they are released after a short service will go back and be merged in the national socio-economic drive. We have also to accelerate the drive in defence industries.

On the socio-economic front the defence expenditure can no longer be allowed to be non-productive. It has got to be made to yield dividends. Regarding the socio-economic use of the defence forces, Mahatma Gandhi had stated in the *Harijan* in 1946 that the defence forces should be used for socio-economic purposes also. Our Prime Minister also, as President of the Congress, in his report to the Bangalore session of the A.I.C.C., had mentioned about the socio-economic use of the defence forces. But it is really surprising that the Planning Commission of which he is the Chairman, has made no mention of the socio-economic use of the defence forces. Of course, there is some excuse for it because the report of the Planning Commission at the end contains a note that the hon. Finance Minister and the hon. Prime Minister have not been able to take an active part in the Planning Commission's work. But I submit that planning for the nation's reorganisation is really very important and should not be sacrificed even for foreign affairs. We require real planning for mobilization and reorganisation of our vast manpower and from this point of view I will simply point out that I had also taken the trouble of printing a book for sending it to the Planning Commission for examination as to how the Army, Navy and Air Force could be reorganised on modern lines and at the same time used for socio-economic purposes, how the entire nation from the aboriginals on the hill tracts to the coastal fishermen, the peasants and the labourers could be reorganised for defence as well as development. I got very encouraging replies but no action seems to have been taken in spite of that.

As far as the present Budget is concerned we are told by the Finance Minister that it is a budget of "Wait and see". As far as Defence is concerned, in the language of squad drill it is a "mark-time march". It is quite true that from the hon. Finance Minister's point of view he has given an order for marking-time for one or, it may even be, five years but from our national leaders the order should be "March Forward".....

**Mr. Speaker:** The hon. Member is prolonging his speech by saying every time "one more minute or two more minutes".

**The Minister of Finance (Shri C. D. Deshmukh):** I do not think the hon. Member was correct when he said that the end of the Planning Commission's draft report says that the Finance Minister and the Prime Minister could not devote sufficient time.

**Mr. Speaker:** His point was that they were not present to participate.

**Shri U. C. Patnaik:** That they were not present throughout the sittings; they were not associated with the day-to-day findings.

**Shri C. D. Deshmukh:** I have not got the report here. The thing is that as they are Ministers they are not committed finally, because Government has to take a decision and they are present there in two capacities.

**Shri U. C. Patnaik** *rose—*

**Mr. Speaker:** It is a matter of record and might be referred to by the hon. Member.

**Major-General Bhonsle (Ratnagiri North):** I have listened most attentively to the speeches made in both Houses by various hon. Members criticising the Defence Budget. As free citizens of a free country they have every right to raise their voice to ventilate their grievances, to minimise expenditure which they consider could be curtailed without realising the danger in which we find ourselves today.

It must be clearly understood that so long as the British were ruling this country the role of the Indian army, apart from providing internal security troops, was to provide units and formations for the British expeditionary forces overseas, to protect the Empire's bastion until such time as Britain was able to mobilise all her resources and put into battle her whole weight of material with obvious result. Today the position has changed altogether. We stand alone to defend our own frontiers in a world divided into two camps, each striving to devise deadlier weapons, which might spell the destruction of humanity at large. Nations are not born; they are made and moulded, moulded by its great statesmen in successive generations. Today the country has put its trust in us, the representatives of the people, to safeguard our newly won freedom. I would therefore appeal to all the hon. Members to rise above party politics in order to make this country of ours a safe home, wherein our children and their children can live in peace, prosperity and security.

The best way of maintaining neutrality is to be strong ourselves. The Indian army having weathered many a storm has earned an enviable reputation. The Indian soldier has proved himself second to none in the innate qualities required of a soldier. Given proper weapons, I am sure he would fight any foe however strong. I claim to know the Indian soldier more intimately than most of my colleagues here and I can assure the House that with a little spiritual training—meaning training to infuse spirit—and modern weapons, he would not only fight in a tenacious manner but would fight like a lion against any foe. My remarks apply equally to the two other forces, namely the Navy and the Air Force.

India throughout her chequered history has stood for neutrality, equality, friendship and peace. It is therefore a matter of great pride that our Prime Minister is following this noble tradition to reconcile the two warring blocs. But should our frontiers be violated in spite of our best efforts and aspirations we must not be dependent on one or the other bloc but must be fully prepared to defend our country and our people.

Coming to the realities of a possible aggression, I might say that scientific advancements in armaments have obliterated the so-called national frontiers. I would, however, bring before your mind's eye the 2,100 miles of land and 2,500 miles of sea frontiers. I shall, however, confine my remarks to the land frontiers, owing to dynamic aggressive and intolerant ideologies existing across our frontiers. In the circumstances, if an aggressor should decide to attack India, which God forbid, the likely sequence of action would be: Large scale air attacks by bombers and fighters, followed by troop carriers aiming to paralyse our troop concentrations, lines of communication, supply centres, industrial areas and civic life of great cities in order to strike terror, alarm and dependency. To counteract this we must have a very strong air force capable of destroying the air invasion and at the same time, we must have successive lines of ground formations, meaning anti-aircraft guns, capable of dealing with any enemy formations which might, after eluding our fighters come over our cities. At the same time, to deal with any possible landings of paratroops we must aim at having what is known as guerrilla units to combat them most effectively. Also in order to concentrate a strong force of

guerrilla units at a particular point we must also have troop carrier planes as also strategic aerodromes all along the frontier. Just to give the House an idea of the cost of a modern troop carrier plane I might say that it costs in the neighbourhood of Rs. 30 lakhs. A sufficient number of such transport planes will therefore be necessary for the army to concentrate an adequate number of troops at a given point at short notice. Paratroops are dropped in order to hold a particular strategic point or an area until such time as the enemy is able to send larger forces to support them. That being the case we must anticipate bigger landings of troops—possibly brigades or divisions from an enemy of this type, in which case we must also be prepared to have a very strong force, if not slightly superior. This would show you whether or not we want an army in the country.

I have heard it said that we could cut our army down to one-third. I am sure that if the country and particularly the Prime Minister and the Government felt that it is absolutely necessary to cut down the army, then they would be the first to do so. But the international situation being what it is, it would be very difficult to cut down the size of the army. If we do so, then we do so at the great risk of endangering our country's interests. To those who say that the army must be cut, I say: No. I say, we must have a strong army capable of taking on any land forces that we may come up against. Our army therefore must be strong, very mobile, armoured and efficient. We want a model army, not for aggression, but for determined resistance of aggression.

To keep such a huge army in the field will require a large sum of money. India's standing in the international sphere will depend on her man-power, and her military strength, side by side with her moral stature.

The House knows that the Indian army today has to depend on foreign equipment. This is not a very happy situation. We must therefore aim at producing our own equipment in our country as quickly as possible. This leads us to the question of planning our industries in such a manner as to be able to switch on from peace to war. These must be in a position to produce the most difficult components required for modern equipment and armament. At the same time we must consider having a scientific and research section to progressively improve our equipment and armament.

Our Defence Budget, which amounts to Rs. 197 crores, is only about 25 per

cent. of the entire Budget. The hon. Finance Minister told us so the other day. I may quote here what other countries are spending. I cannot vouch for the figures, but as far as I know they are more or less correct. The figures for the United States of America—in millions of dollars—are as follows: The total Federal budget for 1951-52 was 71,594; and of that, for defence they spent 41,420. Again, in 1952-53, the total Federal revenue is—again in millions of dollars—85,400; and on defence they are spending 51,200. In the United Kingdom—the figures are in millions of pounds—in 1951-52, out of a total budget of 4,196, they spent 1,160 on defence; that roughly works out to 25 per cent. of the total budget. In 1952-53, out of a total budget of—in millions of pounds—4,661, they will spend 1,260—also 25 per cent. of the whole budget. This shows the value those countries put on their defences. Apart from mere percentage, I would ask the House whether Rs. 197 crores is a sizable sum for the defence of a great country like India. In the present context of food scarcity and general poverty, the amount may seem big; but when India prospers, she will have to spend a much greater amount than she is spending at the moment. Therefore, what the Defence Department has asked is not only a reasonable demand but rather a meagre amount; what they should ask for is really much more.

10 A.M.

I have told the House what large sums of money other first class nations are spending on their defence. In this connection, if India cannot afford to spend as much as she should, I would suggest that we pattern ourselves on the lines of Chinese and Japanese armies which have earned world reputation as first class fighters. These armies, though somewhat badly lacking in modern equipment, derive their strength from their spiritual training and ancient traditions. The House may have heard of Japanese soldiers refusing to surrender in the South Sea Islands because they absolutely refused to believe the end of World War II. The secret lies in their death-defying spirit, inculcated in them for years and years of spiritual training methods. Indian armies of old also had these traditions, but these traditions were lost to us under foreign domination. With a little expenditure and training they could be easily revived. The fundamental belief of the trainees of these armies is that it is not the weapon that matters, but the man behind it. "Death or glory" is their slogan. I put it to the House

[Major-General Bhonsle]

that we could also build our armies on the same principle and make the Indian army a really invincible army in the world.

It has been suggested that the Indian army should have a territorial army as a second line of defence. I beg leave of this House to say that so far as India is concerned, there is only one line, and that is the last line. In time of emergency there could be no such thing as a second line of defence. One and all of us, men, women and children, will have to take up the cudgel to fight the enemy, however strong. As I have said, it is the spirit that matters and not the weapon. I remember—I will not mention names—a very high Japanese officer telling us that if India wanted freedom before 1947, Indians could have won it with bricks in their hands. I say the same thing. In times of emergency, it is not the weapon that counts. We may have to take *dandas* and go out and fight to keep this country of ours free from aggression.

It has also been said that the Indian army might be used for producing more food. It is all very well for every one to think that soldiers could be used for any and every kind of job that is to be performed. They certainly could, and they would be only too ready; but in an emergency. If you put them on to the grow-more-food campaign, it becomes a fatigue. It is not a part of their duty. We have enemies all around. I have said that we have a 2,100-mile land frontier and a 2,500-mile sea frontier. In this House nobody makes a secret even of the Defence Budget, which, in other countries, would not be discussed so openly. Well, the army gets a telegram asking it to make available a division, shall we say, for two months, to grow-more-food in that part of the world—say Rayalaseema—where there is food shortage. The enemy gets to know that a division has been sent to Rayalaseema. Right. The soldiers get there and put in some months' hard work. The enemy waits for an opportunity of this type, and when the crops are about that high, the enemy strikes or creates trouble. Not only that; we may also need troops for internal security purposes. What happens then? Who is going to look after those crops? If normally the civilians have to, then they might as well start looking after them right from the beginning. But the army would be only too willing to help. They have done wonderful work in Rayalaseema. They have also done wonderful work whenever they

have been called up in national emergency. They are part of our own. We have all the same roots. They are our own. They would be only too willing to help. But we must not forget that they have a job of work to do. The modern army is a very highly scientific organisation that could not be disturbed from its normal work. And as such they have to keep in trim with their day-to-day work. In the circumstances it would not be fair to send the army to do your grow-more-food campaign.

**Shri Velayudhan** (Quilon *cum* Mavelikkara—Reserved—Sch. Castes): In other countries it is done.

**Mr. Speaker:** Order, order.

**Major-General Bhonsle:** Yes. I know it.....

**Mr. Speaker:** Order, order.

**Major-General Bhonsle:** I will answer that, Sir, if I may.....

**Mr. Speaker:** Order, order. He need not take the trouble of answering those irresponsible interruptions. His time is up now—he has already overshot by a minute or two.

**Shri Velayudhan:** He cannot answer that.

**Mr. Speaker:** Order, order. The hon. Member may conclude his speech.

**Major-General Bhonsle:** Besides, to send an army to do such a job which is not part of their own job is very expensive. What a normal man can do in one rupee the army will do in three rupees and then I am sure the hon. Finance Minister will ask for more money and it will not be a pleasant thing for the House when such a Budget is put forward.

In conclusion I would request all my colleagues here to realise the gravity of the situation and to co-operate with the Government fully in order that we build up our army into a most formidable fighting machine.

**Shrimati Renu Chakravarty:** We have before us a Defence Budget of staggering dimensions, a total of Rs. 197 crores, which is almost 50 per cent. of our expenditure. The hon. Finance Minister told us the other day that if you take all the State expenditure and revenues together, then that Defence Budget would come up to about 25 per cent. But I would contend that if you were to add up the police expenditure to the military expenditure we would have a percentage

of 40 being spent on these unproductive sources. At a time when our people are dying for want of food, when we have famine, when our children are dying for want of milk, when the industries are crying for investment and funds, when health and educational services have to be slashed down to about one per cent. of our Budget, such a bloated defence expenditure can mean nothing but disaster.

Against whom do we build up these defences so hectically, so feverishly? We say that we have friendly relations with all countries. On our borders lie the great lands of the Soviet Union and of China and with them we contend that we have friendly relations. With Pakistan too we carry on a policy of friendship, but even if we were to contend that we have to take into consideration the complicated situation arising in Kashmir and even if we were to take it for granted that there is constant fear of attack by Pakistan, there can be no justification for spending Rs. 200 crores when even Pakistan cannot afford to spend more than Rs. 70 crores. If you take into consideration the argument that behind Pakistan there are the Big Powers who can spend large amounts of money, against that we have to confess too that our entire defence machinery and our defence services are also modelled on the Commonwealth pattern. No, Sir, there can be no explanation for this colossal and dangerous spending on defence unless we seek to become a part of the Anglo-American war machinery built up for its final assault against the Soviet Union and the new Republic of China. Today the entire defence services are patterned on the Commonwealth model, and I will work this out for you. It is the British Imperial Army which still holds sway over us. It plans and models our weapons, and our army secrets are no longer secrets because they are their creators. We purchase all our stores and our ammunition from them and we are completely subservient to them for our strategy, for our weapons and methods of defence. This year we are to spend on charges in England a sum of Rs. 27 crores the majority of which is spent in buying stores. The jeep scandal etc. has shown how far we are within the British machine. In the Navy we are equipped with and we seek further equipment from the British Navy in the form of cruisers, in the form of aircraft carriers, destroyers, etc. Even today, top-ranking British officers man the key posts in our Army, Navy and Air Force. The head of the Air Force is a British

Officer, Air Marshal Gibbs. Besides him, we have the Directors of Operations, of Signals, of Equipment, of Technical Services, and also Training officers—all of them are British. The entire Technical College at Bangalore is equipped with technical staff who are British, and the sole agents for replacing our aircraft are the Rolls Royce Company, the Hawker Aircraft Company, the De Havilland and the British Airplane Company. In the Army too, General Cariappa has as his main Adviser General Russel and he also has a Principal Staff Officer called General Wilkinson. Under him there are twentyone important sections of the Army and they conduct important military training under those departments. In the Navy the head is Admiral Pizey. All higher ranks are held by Britishers—there is no Indian officer above the rank of Captain. The Officer in charge of the Armaments Section is a Britisher and the Naval Stores Officer in whose hands lies the monopoly of buying stores and arms and ammunition is also a Britisher. The code of the Navy is American and all the keys are known to them. From all these facts I contend that our army cannot have an independent foreign policy. It is a part of the Anglo-American machine. It is no use our saying we pursue a policy of neutrality and friendship with all nations and at the same time follow such a defence policy.

[MR. DEPUTY-SPEAKER in the Chair]

Let me now come to the question of the startling discrepancies in salaries. My friend on the other side has talked about the spiritual motive behind the defence services. That is a very important point but how can we imbue men with such spirit when we see that there are such sky-rocketting inequalities in the armed services. If you look into the Budget under the head Secretariat Expenditure, you find 63 officers get a total salary of nearly rupees nine lakhs, and 646 clerks and other subordinate employees are also drawing rupees nine lakhs. Sixty-three officers get the same pay as 646 clerks! Then look at the pay of officers and other ranks. The army's lowest categories are paid on an average between Rs. 25 and 40 a month. As far as the higher grade officers are concerned, their pay ranges between Rs. 1,000 and Rs. 3,000. If you analyse the pay as set out in the Budget you will find that a handful of officers get about one-third of the total amount so paid. So, while we spend Rs. 200 crores on defence, our jawans about whom we talk such a lot, get wages below the subsistence level.

[Shrimati Renu Chakravartty]

Then there is the question of discharges and dismissals. Summary dismissals without any charges—no explanation is needed, in court-martials no evidence is required. If you really want that there should be a new spirit, a new spirit of equity, justice and fair-play, the right to defend themselves must be given to them and the habit of brutal physical assaults in jails and lock-ups must be stopped. You must do this if you really want to have an efficient and able army.

Then I come to the question of wastages. I shall not go into such matters as the jeep scandal and the handgrenade scandal because that has been repeated again and again in this House. But we find, for instance, that in 1950 about 100 wireless sets 'B' Mk. II were lent to the Tibetan Government at a time when already there were complications arising on that scene. Now we find that we have lost about rupees six lakhs on that score and there is no question of repayment—it has had to be written off. Quite a substantial economy was recommended by the well-known firm of Ebeon Ltd. who suggested, as a measure of rationalisation, that the G.S.O.I. appointments may be abolished and the G.S.O. Class II service could carry on the work sufficiently well without impairing efficiency. This would have saved us Rs. 13 lakhs, but up to date we do not know what action has been taken on this recommendation. Then, lakhs of rupees are spent on travelling allowances and according to expert opinion a very considerable economy could have been effected in this respect. Moreover, Government incurs heavy losses to the tune of rupees four crores per year due to theft of materials and equipment in Armed Forces establishments. These losses have to be written off every year, and it is necessary that we should go into this and stop this type of waste which runs to crores of rupees.

Then there is a sum of rupees three crores on account of radar equipment which we took over as disposals and this amount was paid from the sterling balances. This equipment is lying unused because certain essential parts were taken away before the British left. We have been left with the baby and we do not know how to use it for we are unable to replace those parts.

Suffice it to say that our army, for all its huge expenditure, remains a top-heavy organisation, held tightly within the grasp of the British imperial army. It still continues its old policies of bureaucratism and extra-

vagance and disparities—policies which can never make a modern and efficient army. Our demand is—and we reiterate it—for a smaller and more efficient army, built up at less cost, enabling the levelling down of inequalities between the higher and lower ranks, and free from the tentacles of the Commonwealth army machine. Besides this we must develop a national militia, a peoples' militia with a strong and contented rear. Without a strong and contented rear, no amount of weapons can ensure your defence; no amount of weapons can ensure your safety. We must have more schools and hospitals, food and jobs for all. Only then there will be something worth fighting for.

In the end, I wish to say that as mothers we will vote down this war Budget. Along with other mothers all over the world, we wish to raise the cry "halt" to war. We ask the Indian Government to call a great Conference of Peace of all the peace-loving Powers of the world wherein all nations great and small will sign a mutual Pact of Peace slashing down our war budgets to turn that money for purposes of national uplift, respecting the independence and sovereignty of all nations. That way lies the happiness of our children. That way lies the building up of an era of peace and prosperity for all and the reconstruction of the world. I will end with the same words as used by my friend on the other side of the House, namely, "It is not the weapons that count, but the spirit".

**Prof. D. C. Sharma** (Hoshiarpur): I do not want to speak about the Defence Budget as an expert. We have heard an hon. Member read a lot about strategy and other things and also quote very fine examples of the budgets of the U.S.A. and the U.S.S.R. I am not interested in the military budgets of those countries. I am not trying to compare our Budget with theirs. I do not approach this Budget as one for whom the very name "Commonwealth of Nations" is anathema. For me, the Anglo-American bloc is not a bogey as it is for some other hon. Members. I view this Budget as an average citizen. When you also do that, you will find many reasons to congratulate the Government upon. The Budget as it stands, our defence organisation as it exists, our jawans and officers as they are now—all these are such that we may congratulate ourselves upon them.

An hon. Member said that the objectives of defence are two, viz. national security and economic stability. I agree there. Looking at

this question as one who lives in a border State and as one who has had some taste of being a displaced person and also as one who has known a little, though not very much, about the Kashmir campaign. I can say that our army has fulfilled the purposes and objectives of national security admirably. A tree has to be judged by its fruits, and our army has to be judged by the results achieved by it. When you look at the results during the last four years, you will be convinced that our army has done very well. As a displaced person, I must say that our defence forces served as a life belt for lakhs of migrants from Pakistan. Was that not an instance of affording national security? In Kashmir there is a fight going on between two ideologies and our army has put heart into lakhs of inhabitants of Kashmir and has enabled them to stand their ground. That also is another instance of affording national security.

I live in the Punjab. Friends coming from remote parts of India other than the Punjab may not have an idea of the conditions in the Punjab. Cries of *jehad* travel there from across the border. Even now there exist on the other side some organisations whose objective is to "annex" India. There are factors there which create trouble. So far as defence is concerned, the Pakistan budget is much higher than ours. If you understand this background, then you can understand the uncertain climate in which the Punjabi lives, and what happens to a Punjabi also affects others in India. Punjab is the gateway to India now, and if the gateway is attacked, the whole of India would soon become a scene of trouble and confusion.

Our army has done a very good deal for retaining Punjab's stability and tranquillity. Some time ago, there was a talk of the invasion of India by Pakistan. But as soon as our defence forces were stationed at strategic points along the border between India and Pakistan, the confidence of the public was restored. The exodus of the people from the Punjab was stopped and the channels of communication which would have been choked assumed their normal course. Trade was going to stop; educational institutions were going to be shut down. But since our defence forces were there, no upset took place. Commerce would have undergone a very great upset if the defence forces had not been there.

I think the uninstructed person in the village has a greater insight into

the problem of defence of our country than some of the people who talk about it. When I was touring about the countryside at the time of election I went to a village and I met an old man there. I think he was probably seventy years old. He came to me and said "I have voted for you". Though he did not know who I was he meant to say he had voted for the party on whose behalf I was seeking election. I asked him "Why is it that you have cast your vote for me?" And he replied "Do you not see? There was going to be trouble between India and Pakistan. That trouble was nipped in the bud by our Prime Minister and by our Defence Minister by marshalling our army and by placing them at these crucial points where there was likelihood of trouble". I think that villager of the Punjab saw our defence problem from a more correct perspective than many of those who have been talking about it.

There was a talk some time back that there would be no elections in the country and that there would be a civil war in the country. One leader of a communal group was openly saying that from a public platform. He was saying that no elections would be held because there would be civil war. I used to hear this statement made very often on the public platforms in the Punjab, and I think it was also reported in the Press. But he paid a tribute to the army by saying that the elections would be held only if the army would be called. I think that was, again, a tribute to the army.

So far as the objective of national security is concerned, our army has given proof of it at the time of the partition of our country. Our army has given proof of it so far as the fighting in Kashmir is concerned. Our army has given proof of it so far as the relations between India and Pakistan are concerned. And our army has also given proof of it so far as the elections were concerned. I must say that whenever some people talk about war or of aggression their psychology of war is in a way heightened, it is our army that acts as a sedative on them, that acts as an ice-cap on them, that restores them to normality, to a reasonable frame of mind and to a normal way of thinking.

Again it has been said that the objective of the army should be to ensure social stability in the country. I think it is one of the great objectives of the army. When I read the report of the activities of the Ministry of Defence for the last year I find that our army is becoming not merely an instrument of defence but it is also

[Prof. D. C. Sharma]

becoming an instrument of social reconstruction, an instrument of social regeneration. The contribution of the army to the grow-more-food campaign was made as a voluntary effort carried out in the spare time of the men without the least expenditure to the Government. As a result of the campaign the army has brought into cultivation 5,328 acres of land yielding 4,828 tons of foodgrains. This is not the only thing. This is only a beginning.

The experiment is being tried that some of the ex-service men should be settled on land. And that experiment is progressing. Again, there are schemes for vocational and technical and industrial training. This also is a measure in the direction of social regeneration. Again, some of the ex-service men are taking part in motor transport activity. That is also one of the nation-building activities in which they are taking part. Our army is also trying to improve the breed of horses and livestock. It is also engaged in farming. I believe all these things show that our army has the objective of social reconstruction and social stability before it.

This applies not only to our land army but also to our air force and navy. It applies to all these wings of our Defence Services.

I say it is not only these two objectives for which our army stands. As was said by a Member of this House, I believe that the army has acted as the moral force of the country. In one of his prayer talks in Delhi, Mahatma Gandhi said that the army had given an object lesson in discipline to the country. He said that Indians lacked in discipline and that the army was giving them lessons in discipline. As everyone knows, our country needs discipline and efficiency much more than anything else. Discipline and efficiency are not only practical virtues, I think they are moral virtues. They are helpful so far as the building up of society is concerned, so far as work in an organisation is concerned.

I believe the army has also acted as a great educational force. I am not referring here to the National Defence Academy at Dehra Dun or to the other wings. What I mean to say is that Mahatma Gandhi in one of his prayer talks at Delhi said that we should learn the lesson of self-help from the army. The army goes to a place which is far away from human habitation. There the army is able to build its own roads, hospitals and other con-

veniences of life. It is able to establish a frame-work for life. So, what I mean to say is that judged by the two objectives which my hon. friend had put before the army, I think the Indian army does not only fulfil those two objectives but acts as a moral as well as an educative force.

Again, I wish to say that we are all trying to solve our food problem. My feeling is that our Defence Minister should be asked to organize a land army for that purpose. I know there has been a great deal of talk about this land army. But my feeling is that this land army should be organized under the aegis of our Defence Ministry. If that is done I am sure that our food problem will be on its way to solution.

So far as the modernization of weapons is concerned, if we refer to this report, we shall find that this is being done all along the line. I have no doubt that our army has before it the chief aim to consolidate the freedom of India and work for the glory of India without being a danger or menace to the freedom of any country.

There is one suggestion which I wish to make before I sit down and it is this that the National Cadet Corps and the Territorial Army should receive greater help than before and that they should be broadened. At present we do not have many units of N. C. C. and Territorial Army and I think that more provision should be made for them.

With these words I commend the Defence Budget which has been placed before this House.

**Shri Ramachandra Reddi:** While supporting the cut motions under discussion, I have a few observations to make, more particularly for the clarification of certain issues brought before the House in regard to the Defence budget. The other day the hon. Finance Minister told us that the Defence Budget does not err on the high side, though it has been made clear that we were spending as much as 49 per cent. of our revenues on defence only. I do not grudge the expenditure provided the other aspects of the administration are properly provided for. If there is any possibility of distributing a considerable portion of this amount on services that will in future develop our resources to be useful in defence, that will be a good investment. On the other hand we see that no such investment has been thought of. It has been mentioned the other day that the defence expenditure is only

25 per cent. of the total income of both the Central Government and the States. This is a new feature brought to the notice of the House because during the past years, at any rate before the 15th August 1947, the States were not committed to any Defence expenditure. If there were any Indian States that were maintaining armies, it was only nominal. On the other hand, they were not allowed to maintain very efficient armies. Any pooling of the State expenditure with the Central expenditure would only help a plausible argument and not a real one. Today even if this amount of 49 per cent. of the total income is spent upon defence, it might be justifiable if the public is taken into confidence by Government and assured that every pie is being spent conscientiously and that the commitments, sacrifices and obligations in the present foreign policy of the Government are properly accounted for. I agree with the suggestion that we cannot have a public discussion on defence but if we are thinking of expanding expenditure very much on defence, we have to infuse confidence in the taxpayer and to that extent the House at least must be taken into confidence and certain things told to them.

Mention has been made in the Defence Service estimates of 1952-53 about two things which require clarification. One is that a new department, namely, the Department of Scientific Adviser to the Minister of Defence and his staff has been created—page 37. The purpose is to make a “systematic study of the now very extensive and highly developed defence science and to deal with basic research etc.” I would ask for some more clarification on this point. The expenditure on this is gradually increasing and from 1950-51 to 1952-53 it has gradually risen from Rs. 3½ lakhs to nearly rupees nine lakhs. What sort of scientific research is being done? To what extent is it useful for the Armed Services? Is it going to economise our expenditure in the long run in the Defence Budget? Is there a possibility, through this section, of manufacturing armaments or some other material for war purposes in a more economical manner? All these have not been clarified in this particularly small paragraph.

Then there is the division of the Defence Department. It is now supposed to be working under three Commanders-in-Chief, one for the army, another for the navy and a third for the air force. Hitherto, before the 15th August 1947 the whole organization was evidently working under one Commander-in-Chief. Though the

report says that wonderful things have been achieved by this trifurcation with a Defence Minister over the heads of these three services, I am not quite sure whether this method has worked quite well. I make this observation from two points of view: Firstly our relationship with Kashmir has not been very effective. So far, we find that there is only one-way traffic for our men, money and other resources going into Kashmir and we are getting back nothing by way of at least an assured friendship or continued good relationship with India or the possibility of its merging into or affiliation with India. Whether the Kashmir question had been adumbrated after the new organization was brought into existence or whether it was conceived previous to that, we are yet to be told. This “revolutionary change”, after all, has not satisfied the public and any money spent on that is supposed to be a waste. But anyhow, I would like to have a clarification on that point.

Another point to which I wish to refer is the question of expenditure on stores etc. The Public Accounts Committee report gives us a glorious account of a certain amount of mismanagement or mishandling of the funds under Defence. The jeeps and rifle scandal is one of them. It was suggested by one hon. Member that it is a scandal to talk of the jeep scandal. But, I think it is equally scandalous to defend a scandal of that type especially after it has been brought to the notice of the public through this very plain and drastic report of the Public Accounts Committee. I only wish that in future, after the Defence Services have been re-organised, such incidents will not be allowed to continue or allowed to be committed. If efficiency has been increased after the trifurcation, such scandals ought not to have occurred at all. Therefore, it has to be surmised that the new set-up has not in any way affected either economy or controlled the expenditure on the Defence side and that everything has yet to take shape under the new organisation. As a matter of fact, if responsibility is divided like that, and if a Minister who is not supposed to have an overall knowledge of military strategy is placed at the head of this trifurcated organisation or rather the three Commanders-in-Chief, there is a possibility of the responsibility of the individual Commanders-in-Chief being shifted, and there is also the danger of their not acting in greater co-ordination. In England, there seems to be a system of having this sort of co-ordination properly controlled by

[Shri Ramachandra Reddi]

people who have got an overall knowledge of military affairs and strategy. Anyhow, if such a knowledge can be developed in our Defence Ministers, it is well and good. If that is not to be developed and if responsibility is taken over by a Defence Minister or a Committee of Ministers from the Commanders-in-Chief without knowing actually the methods of warfare and other details, it might end in disaster. I therefore suggest that the matter may have to be re-considered and that the entire responsibility might be located in one Commander-in-Chief, with necessarily an overall control of the Ministry which can only dictate policies.

With regard to defence expenditure, we have to promote such of the industries with these moneys, so that while they are useful in peace time, they would also be useful in wartime, when switched on to war work. For instance, I would ask what help or protection has been given to the Iron and Steel industry in India by the Government, with a view to increase the production of Iron and steel which are essential materials for war, and to the manufacture of armaments and transport vehicles which are essential in war. No noticeable advance has been made in the Defence Budget in this regard. So, whatever might be the size of the Defence Budget, it would have to be supported by a long range programme, and when war comes on or defence has to be tightened up, we must be in a position to switch on the peace time efforts to war time efforts effectively and more easily.

I would make only one more suggestion, and that is regarding military training. When war comes on, we usually recruit a number of people for military training. Military training during war time is more costly and more inconvenient. In peace time, if military training is given compulsorily at least to the college students, who possess the health and capacity, it might go a great way to equip and use them in time. When war comes, they will be ready to defend the country.

It has been suggested that it is the spirit and not the money that is more necessary. I quite agree with that. But, money also has a very large part to play in the discharge of duties entrusted to high-placed men. We cannot expect the Commander-in-Chief to work as an ordinary labourer on a salary of Rs. 50 or 100 or 200. Along with responsibility, a decent pay has to be given, and that pay would

certainly ensure greater responsibility in the persons that are placed in command of the armies, etc.

It has also to be pointed out that in peace time, the army may be utilised for nation-building purposes. We have been told by an hon. Member on the other side that military expenditure for nation-building enterprises in peace time would be three times the expenditure incurred by the employment of non-military personnel. Whatever it might be, instead of keeping the military idle in peace time, it might be useful to utilise their services for nation-building purposes, or at least make them work in factories, that would ultimately help in the manufacture of armaments etc. necessary for defence purposes.

श्री शाहनवाज खाँ : डिप्टी स्पीकर साहब, मैं आप को इजाजत से हिन्दी में बोलना चाहता हूँ। आज सुबह से जब यहाँ पर डिफेंस (defence) के ऊपर बहस शुरू हुई तो हमारे कांग्रेस बेंचेज (Benches) और जो हमारे मध्य के मुकाबले की बेंचेज में हैं, उन लोगों की तकरीरों को मैं गौर से सुनता रहा। यह मुझे अच्छी तरह से पता है और मैं इस को दयान्तदारी मानता हूँ कि इस हाउस (House) में कोई भी ऐसा आदमी नहीं है, चाहे वह कांग्रेस बेंच पर हो, चाहे कांग्रेस बेंच के खिलाफ़ बैठा हो, इस मुल्क के डिफेंस के खिलाफ़ हो या इस मुल्क की बेहतरी के खिलाफ़ हो। इसलिये जो कुछ भी मुकाबले से कांग्रेस के खिलाफ़ बातें हुई हैं, मैं उस को भी बुरा नहीं समझता। बजाय इस के कि मैं डिफेंस के ऊपर आऊँ, चन्द बातें इस तरह की यहाँ पर कही गई हैं जिन का मैं जवाब देना चाहता हूँ।

एक बहाने ने यह कहा कि इंडियन आर्मी (Indian Army) इसलिये बनाई गई है, इंडियन आर्मी के ऊपर इसलिये बहुत ज्यादा खर्चा किया जा रहा है क्योंकि उस को सोवियट यूनियन के खिलाफ़

तैयार किया जा रहा है। मैं उन को बता देना चाहता हूँ कि हिन्दुस्तान का अपना एक रास्ता चुना हुआ है। हिन्दुस्तान ने अपनी तरक्की के लिये, अपने-मुस्ताकबिल के लिये, एक रास्ता चुन लिया है और हिन्दुस्तान मजबूती के साथ उस रास्ते पर चलेगा। अगर कहीं सोवियट यूनिन की फौजें हिन्दुस्तान की आजादी को छीनेगी तो यक़ीनन हिन्दुस्तान उन के खिलाफ़ लड़ेगा। उन को यह मालूम होना चाहिये।

कुछ लोगों ने कहा है कि हिन्दुस्तान की जो फ़ौज है वह कामनवैल्थ (Commonwealth) की फ़ोर्स (Forces) के साथ साथ तैयार की जा रही हैं। उस से उन का मतलब यह था कि यह हिन्दुस्तान की फ़ौज एंग्लो अमेरिकन फ़ोर्स (Anglo-American Forces) का हिस्सा बनाई जा रही है। इस के जवाब में मैं कहना चाहता हूँ कि हिन्दुस्तान को अगर एंग्लो अमेरिकन ब्लाक (Anglo-American Bloc) के नीचे रहना होता तो हम हिन्दुस्तान को आजाद करने के लिये इतनी भारी कुर्बानी कर्मी नहीं देते। हिन्दुस्तान ने अपना एक आजादाना जोर पर रास्ता चुन लिया है और उस पर चलने के लिये हिन्दुस्तान हर एक कुर्बानी देने को तैयार है।

इस हाउस में बजट के दौरान में मुस्ताकबिल किस्म के रुपालात हाउस के सामने रखे गये। कुछ रुपालात तो ऐसे रखे गये कि हिन्दुस्तान पर जो हमले होंगे वह आज कल के ज़माने में जो जदीद तरीन हथियार हैं उन से होंगे। एयर फ़ोर्स के हमले होंगे, पैराशूट लैंडिंग (Parachute Landings) होंगी। एक तो यह सूरात पेश की गई। यह कहा गया कि ऐसे हमलों का मुकाबला करने के लिये हिन्दुस्तान

को बहुत बड़ी एयर फ़ोर्स (Air Force) बहुत बड़ी नैवी (Navy) और बहुत बड़ी फ़ौज की ज़रूरत है। इस में कोई शक नहीं कि हिन्दुस्तान का रक़वा इतना बड़ा है, हिन्दुस्तान की कोस्ट लाइन (Coast line) इतनी वसीज है कि इस के डिफेंस के लिये हिन्दुस्तान को एक बहुत बड़ी नैवी की ज़रूरत है जिस में एयर क्राफ्ट कैरियर हों, सब मॅरीन हों, बड़े बड़े जहाज़ और लेटेस्ट वैंटलिफ़्ट हों। इसी तरह से बहुत बड़ी एयर फ़ोर्स की भी ज़रूरत है और साथ ही बहुत बड़ी फ़ौज की भी ज़रूरत है जिस के पास लेटेस्ट हवाई जहाज़ हों और लेटेस्ट टैंक और हथियार हो। हमें ऐसी फ़ौज की ज़रूरत है। लेकिन इस के साथ ही हमें यह भी सोचना है कि जहाँ हिन्दुस्तान की इन ज़रूरियात को हम सामने रखते हैं वहाँ हम हिन्दुस्तान की माली हालत को भी नज़रअन्दाज़ नहीं कर सकते। यह चीज़ें बेशक ज़रूरी हैं और एक दिन हिन्दुस्तान को ज़रूर एक बहुत बड़ी नैवी बनानी पड़ेगी, बहुत बड़ी एयर फ़ोर्स और बहुत वेंहरीन किस्म की फ़ौज बनानी पड़ेगी। आइन्दा हमें यह सब करना पड़ेगा। और मैं चाहता हूँ कि जिस तरीके से हम फाइव ईयर प्लान (Five Year Plan) बना रहे हैं, जहाँ हम एप्रीकल्चर और दूसरी इंडस्ट्री के लिये एक प्लान बना रहे हैं, एक स्कीम बना रहे हैं, हिन्दुस्तान के डेवलपमेंट (development) के लिये इसी तरह से हिन्दुस्तान के फ्यूचर (future) को सामने रख कर हमें एक बहुत बड़ी शानदार फ़ौज, नैवी और एयर फ़ोर्स के लिये भी एक प्लान बनाना होगा। जिस तरह से हम फाइव ईयर प्लान में स्टैप बाई स्टैप तरक्की की तरफ़ बढ़ना चाहते हैं, मैं इस हाउस से यह दरक़वास्त करूंगा कि अपनी डिफेंस सर्बिसेज़ के लिये

[ श्री शाहनवाज़ खां ]

11 A.M.

भी हमें कोई ऐसी ही स्कीम, प्लान, तैयार करनी चाहिये ।

जिस वक्त अंग्रेज़ हमारे मुल्क में था उस ज़माने में बहुत कम हिन्दुस्तानी ऐसे थे जो मुल्क के डिफेंस में कोई खास दिलचस्पी लेते थे । क्योंकि मुल्क का डिफेंस उस वक्त ज़यादातर अंग्रेज़ की जिम्मेवारी थी और हिन्दुस्तान के जो कौम परस्त लोग थे वह उस डिफेंस में कोई खास दिलचस्पी नहीं लेते थे । जब हिन्दुस्तान आज़ाद हुआ तो मुझे एक मोतबर ज़रिये से पता चला है कि जिस वक्त लार्ड माउंटबेटन ने हिन्दुस्तान की बागडोर पंढित जवाहर लाल नेहरू के हाथों में सौंपी तो उन्होंने यह कहा कि सब से बेहतरीन, सब से अच्छी चीज़ जो बरतानिया हिन्दुस्तान के हवाले कर रहा है वह हिन्दुस्तान की डिफेंस सरविसेज़ (Defence Services) हैं । उन का कहना बिल्कूल बजा था और इस में कोई शक नहीं कि जिस वक्त बरतानिया गया उस ने हिन्दुस्तान के हवाले बेहतरीन डिफेंस सरविसेज़ कीं । मुझे आज भी यह देख कर खुशी होती है कि वह जो एक बेहतरीन किस्म की फ़ौज, बेहतरीन किस्म की डिफेंस सरविसेज़ थी, वह उतनी ही ऐंकीशियेंट (efficient) अब भी है और अब भी उस ने वही काबलियत और वही डिसिप्लिन (discipline) आज तक कायम रखा है और मैं उम्मीद करता हूँ कि वह इस से आगे ही बढ़ेगी । हिन्दुस्तान में कौन ऐसा आदमी है जो यह बात नहीं जानता कि जिस वक्त मुल्क की तंक्रसीम हुई हिन्दुस्तान के दुश्मनों का यह ख़याल था कि इस मुल्क में फिरकेवाराना फ़िसाद होंगे और उन्होंने इस बात के लिये कोशिश की मुस्तलिफ़ दिलचस्पी रखने वाली जमाअतों ने, रीऐक्शनरी फ़ौर्वेज़ (Reactionary

forces) ने यह कोशिश की कि पार्टीशन के साथ साथ हिन्दुस्तान में ज़बरदस्त फिरकेवाराना फ़िसाद हों और उन को उम्मीद थी कि फिरकेवाराना आग हिन्दुस्तान के कोने कोने में लग कर मुल्क को तबाह कर देगी । लेकिन उस वक्त हमारी फ़ौज आई और बावजूद बहुत मुश्किल हालात होने के उस फ़ौज ने इस मुल्क में अमन कायम किया और इस मुल्क की आज़ादी उसने बचा ली । इस के लिये फ़ौज यकीनी तौर पर हमारे मुबारकबाद की मुस्तहक है ।

फिर फिरकेवाराना फ़िसाद अभी खत्म नहीं होने पाये थे तो उधर से पाकिस्तान ने काश्मीर के ऊपर हमला कर दिया । काश्मीर में भी हमारी फ़ौज ने जो कुछ किया है वह सब अच्छी तरह से जानते हैं । फ़ौजी नुक्ते निगाह से हमारी फ़ौज ने यकीनी तौर पर बहुत भारी कारनामे किये हैं । लेकिन अब मैं फ़ौजी चीज़ों की तरफ़ आज रुजू नहीं कर रहा, मैं दूसरी तरफ़ इस हाउस का ख़याल ले जाना चाहता हूँ । जहां फ़ौज ने वहां बहुत बड़े कारनामे किये हैं वहां इस हाउस में काश्मीर के बारे में काफी बात चीन की गई है । मुख़ालिफ़ बेंचेज़ पर से शेख़ अब्दुल्ला के ऊपर काफी जाती एटैक्स (attacks) किये गये हैं । मैं आप की इजाजत से थोड़ा सा डिफ़स के मसले से हट कर काश्मीर के बारे में अपने ख़यालात रखना चाहता हूँ । मैं उन दोस्तों को बता देना चाहता हूँ जो लोग कहते हैं कि काश्मीर पर हम बहुत रुपया खर्च कर रहे हैं लेकिन वहां से हम को कुछ नहीं मिल रहा है कि काश्मीर के बारे में वह ऐसी बात करते हैं जैसा कि कोई चीज़ रुपये से ख़रीदने की है । मैं उन दोस्तों को बता देना चाहता हूँ कि जिस वक्त पाकिस्तान की फ़ौजों ने हमला किया उस वक्त इंडियन आर्मी

वहां नहीं पहुंची थी। इंडियन आर्मी के पहुंचने से पहले शेर काश्मीर अब्दुल्ला खड़ा हुआ और उस ने कौम परस्त लोगों को ले कर वहां खून बहाया और हिन्दुस्तान में शरीक होने का ऐलान उसी वक्त कर दिया। मैं यह भी साफ साफ कह देना चाहता हूँ कि नेशनल काँग्रेस शेख अब्दुल्ला के साथ थी और उस ने हिन्दुस्तान में शामिल होने का ऐलान किया। जिस वक्त शेख अब्दुल्ला ने हिन्दुस्तान में शरीक होने का फैसला किया तो वह फैसला कोई दब कर नहीं किया था हिन्दुस्तान की जबरदस्त फौज की ताकत को देख कर नहीं किया, बल्कि शेख अब्दुल्ला ने हिन्दुस्तान में शरीक होने का फैसला उस की आईडियालाजी (ideology), महात्मा गांधी की आईडियालाजी को देख कर किया। मुखालिफ बँचेज वाले शेख अब्दुल्ला के जो एक बयान को पकड़ रहे हैं उन से मैं यह कहना चाहता हूँ कि अगर यह सचमुच काश्मीर को क्रूर करते हैं तो उन दोस्तों से मैं यह दरहवास्त करूंगा कि जिस आईडियालाजी को ले कर हिन्दुस्तान में काश्मीर आया है उस को वह मजबूत करें तो काश्मीर और हिन्दुस्तान कभी अलग नहीं हो सकते।

काश्मीर में हमारी फौजों ने यक़ीनी तौर पर एक शानदार काम किया है और जैसा मैंने अर्ज किया, यह शानदार काम फौजों नुक्ते निगाह से बहुत ही आला रहा। मैं यहां आईडियालाजी की बात कर रहा था, हमारी फौजें वहां काश्मीर में जहां करीबन ८० फीसदी मुसलमान हैं, गयीं उस वक्त वहां के लोगों में तरह तरह का प्रोपेगन्डा (Propaganda) खौफ और हैजान फैला हुआ था। हमारी फौज ने वहां के लोगों के साथ बिरादराना सज़ूक किया

और वहां के अवाम का कानफिडेंस (confidence) और एतमाद हासिल किया। एक जगह की बात मैं आप को बताऊँ जो शायद हाउस के सब मेम्बरों को पता नहीं है। काश्मीर में हमारी फौज एक ऐसी जगह पहुंची जहां खुराक की बहुत कमी थी और बर्फ की बजह से खुराक वहां तक फौजों को नहीं पहुंचाई जा सकती थी। ऐसे मौकों पर आम तौर से यह होता है कि जब खुराक वहां नहीं पहुंच सकती है तो फौज लोकली (Locally) अपने लिये अन्न जमा करती है और उस हिस्से के रहने वाले बाशिन्दों से खुराक लेती है, लेकिन चूंकि वहां पहिले से ही खुराक की कमी थी, इसलिये वहां के फौजी अफसरों ने वहां की आबादी से खुराक लेने से इन्कार कर दिया और अपना राशन आघा कर दिया, अपने सिपाहियों से कहा कि भले ही तुम और हम सब भूखे रहें लेकिन यहां के बाशिन्दों से खुराक नहीं लेनी है। यह काम काश्मीर में हमारी फौज ने किया। इसी के साथ साथ हमारी फौज ने जब आसाम में बाढ़ आई, तो उस ने वहां भी बहुत शानदार काम किया और लोगों की सेवा की। रायलसीमा में जहां अकाल पड़ा, वहां के बारे में और दूसरे साहबान भी बता चुके हैं कि वहां भी हमारी फौज ने बहुत शानदार काम किया है। लेकिन यह सब कारनामे जो हमारी फौज ने किये हैं इन सब से बढ़ कर एक और कारनामा हमारी फौज ने किया है जिस की अहमियत शायद बहुत से लोग नहीं समझते।

आप को याद होगा कि करीबन डेढ़ साल का अर्सा हुआ जब कि हम को इत्तिला मिली कि पाकिस्तान फिर पीस निगोशियेशन्स (Peace negotiations) के बाद अपनी फौजें काश्मीर की तरफ बढ़ा रहा है,

[ श्री शाहनवाज खां ]

यह इत्तिला सच और सही थी और वाकई डेढ़ साल का अर्सा हुआ जब पाकिस्तान ने एक बार फिर काश्मीर पर हमला करने की तैयारी की और काश्मीर की तरफ बढ़ना शुरू किया। उस का मुकाबला करने के लिये हिन्दुस्तान की फौजों ने उस दफा काश्मीर की तरफ कदम नहीं उठाया बल्कि यहां की फौजों ने बागा वार्डर पर मार्च (march) किया और मैं फौजी नुबते निगाह से कहता हूँ कि हिन्दुस्तान की फौज का यह मूव (move) प्योरली (Purely) एक स्ट्रैटिजिकल मूव (Strategical move) की हैसियत से दुनिया की तारीख में जो बेहतरीन स्ट्रैटिजिकल मूव्स की मिसालें मिलती हैं उन में से एक है। अगर हमारी फौज ने यह कदम न उठाया होता और अगर वह काश्मीर की तरफ रुख करती तो यकीनी तौर पर वहां पर एक भारी खुरेज जंग होती, लेकिन हमारी फौज ने जो बागा वार्डर की तरफ मूव किया, उस से सारा नवशा ही पलट गया और हमारी फौज ने इस मूव को लेकर काश्मीर की लड़ाई बगैर एक खून का कतरा बहाये जीत ली। इस चीज के लिये भी हम सब लोग बजा तौर पर अपनी आर्मी के ऊपर, उस की डिस्प्लन और ऐफिशियेन्सी के ऊपर फर्र कर सकते हैं और जब हम अपनी फौज और डिफेंस सविसेज के बारे में बातचीत करते हैं तो हम को उन हालात को नहीं भूलना चाहिये जिन के तहत हमारा मुल्क आजाद हुआ और जिन हालात के तहत हमारी फौज अंग्रेजी राज्य के कब्जे से हट कर हमारी नेशनल गवर्नमेंट के पास आई। यह बात सबको अच्छी तरह से पता है कि जब अंग्रेजों ने इस मुल्क के ऊपर कब्जा किया और इस मुल्क में अपनी फौजें बनाई तो उन्होंने ने एक खास नुबते निगाह, एक खास प्वाइंट आफ व्यू (Point of view) से फौजों को आरगनाइज (organise)

किया। अंग्रेजों ने जब फौज के लिये भर्ती शुरू की तो उन्होंने सिर्फ हिन्दुस्तान की बेहतरी और डिफेंस के वास्ते ही भर्ती नहीं की, बल्कि उन्होंने ब्रिटिश इम्पायर (British Empire) की बहबूदी और ब्रिटिश इम्पीरियलिज्म (British Imperialism) को सर सब्ज करने के लिये यह फौज बनाई थी। जाहिर है कि ऐसी फौज जो एक इम्पीरियलिस्टिक (Imperialistic) निजाम को कायम रखने के लिये बनाई जाती है वह नेशनल गवर्नमेंट की नेशनल आर्मी से बिल्कुल एक जुदा चीज थी। अंग्रेजों ने फौज में ऐसे तबकों से लोग भर्ती किये जहां तालीम बिल्कुल नहीं थी और जहां सियासी बेदारी पोलिटिकल अवेकनिंग (political awakening) नहीं थी, ऐसे लोगों को अंग्रेजों ने फौज में भर्ती किया और उन को हमेशा नेशनल मूवमेंट्स से अलग रखा और अंग्रेजों की हमेशा यही कोशिश रही कि फौज को हिन्दुस्तान के नेशनल मूवमेंट्स से अलिहदा रक्खा जाये। इस डिजाइन (design) के ऊपर उस ने यह फौज बनाई, जाहिर है कि वह मरसनरी (mercenary) फौज थी। मैं भी ब्रिटिश इम्पियन आर्मी का एक मेम्बर रह चुका हूँ और मैं जानता हूँ कि वह एक बिल्कुल मरसनरी फौज थी, तनख्वाह और इनाम की खातिर लड़ा करती थी, लेकिन जब से हमारा मुल्क आजाद हुआ है, उस फौज का रोल (Role) बिल्कुल बदल गया और वह एक इम्पीरियलिस्टिक मरसनरी आर्मी न हो कर एक कौमी फौज बन गई है। और यह जो तबदीली हुई, उस तबदीली में जैसा मैं पहिले कह चुका हूँ हमारी फौज ने बहुत शानदार काम किया है, और एक मरसनरी आर्मी से नेशनल आर्मी

में बदल जाना एक बहुत बड़ा चेन्ज (change) होता है और उस के लिये हमारी फौज पूरी कोशिश कर रही है। लेकिन मैं यहां यह जरूर कहना चाहूंगा कि ऐसा करने के लिये दिल और दिमाग में भी बहुत बड़ी तबदीली होनी चाहिये। यह मेरी खुशकिस्मती है कि मैं जो पहिले एक मरसनरी आर्मी का एक मेम्बर था, बाद में नेता जी सुभाषचन्द्र बोस की नेशनल आर्मी का एक मेम्बर बना और मैं ने खुद अपनी आंखों से देखा कि एक मरसनरी आर्मी और नेशनल आर्मी में कितना बड़ा फर्क होता है और उन के हर एक मसले की अप्रोच (approach) मैं और उन के दिल व दिमाग में कितना फर्क होता है, यह चीज मैंने खुद अपनी आंखों से सिगापुर और मलाया के मैदान जंग में देखी। जब हम अंग्रेजों की फौज में थे तो लाखों की तादाद में अंग्रेजों की फौज सिगापुर में मौजूद थी और तकरीबन हर एक झाड़ी के साथ एक तोप लगी हुई थी और उन के पास जंग के सामान की कोई कमी नहीं थी। लेकिन जापानियों की छोटी तादाद की फौज के सामने इतनी बड़ी फौज ने हथियार डाल दिये। हमारे सिपाही हम से पूछा करते थे कि साहब हम किस लिये लड़ रहे हैं और हम किस लिये मर रहे हैं? नतीजा यह होता था कि जब भी जान का खतरा होता था, तो हमारे हिन्दुस्तानी, अंग्रेज सिपाही और गोरखे जान बचा कर रायफिलें उठा कर भाग खड़े होने थे, लेकिन जब बही फौज अंग्रेजों के कब्जे से निकल कर नेताजी की नेशनल आर्मी बन गई और हम बगैर सामान, बगैर तोपों और टैंकों के दुनिया की बेहतरीन फौजों का मुकाबला करने के लिये आगे बढ़े तो हम ने देखा कि हम में कितना बड़ा चेन्ज हो गया है। टाईम बहुत थोड़ा है, मैं बहुत ज्यादा नहीं बता सकता,

लेकिन मैं एक इंसिडेंट (incident) आप के सामने रखना चाहता हूँ जिस से आप को मालूम हो जायेगा कि मरसेनरी आर्मी से जब नेशनल आर्मी में चेन्ज होता है, तो कितना बड़ा फर्क हो जाता है। पोंपा बर्मा में एक मुकाम है, वहां हम आजाद हिन्द फौज वाले अंग्रेजों के खिलाफ लड़ रहे थे। हमारे एक सिपाही को आ कर एक बम लगा जिस से उस की एक टांग उड़ गई और उस के खून का फव्वारा जारी हो गया। उस सिपाही को उठा कर हैडक्वार्टर में लाया गया ताकि उस की मरहम पट्टी की जा सके। जब मैं उस सिपाही के पास उस की हालत देखने गया तो मैंने पाया कि वह चन्द मिन्टों का मेहमान है और वह बच नहीं सकता है, मैंने फौरन पट्टी बंधवाने को कहा, जिस पर उस सिपाही ने कहा कि पट्टी मत बांधो, यह खून भारत माता की आजादी के लिये बह रहा है, इसलिये इसे पूरी तौर से बहने दो।

यह फर्क होता है नेशनल आर्मी में और मरसेनरी आर्मी में। यह हाउस अच्छी तरह जानता है कि जापानी फौज के पास सामान की कमी थी। जिम वक्त जापानी फौज बड़ी भारी फौज के खिलाफ लड़ रही थी तो उस ने क्या किया। जब उन के खिलाफ बहुत भारी बैटल शिप्स (Battle-ships) गये तो उन के पास उन का जवाब नहीं था। उन के नौजवानों ने, कामाकाजे स्क्वैड्स, जांबाज स्क्वैड्स, सुसाइड स्क्वैड्स (Suicide squads) जो थे वह हवाई जहाज से जा कर उन के प्रिम आफ वेल्स जैसे बड़े जहाज से जा कर टकराये और उस को डुबो दिया। मैं ने एक मर्तबे जापानी दोस्तों से पूछा कि आप ने तादाद में कम होने के बावजूद भी

[ श्री शाहनवाज़ खां ]

जो इतनी बड़ी फौज का मुकाबला किया तो यह चीज आपने कहां से ली। यह जो जान पर खेलने जान कुर्बान कर देने का माद्दा है वह आप ने कहां से लिया। आप सुन कर हैरान होंगे कि उस ने जवाब दिया कि यह जो कामाकाजे स्पिरिट हमारी है, अपनी जान पर खेलने का हुनर जो है, वह हम ने हिन्दुस्तान के राजपूतों के जौहर से सीखी है।

मेरे पास ज्यादा वक्त नहीं है, इस-लिये मैं खत्म करना चाहता हूँ, लेकिन यह कहना चाहता हूँ कि आज अंग्रेजों ने जो मरसेनरी आर्मी हिन्दुस्तान को दी है, उस आर्मी में नेताजी सुभाषचन्द्र बोस की आर्मी की स्पिरिट लाई जाय और जो राज-पूतों का पुराना जौहर है, उस जौहर से उस फौज के दिल और दिमाग को मुबत्तर किया जाये।

मैं उम्मीद करता हूँ कि मुझ को इस बात के कहने के लिये माफी दी जायेगी कि मुझे एक बात का बहुत अफसोस है। वह फौज जिस की रसूमात, जिस के ट्रेडिशन (Traditions) सौ फीसदी नेशनल थे, मैं यहां पर उस का जिक्र कर रहा हूँ। मुझे इस का अफसोस है कि जिस फौज ने मुल्क की खातिर कुर्बानी की, उस आर्मी को, आज सही तरीके पर इंडियन आर्मी में नहीं लिया गया और उन को मुल्क की खिदमत करने का मौका नहीं दिया गया। मैं आज इस हाउस में पहली मंताबा नेताजी का एक सिपाही होने की हैसियत से कहना चाहता हूँ कि हिन्दुस्तान की नेशनल आर्मी में जाने का हमारा हक था, यह हमारा राइट (Right) था कि आजाद हिन्द में, आजाद हिन्द फौज के जो सिपाही और अफसर

हैं उन को मुल्क की खिदमत करने का एक सही मौका दिया जाये।

**Shri Nambiar:** Is there no time-limit, Sir?

**Shri Shah Nawaz Khan:** May I have two minutes more, Sir?

**Mr. Deputy-Speaker:** If necessary, I will prolong the time.

**Shri Nambiar:** The same privilege should be given to us also.

श्री शाहनवाज़ खां : मैं एक बात और अर्ज करना चाहता हूँ। हिन्दुस्तान का जो डिपेंस है वह बहुत बड़ी चीज है, उस डिपेंस के लिये मेरे दिल में बहुत सी स्कीमें हैं, बहुत सी तजवीजें हैं, लेकिन उन को रखने का मेरे पास वक्त नहीं है। मैं सिर्फ एक बात कह देना चाहता हूँ कि हिन्दुस्तान का डिपेंस उस वक्त तक मुकाम्ल नहीं हो सकता जब तक हिन्दुस्तान की पाकीजा, पवित्र धरती पर दूसरे मुमालिक के पजेशन्स (possessions) मौजूद हैं। आज हमारे मुल्क में गौबा पोर्चगीज का एक अड्डा है, इसी तरह से दूसरे फारेन पजेशन्स के मुकामात हैं जो हमारे मुल्क के मुंह के ऊपर एक बदनूमा धब्बा है। उस बदनूमा धब्बे को जब तक हम नहीं हटायेंगे हमारे मुल्क का डिपेंस सही तौर पर नहीं हो सकेगा। इस सिलसिले में मेरी एक तजवीज है और वह यह है कि मैं जानता हूँ कि हमारा मुल्क यह चाहता है कि तमाम मुमालिक के साथ हम दोस्ताना ताल्लुकात कायम करें, हम तमाम मुल्कों के साथ दोस्ती का हाथ बढ़ाना चाहते हैं, और जहां हमारी हुकूमत फांसीसियों के साथ, डच के साथ, पोर्चगीज के साथ डिप्लोमैटिक नेगोशियेशन्स (Diplomatic negotiations) कर रही हैं, मैं उस का हामी हूँ। लेकिन यह भी मैं बड़ी नज़रता, बड़ी हलीमी के साथ कहना

चाहता हूँ कि हम एक टाइम लिमिट (time limit) मुकर्रर कर दें, एक साल, दो साल का अर्सा दे दें कि हम तमाम मुल्कों के साथ इस सवाल को दोस्ती के साथ हल करना चाहते हैं, लेकिन अगर वह लोग खुशी के साथ हमारे मुल्क से अपने अड़डे नहीं हटाते हैं तो हम को अपनी फौज को हुक्म दे देना चाहिये कि जाओ, उन पर जबर्दस्ती कब्जा कर लो। अगर आज हम अंग्रेजों से हिन्दुस्तान ऐसा सब-कान्टिनेन्ट (Sub-Continent) छीन कर भी दोस्ताना ताल्लुकात कायम किये हुए हैं तो मुझे कोई शक नहीं है कि अगर हम यह फारेन पजेशन्स जबर्दस्ती भी ले लें तो भी हम उन के साथ दोस्ताना रिलेशन्स कायम रख सकेंगे।

इस हाउस में कई मतंवा आर्मी स्कैंडल्स (Army Scandals) का जिक्र आया। हो सकता है कि कुछ स्कैंडल्स हुए हों, लेकिन मैं एक फौजी अफसर होने के नाते जानता हूँ कि आज शायद बहुत सी चीजों का पता मेरे बहुत से मेम्बर दोस्तों को नहीं है। अगर कोई ऐसी सर्बिसेज है जिस पर हम रिश्वत से या स्कैंडल्स से बरी होने का फ़र्र कर सकते हैं, तो वह इंडियन आर्मी है। मैं जानता हूँ कि आज जब कि इंडियन आर्मी में सीनियर अफसरों की कमी है, हमारे पास बड़े बड़े कर्नल्स (Colonels) और जनरल्स (Generals) बहुत कम हैं, इस कमी के जमाने में भी मुझे इल्म है, जिन बड़े बड़े अफसरों के ऊपर षब्बे हैं, या यह शिकायत है कि उस ने रिश्वत ली है, या उस ने कोई ऐसा काम किया है जो, हिन्दुस्तान की फौज की डिसिप्लिन के खिलाफ़ है, तो बड़े से बड़े अफसरों को भी डिसमिस (dismiss) किया गया है। मुझे यकीन है कि जो ऊंचे रसूमात, ऊंचे ट्रेडिशनल इंडियन आर्मी के थे खास कर जो रिश्वत

से इंडियन आर्मी बरी थी, आज भी वह इंडियन आर्मी रिश्वत से बिल्कुल बरी है। बाहिर है कि तमाम इंसान फरिश्ते नहीं होते हैं, कोई न कोई कमजोरी इंसान में होती ही है, लेकिन इस बात का मुझे पक्का यकीन है कि जहां कहीं हमारे सीनियर अफसरों को पता लगे कि फलां अफसर ने बेईमानी की है, रिश्वत सितानी की है, उस के खिलाफ़ जबर्दस्त से जबर्दस्त फौजी डिसिप्लिनरी ऐक्शन (disciplinary action) लिया जायेगा।

इन अल्फाज के साथ, डिप्टी स्पीकर साहब, मैं आप का तहे दिल से शुक्रिया अदा करना चाहता हूँ कि आप ने मुझे यहां पर बोलने की इजाज़त दी। जय हिन्द।

(English translation of the above speech).

**Shri Shah Nawaz Khan:** (Meerut Dist.—North East): Sir, I seek your permission to speak in Hindi on this occasion. I have been attentively listening to the speeches from the Congress as well as the opposition benches on the Defence budget from the morning. I know it well and believe it too that there is no person in this House, whether he be on the Congress benches or on the opposition benches, who is against the defence or the welfare and wellbeing of the country. So whatever the opposition has said against the Congress, I do not take it in any bad light. Instead of coming over to the subject of Defence I would like to express my ideas on a few issues that have been raised here. One of my sisters in the House has charged the Government with maintaining the Indian Army on heavy expenditure for using it against the Soviet Union. I would like to tell her that India has chosen a way for herself, for her prosperity, for her defence, and for her future; and she would follow that very path with determination. If the forces of the Soviet Union violate our freedom anywhere we would certainly fight them. They should know it for certain.

Some hon. Members have said that the Indian army is being prepared and equipped along with the

[Shri Shah Nawaz Khan]

other commonwealth forces. By saying so they mean that the Indian Army is being transformed into a part of the Anglo-American war machine. In reply to that I would like to tell them that had we liked that India should remain within the Anglo-American bloc, we would not have paid so dearly for her independence. India has chosen an independent path for herself and she is prepared to sacrifice everything in following that path.

Different viewpoints have been put forth in the House during the Budget discussions. It has been said that any war on India would be a war which would be fought with the most up-to-date and modern weapons. There would be air attacks and also parachute landings. A picture of this sort was put before us. It is contended that to resist such attacks India requires a big Air Force, a huge Navy and a large Army. There is no doubt that India is a vast country with a very long coastal line and she requires a big navy equipped with aircraft carriers, sub-marines and also with the latest types of battle-ships to defend herself. In the same way we require a big Air Force as well and also a large army which should be equipped with the latest types of aircraft, and the latest types of tanks and other weapons. We require an army of that kind. But along with this we have to think that while we put these requirements of India before ourselves we cannot ignore her financial position. These things are no doubt essential and some day or the other India will have to make a provision for a large Navy, a big Air Force and an Army of the best type. We will have to do all these things. And my idea is that just as the Government have made a Five Year Plan for the development of Agriculture and Industry or in other words for the overall development of the country, similarly in view of the future stability of the country they will have to make a plan for the development of our Army, Navy and Air Force. I would appeal to the House that just as we have a Five Year Plan which takes us step by step towards progress, similarly we should have some sort of plan or scheme for the development of our defence forces.

During the British regime very few Indians used to take interest in the defence of the country, because it was mostly the concern and

responsibility of the Britishers at that time. For that reason the nationalists in India too did not take any interest in this subject. I have reliably learnt that when India became independent and the reins of administration were handed over to Pandit Jawaharlal Nehru, Lord Mountbatten is reported to have told him that the best thing that Britain was handing over to India was the Indian Army. He was justified in saying so, and there was no doubt that when the Britishers were leaving this land they were leaving behind them the most efficient and organised defence services for India. I am happy to see that these forces are as efficient today even as they were at that time. They have maintained their standard of efficiency and discipline up till now and I hope they will go on raising this standard. Who is there in India who does not know that when the partition of the country took place, the enemies of India not only thought that this country would be involved in communal disturbances but they also tried to stir them up. The interested parties and the reactionary elements tried that there should be communal disturbances on a wide scale following the partition of the country. They expected that the fire of communalism would spread throughout the length and breadth of India and would ultimately consume it. But at that time our army came forward and notwithstanding the very difficult situation prevailing at that time it restored peace in the country and saved our freedom. For that Sir, our army certainly deserves our congratulations.

Again, the communal disturbances had not yet come to an end, when Pakistan attacked Kashmir. What part our army played in Kashmir need not be told here as everybody knows it. From the defence point of view our army has certainly done many great deeds. But I am not drawing your attention to its military achievements but to something else. While, on the one hand, our army has done many great deeds there, on the other hand many a thing has been said Kashmir in this House. Some hon. Members from the opposite benches have made a number of personal attacks on Sheikh Abdullah. Sir, I seek your permission to digress a bit from the problem of Defence to that of Kashmir, and would like to put forth my ideas on that subject. To gentlemen who say that we have spent so much money

on Kashmir and have received nothing from that State. I would like to say that they talk in a manner as if Kashmir is something that can be purchased. I would like to inform those friends that at the time the Pakistan army attacked that State, Indian troops had not yet reached there. Before the Indian Army reached that place, Sher-e-Kashmir Abdullah rose to the occasion and mustered the nationalist forces in the State. They shed their blood and, at that very moment, declared the accession of the State to India. I would like to make it clear that the National Conference was with Sheikh Abdullah in his decision to accede to India. He decided to accede to India not under any duress, nor after seeing the military strength of India, but he decided to join India on the basis of common ideology i.e. the Gandhian ideology. I would like to tell my hon. friends sitting on the opposite benches who are making much capital out of one single statement of Sheikh Abdullah, that if they really honour the aspirations and wishes of the people of Kashmir they should strengthen that ideology on the basis of which Kashmir has acceded to India. If they would do that, I am sure the ties that bind Kashmir and India together can never snap.

Our forces in Kashmir have really done a magnificent job and, as I submitted, that work has been most remarkable from the military point of view. I was talking here about ideology. Eighty per cent. population of Kashmir is Muslim and when our army reached there, it became a subject of various types of propaganda. There was harassment, but the relations of our army with the people of that place remained fraternal and they earned the confidence of the masses. I would narrate a story which may not be known to many of the Members of the House. Our Army in Kashmir reached a place where there was shortage of food, and where food could not be transported because the road was blocked with snow. On such occasions, the army generally procures food locally and takes it from the residents of that area. But as there was already shortage of food, the army officers refused to procure food from the local population. Not only that but they reduced their rations to half the quantity and directed the soldiers not to take any food from the local population no matter if all of them remained hungry. That is how our

Army worked in Kashmir. Besides that, our Army did a splendid work and served people in Assam where floods had created havoc. In Rayalseema as well which is in the grips of famine these days, our army has done a splendid work as has been testified here by other gentlemen also. But our army did something more than all these things, the importance of which perhaps very few persons realize.

You might be remembering that about one and a half years ago we had received information that Pakistan was preparing to march towards Kashmir notwithstanding peace negotiations that were going between the two countries at that time. This information was true and factual. It is a fact that one and a half years ago Pakistan made preparations to re-attack Kashmir and began to move in that direction. To meet this threat of fresh aggression the Indian Army did not march towards Kashmir but towards the Wagah border. And from the defence point of view, I say that it was one of the most splendid strategic moves that we have ever witnessed in the world history. Had our army moved towards Kashmir and not towards Wagah, there would have been war and bloodshed. But our forces moved towards Wagah and won the battle of Kashmir without shedding even a drop of blood. For this too all of us take pride in our Army and in its discipline and efficiency. And whenever we have to talk anything about our defence services, we should not forget those circumstances as well under which our country became free and under which our defence forces came under the control of our National Government. It is known to everybody that when the Britishers occupied this country and raised troops, they did so with a particular point of view. Whenever they took up the work of recruitment to the army, they did so not merely for the defence purposes and for the well-being of India, but they organised it for the prosperity of the British Empire and for the expansion and development of the British Imperialism. It is evident that an army which was basically organised for the maintenance of the imperialist order, could with much difficulty play the role of a national army of a national Government. The Britishers recruited soldiers to the army from such areas where people were quite illiterate, where there was no social or political awakening. They re-

[Shri Shahnawaz Khan]

cruited persons of that type to the army and always kept them aloof from the national movements. It remained their constant endeavour to keep the army aloof from the Indian National movements. The formation of that army too took place with that very design. It is evident that it was a mercenary army. Sir, I have been a member of the British Indian Army and I know that it was completely a mercenary army. It used to fight for the sake of rewards and salary. But since our country became independent its role has completely changed; it has no longer remained an imperialistic army but is a national army now. And as I said our Army has done splendid work even under the changed conditions. If a mercenary army is transformed into a National Army, it is no doubt a major change and our army is doing its best to adapt itself to that change. But I must say it here that to effect such a change, one's mentality has got to be changed. I, who was formerly a member of the mercenary army, have the good fortune of being a member of the National Army of Netaji Subhash Chandra Bose; and I have seen with my own eyes what a great difference there is between a mercenary army and a National Army, what a lot of difference there is between their respective approaches to every problem and what a lot of difference there is in their mentalities. I have seen this thing with my own eyes in the battle-fields of Singapur and Malaya. When we were in the British Army the number of British troops in Malaya was running into lakhs. There was a cannon hidden almost behind every bush and they had no scarcity of arms and ammunition too. But notwithstanding that, that formidable army gave way before the Japanese. Our soldiers used to ask us the purpose for which they were fighting and dying. The result was that whenever any danger arose our Indian, British or Gurkha soldiers used to take to their heels taking their rifles with them; but when those very soldiers, freed from the British control, organized themselves into the National Army of Netaji and when we, without any resources, cannons or tanks, marched ahead to fight one of the most organised and efficient armies in the world, we realized what a difference it had made. Sir, time is very short and I would not be able to speak more but I would like to put before you an incident by which you

would come to know that when a mercenary army is changed into a national army, what a difference it makes. Popa is a place in Burma. There, we the soldiers of the Azad Hind Army were fighting the British. A bomb hit one of our soldiers and smashed his leg. Blood began to flow out. That soldier was brought to the army headquarters so that his wounds might be dressed. When I went to see his condition I found that he was sinking fast and could not live for more than a few minutes. I directed the soldiers to bandage his wounds at once. But the wounded soldier intervening said 'Do not bandage my wounds; this blood is flowing for the redemption of mother India; let it flow freely'.

This is the difference between a national army and a mercenary army. This House knows fully well that at that time the Japanese army was fighting against a formidable opponent, it was short of war materials, weapons and other things. But what did they do? When a number of big battleships went into action against them, they had nothing to fight them with. Their youngmen, the volunteers of the 'Kamakoje' Squads or, in other words, the Suicide Squads struck against the big battleships of the enemy such as the *Prince of Wales* with the help of their aeroplanes, and sank them. Once I asked some Japanese friends how they, while being in a small number, fought such a formidable army. I asked them what was the secret of their success. I also asked them wherefrom they got that spirit of self-sacrifice and desperate fighting. You would be surprised to hear that they told me that their 'Kama Koje' spirit, the spirit of ruthless self-sacrifice, was nothing but an inspiration from the spirit of self-sacrifice shown by the Rajputs of India.

Sir, I have not got sufficient time to narrate all these things here, so I drop it here. But I would submit that the mercenary army which the Britishers left here, should be infused with a spirit that dominated the Indian National Army of Netaji Subhash Chandra Bose, or with the spirit of chivalry that was inherent in the Rajput blood. Let that spirit of chivalry inspire and rejuvenate our soldiers.

Sir, you would excuse me when I express my regret over the fact that the army whose traditions were cent. per cent. national and which

sacrificed everything for the sake of the country, has not been properly amalgamated with the Indian Army and has not been given a chance to serve the country. I, for the first time in this House, would like to assert as a soldier of Netaji that it was our right to join the Indian National Army. It was our right that we the men and officers of the Azad Hind Army should have been given a fair opportunity to serve the country.

**Shri Nambiar (Mayuram):** Is there no time limit, Sir?

**Shri Shah Nawaz Khan:** May I have two minutes more, Sir?

**Mr. Deputy-Speaker:** If necessary, I will prolong the time.

**Shri Nambiar:** The same privilege should be given to us also.

**Shri Shah Nawaz Khan:** I would like to submit one thing more. Defence of India is a vital thing. I have many schemes and proposals in mind with regard to this problem, but I have not the time to submit them here. One thing that I want to say in particular is that the defence of India could not be said to be complete so long as there are foreign possessions existing on the sacred land of India. Today we find that Goa is a Portuguese base in our country. Similarly there are many other foreign possessions as well, which are like pimples on the fair face of our country. So long as we do not liquidate them, the defence of our country cannot be said to be complete. I have a suggestion of my own in this connection and I would submit it here. I know our country wants to have cordial relations with all the other countries. We extend our hand of friendship to all the countries; and while our Government are pursuing their diplomatic negotiations with the French and the Portuguese authorities in this connection, which I also support, I most humbly beg to submit that we should fix up a time-limit, say a year or so, to solve these problems amicably with the concerned countries. But if they do not remove their bases voluntarily, we should order our armies to march in and occupy those areas. If our relations with Britain could be cordial notwithstanding the fact that we made them quit this sub-continent, I see no reason why we cannot have friendly relations with the other countries even after we liquidate their possessions in India.

There has been some talk about the army scandals several times in

the House. There may be some scandals. But having been an army officer myself I know that there are several things of which many of my friends do not know anything. If there is any institutions of which we are proud for its being free from the curse of bribery or scandals it is the Indian Army. I know even today, when there is so much dearth of senior officers, of colonels and generals in the Indian Army, there have been instances when high officers have been dismissed for acting against the discipline of the Indian Army or against whom it was alleged that they indulged in bribery or did anything which was in contravention of the army rules. I am sure that the Indian Army has maintained its high traditions and that it is completely free from evils of bribery etc., as it has always been. But one thing is certain that all persons are not angels. There is one weakness or the other in every person, but I am quite sure that in any case where any one of our senior officers comes to know that such and such officer has not been honest or has indulged in bribery, strict disciplinary action is taken against him.

With these words Sir, I most heartily thank you for having given me this opportunity of speaking here. Jai Hind.

**Shri G. S. Singh (Bharatpur-Sawai Madhopur):** If story-telling earns one extra time I too can tell stories about the very same front that my friend fought on. I was a fighter pilot in the war. However, we are here to discuss the defence expenditure and not to listen to war experiences.

**An Hon. Member:** But whom were you fighting for?

**Shri G. S. Singh:** I was fighting with the rest of the Indian Army who did not join the Indian National Army. I was fighting with that army which is today present in this country. I was fighting with those Generals who today are commanding our Indian Army. I was fighting with those men who remained prisoners of war. (*Interruptions*). I was fighting against Fascism, Nazism and totalitarianism. (*Interruptions*).

**Mr. Deputy-Speaker:** Order, order. Hon. Members will kindly hear what he has to say.

**Shri G. S. Singh:** To discuss the defence expenditure, we must decide who can possibly be our potential enemy, who can be our potential aggressor. We must realise that for us to enter into a conflict with any of

[Shri G. S. Singh]

the major powers is impossible. We have no territorial aims, but we are determined to resist aggression in any or all its forms. We have realised—I think the Government do realise—who is the potential aggressor, and we must base our defence expenditure and the reorganisation of our forces on that realisation. I do not wish to cut one pie from the defence expenditure. But what I wish to say is that it is unbalanced expenditure. I find that the navy and the air force are being treated as step-children of the Defence Ministry. In the United Kingdom, on which our army is patterned, we find that the navy and the air force take 60 per cent. of the total defence expenditure, whereas here we allot 5½ per cent. to the navy and 11 per cent. to the air force. As has been pointed out, we have a large land frontier and an even larger sea coast. We must give up the concept of keeping large numbers of land forces maintaining a thin, olive-green line along our frontier. We must develop our air force and our navy. We must be able to transport troops quickly from one place to another. And to do this we must have adequate transport aircraft. We must have modern aircraft. In India today a great many people see an aeroplane, and they think it is a modern aeroplane, because it is flying. But I can assure you that to a great extent our air force is equipped with obsolete aircraft. We must change this. We must get modern aircraft which will not be shot out of the sky inside of two minutes. We must have strategic landing places built all along our frontier. We must station our troops so that they can be moved quickly in transports from one spot to another in the event of an emergency. We must strengthen our tactical air force so that we can, should need arise, make it impossible for any aggressive action to take place by making it ineffective at its source. We must be able to immobilise the enemy before he strikes us.

We have heard now and again mention of aircraft carriers. Everybody, I think, will agree with me that it is essential that we should have some aircraft carriers. If hon. Members look at the map of the world, they will see that India geographically is in such a strategic place that the vast oceans to the south, to the west and to the east of us must be covered by air reconnaissance, and this is impossible by land-based aircraft. However, one point must be brought out. Should the Government today

take a decision and say "We will have aircraft carriers," it will not be less than ten years before we have sufficient trained Indian personnel to man them. Therefore, I urgently request the Government to take that decision now, so that in ten years from now we will have sufficient trained personnel to man our aircraft carriers. (*Interruption*): Where is the money to come from? There is the Five-Year Plan. In ten years there will be a Ten-Year Plan. And with any luck we hope that we will be in a position to acquire these essential parts of our Defence Services.

The air force is an absolutely essential service not only in its defensive capacity but in its striking power, and we must have a striking force to be able to play a defensive role. I can compare the defence organisation of this country to a human being who has teeth to bite with and fists to hit with. If this defence expenditure is not allotted properly and the organisational and ancillary services get too much allotment, you will find the same thing happening as in the case of the human body: the body will be corpulent; the teeth will drop out; the fists will not be able to hit; and you will be too fat to run. We must make it absolutely essential that our striking power and our hitting power is maintained at the most perfect level of health.

We have had suggestions from my hon. friends on the right that our armed forces should be reduced. I tell you that if we reduced our armed forces, my hon. friends on the right would be the first, to form a labour union of those poor retrenched soldiers (*Interruption*) and they will be the first to bewail their fate. We have already heard an eloquent speech from the other side bewailing the fate of the Indian National Army and the Azad Hind Force. Tomorrow, if we reduce our army, we will have more eloquence from here bewailing the fate of our soldiers.

We have heard a great deal about British advisers and British officers in our army. I would like to point out that our national army since Independence is a very young army, and—it may have been the fault of the British—we have not got a sufficient number of senior officers to be able to take over such a vast organisation. Our senior officers who are now doing the jobs of Generals, Major-Generals and Lieutenant-Generals should, in the normal course of events, had not Independence

come, have retired as Colonels and Lieutenant-Colonels by now. It is essential in a vast organisation like our army, in modern warfare where warfare itself is an art, that we must have expert advice. We send people to America to learn to be doctors. We bring technicians to build our dams. Why should we not then send people to America or the United Kingdom—anywhere where they can learn the art of warfare? And why should we not have experts to advise us? When we have learnt these lessons, I am quite certain that we will do without these officers. But until then we must have them.

There have been unfortunate references by name to various advisers. I thought you had given a ruling that no person who is unable to defend himself in this House should be mentioned by name. These advisers, some of whom I know personally and about some of whom I have read a great deal, are experts in their line. They are not here for their pay. They are army people of independent means who are doing a service to this country, who have served India for 35 years, and who are continuing to do so.

One last point I wish to bring to the notice of the Defence Minister is this. It is essential for us to increase the production of our armaments. We must increase the production of our armaments and not rely on imports from outside. We have had great things said about our independent foreign policy. But until such time as we are self-sufficient in our own armament industry, we cannot follow any independent foreign policy. We have a few factories. We have the Hindustan Aircraft Factory, which spend most of its time, in my opinion, turning first class carriages into upper class carriages, and vice versa. We must develop our steel industries. We must make tanks and aircraft of our own. We must have these industries.

We have heard a lot of criticism of the army, and we have heard a lot of praise. But nobody has said "Thank you" to our army. This is the fate of the people of India, and I, on behalf of one-five-hundredth part of India, say "Thank you" to our armed forces.

**Dr. Ebenezer (Vikarabad):** While everybody talked on the detailed and material side of the programme of the defence expenditure, I wish to tell you something relating to the moral side of the question. Since the beginning of this session

we have been watching the discussions, and I regret to say that the Opposition party, especially the Communists, have taken to a non-constructive method of approach to the problems and their discussions. Their only aim, as I understand it, is to criticise any proposal that is put forward by the Congress party, whether right or wrong. We all know that life begins for some people at school, for some in work and for some when they get married: for some it begins when they begin their career in Parliament. But unfortunately by mistake if we take the wrong path then we are off the track. I say the Communist party or the Opposition Benches have taken the wrong path. It looks as if they make it a point to criticise everything whether right or wrong. They went on criticising our Prime Minister and the Government in a spirit of pouring out venom. Naturally, they were associated with underground environment and when they came out they have brought with them this venom which they acquired there. It takes some time for them to adjust themselves to human society. Knowing the international situation they criticised our defence and external policies. By all means they can criticise but it is a convention of the human society that criticism should be of a constructive type. The great problems of the world today are political, economic and social, but at their roots they are moral problems. The people of the world are not guided by any moral principles. The best contribution to the future of civilisation is a change of heart. We must believe that there is a dynamic force guiding every moral agent. It does not deal with policies but with persons. The unique contribution of our Prime Minister is that he demonstrated in the many countries he had visited how this "change of heart" can come.

**An Hon. Member:** Does it relate to defence?

**Mr. Deputy-Speaker:** Directly relates to defence. (Interruption). Oh, yes, it relates to *Ram Rajya* also.

**Dr. Ebenezer:** Someone from the Opposition, criticising the defence policy of the Prime Minister, said the other day that he has lost his place in history. On the other hand, we should think that the man who uttered those words has lost his place in human society and has gained his place in the underground world. The underlying strength of any country is the moral fibre of her citizens and the world can-

[Dr. Ebenezer]

not fail to lessen the dangers of armed conflict when the very morality of the people is shaken. Therefore it is impossible for peace to be established with such a state of affairs existing. Chaos, as you know, is the stoutest opponent of peace. Jealousy and hatred are on the increase rapidly. Fear of war and threat of war grappled the hearts of people of different countries. People are not guided by any moral principles. Under these circumstances our Prime Minister has taken a right step—a step for peace. This world-renowned-man, care-free, hate-free and, if I am not mistaken, God-inspired, is trying to bring a new life to a troubled world.

**Mr. Deputy-Speaker:** It seems to be a speech on External Affairs.

**Dr. Ebenezer:** His policy of Defence and External Affairs inter-linked with each other is commendable and worthy to be copied by other nations. The Prime Minister has said that we are friends of every country and we have no enemy. It is remarkable. And he has not aligned himself with any power bloc nor has he associated himself with any pact. This is a courageous act and it is unchallenged. The Opposition has asked several times to cut down the defence expenditure. In fact, our country has not increased the defence expenditure on the war path. We are only on the defensive. We should necessarily build up our defence out of nothing and it takes some time for our defence to come up to the mark for any eventuality or for any external aggression. Our Prime Minister has said that we shall not attack anybody but if we are attacked we are ready to meet any eventuality either from within or from without.

Men's passions and hatred are quick, jealousy and hatred are still aboard in the hearts of men. So, these twin incendiaries may start conflagration at any moment. When they do start, they will wipe away the entire civilisation. This is the international situation now: fear of the past, fear in the present and fear in the future, and fear of war. Millions of men and women are in the grip of fear. All the nations are in the grip of fear. Hatred grows amidst fear. It is fear that demands security and security in modern days means increase of armaments. Hate bred of fear lets violence loose. We think that by law and pacts we can break the vicious circle. We think in vain. Our Prime Minister has kept our country away from these

pacts and blocs. We are thankful to him for his undaunted courage. I submit that the international situation and our defence must be studied with special reference to fear which grips all the countries: I mean the fear of war, the fear of being attacked, the fear of lack of security. In a condition of fear, the reasoning power of human beings fails to operate normally as it does in Members of the Opposition. Senseless things are done by the Governments of various countries and the result is chaos.

I shall give you an example. There were two neighbours, A and B. One day A was walking in his garden and he noticed that B looked down into his garden from the top of the window next door. "This will never do", said A. In mortification A thought that his private garden was no longer private. So he raised the height of the wall around his house by several feet. "Hullo!" said B, "what is A doing that for? Of all the unfriendly acts I have known, this is the worst. Building up that wall is simply an insult to me, and is obviously aimed at me." So, he set to work and built another storey on the top of his house in order to be able to look over A's wall. "What is this?" asked A, and promptly built his wall several feet still higher. "Another insult", thought B and he raised another storey. So they went on doing this, A raising his wall and B putting up more and more storeys, but all the time A was not really afraid of B looking into his private garden! They went on getting more and more angry and the wall and the storeys grew higher and higher till finally both collapsed in ruins. So, with security! Mankind has really passed the stage of development. To ensure security, armaments are increased, but that at once raises fear and apprehension in the minds of the neighbours who see that their security is threatened and in turn increase their armaments. Though our leader has warned us against any fear of this type, yet I believe that we should have a peacetime line of defence in view of the present international situation—I mean, not on the war path, but in the normal way. But even this the Opposition Members want to reduce. If they have the interests of the country at heart, they would never ask for a reduction in defence expenditure. On the one hand, they ask for a reduction in defence expenditure and on the other, they want people to be militarily trained. I can see

their state of mind. It can be put down to an attitude of mental aberration. Confused state of mind indeed! I wish that defence expenditure could be slightly increased and quickly, and the morale of armed forces maintained.

A small digression. In Parliament many orators and politicians speak. I wish they had an electrical device fitted over their heads—something like the headphone, with three lights resembling the traffic signal lights. This electrical device may be similar to the blood pressure instrument which the doctors use or the cardiogram which records heartbeats of the patients. Then, assuming that the colours of the Opposition Members indicate their emotions in control of their hearts, we would get signals like the following: If it were hatred it would be indicated by the red light; jealousy by green; and if fear be the controlling factor, out would flash the yellow light. What a sight that would be, just imagine! Similarly, when we speak with our lips, if our thoughts and emotions are put on the screen, so that the whole world can see, then how uncomfortable we will be.

**Shri B. C. Das** (Ganjam South): Is the hon. Member a fiction writer?

**Dr. Ebenezer:** We cannot think of any reduction in our defence expenditure. We are in the infancy of building up of our defence. Our navy, air force and army should be at a normal level, a level at which we can meet external aggression or any grave emergency. I am unable to understand the viewpoint of the Opposition. When they speak like this I am led to believe that their minds and hearts are somewhere else, while their bodies are on the Indian soil, and most probably, their spirit is underground.

In order to make our defence more effective, our industrial policy should be on a par with that of other countries. Our industries must produce more in order to meet the demands of our armed forces and if our economic condition is not bettered at a rapid pace, it will hinder the progress of our defence programme. Economic conditions are inter-linked with defence. China was able to meet its economic deficiency within a short time and by increasing their production they were able to maintain adequate defence. Economic reconstruction is of vital importance to the defence of our country. Under economic reconstruction, I would suggest agrarian reforms.

**Mr Deputy-Speaker:** From defence he has switched on to agrarian reforms now.

**Dr. Ebenezer:** One minute, Sir. Land should be given back to the peasants. Production should be increased so that thereby we can increase our wealth, and this will enable us to build up our defence forces adequately.

**An Hon. Member:** He is always relevant, Sir.

**Dr. Ebenezer:** On the question of industries, I want to suggest profit-sharing. The profits should not go to the few and the wages to the many if industry is to thrive. That alone will increase our economic stability and which in turn will enable the security of our country.

**Mr. Deputy-Speaker:** I request the hon. Member to wind up.

**Shri K. K. Basu** (Diamond Harbour): Instead of wasting the time of the House like this, he may say something that will contribute to defence.

**Mr. Deputy-Speaker:** No hon. Member need say another hon. Member is wasting time.

**Dr. Ebenezer:** In regard to my hon. friend's suggestion, I would like to request the Opposition Members to give up sabotage, avoid subversive activities, and develop a constructive approach towards the day-to-day problems of the country. We welcome healthy criticism and opposition—of the constructive way to help the smooth working of the Government.

**Mr. Deputy-Speaker:** He has exhausted his time. Will he resume his seat?

**Dr. Ebenezer:** We are thankful to our Leader of the Nation for his new leadership in the matter of foreign policy and Defence and for the master-pattern of peace. We need to go forward this year and the years to come with this master-pattern in home industry, civic and national life and with master-passion to bring in the new era—a new type of personality and new civilisation with economic stability and security of the new freedom of our country—I think everybody wants it.

**Shri K. Subrahmanyam** (Vizianagram): When I rise to speak on a more or less technical subject like Defence, I am conscious of my limitations as a layman. Added to them, I suffer from a self-imposed restraint, for it is not our policy to cast asper-

[Shri K. Subrahmanyam]

sions on hundreds and thousands of people who have been braving their lives to defend our country from external aggression and internal disruption. I am not a protegee of any of the war camps to suggest that India should hitch her wagon to the star of one power or the other and that our fighting forces should be built on the model of some foreign army, navy and air force.

Today no realistic discussion of the budget is possible without a thorough consideration of the expenditure on Defence, which is now estimated at Rs. 197.94 crores as against Rs. 203.3 crores to be spent on civil heads. Moreover, Defence expenditure is met both from Revenue and Capital budgets, which adds to its importance.

**Shri Namdhari (Fazilka-Sirsa):** Sir, on a point of order. Is the hon. Member reading his speech?

**Mr. Deputy-Speaker:** Some hon. Members in their expression appear to be reading. They are only referring now and then to their notes.

**Shri Namdhari:** The Opposition Members are mostly from the rice-eating area, and their tongue slips fast!

**Mr. Deputy-Speaker:** The hon. Member may go on.

**Shri K. Subrahmanyam:** In a way, I am sorry to say it has become a vicious circle. At the outset a large amount of Defence expenditure can be saved if the Kashmir issue is decided. It must now be clear to the Government that a decision on merits is impossible to expect from the United Nations; especially now, with the entry of Russia into the arena, it has become a pawn in the Big Power cold war and has ceased to be an Indo-Pak dispute. They want both India and Pakistan to bleed to submission. How long can we afford to spend such large sums? It is time the issue is withdrawn from the United Nations and efforts made for direct negotiations with the people of Pakistan over the heads of their rulers. That will anyhow be a quicker solution than a plebiscite under U.N. auspices. For patriotic and other reasons it is held objectionable to demand a reduction in Defence expenditure. Without a cut in Defence expenditure the nation-building activities which are being starved today cannot have a share of the taxpayers' money. It is thus a vicious circle. It must be cut at

some point or other, at some time or other.

The Defence organisation has again, two aspects: one flowing from the country's foreign policy and another from domestic policy. At home, if the people are contented, if they have enough food, clothing, housing and other necessities of life, a Government can take them into confidence, they can be trained in the national defence, and there will be no need to have a large standing army to defend the country from the people, as it was during the British regime and to an extent as it is today also. This is what is called an armed people or nation on their arms, to be pressed into service at the time of need.

12 Noon

Externally, if we have no aims or others, if we are not involved in Big Power rivalries, and if we have friendly relations and security pacts with our neighbours, there will be no need to live in constant fear of attack from outside and keep a large army mobilised for action. It is commonsense that India cannot expect itself to be respected in international councils by virtue of its armed strength. Firstly, we do not have the necessary industrial potential to make our armed strength felt. Secondly, a poor country like ours cannot afford to join the mad armament race that is going on in the world. Theoretically, our foreign policy is sound inasmuch as it refuses to partake in the Big Power rivalries and join the armament race; but in reality such a foreign policy is not being implemented by India, by our Prime Minister. We have reduced neutrality to a game of joining with one bloc at one time and with another at another time. For instance, if another war breaks out tomorrow, can India expect to keep out of it and still receive American aid for the development of our Five Year Plan? I do not think. Similarly, there was nothing wrong in sponsoring China's case for a seat in the United Nations, but to have linked it with the war in Korea amounted to a championship of Russian power political game. From the positive point of view also, India has failed to develop a third force of free and neutral nations like Yugoslavia and Burma which would have been a real bulwark against another world conflagration. Had there been such an active third force today the world tension would have

eased a lot and we could have reduced our standing army without any fear. Secondly, from the practical point of view, in the event of an attack by a highly mechanized army, like the Russian Red Army or the American Army for the matter of that—whatever it may be—our fighting forces with all their valour and patriotism will not be able to withstand for long. Only the people will have to be roused into a patriotic war of national defence, and as Mahadeva Desai once aptly put it, "Spirit can often be weighed against planes", but how much more helpful and useful it would be if our people had been trained in national defence?

Coming to the organisation of the fighting forces, it is very painful to note that the old structure of the British days remains unchanged. It may be that the leadership of the fighting forces has been decentralized to an extent with a Commander-in-Chief each for the army, navy and air force and with the Defence Minister at the top of them all. But it is a small change. Essentially the gulf that divides the fighting forces from the common people is still there, unbridged. The disparity between the officers and men of the fighting forces is still so great that while an officer draws a salary ranging from Rs. 350 in the first year of service to Rs. 3,000 for a General, in addition to numerous allowances running to large amounts, the ranks have as low a salary as Rs. 25 and Rs. 30 plus some meagre allowances. Then we are told that there are special grades of salaries and allowances for British officers volunteering for the Indian Army. If they are volunteering for service in the Indian Army, why should special allowances be given to them? They can as well have the terms of service obtaining for all. If they are indispensable, it is of course a different matter.

**Shri Lokenath Mishra (Puri):** What does the Russian General get?

**An Hon. Member:** It is not written in the paper.

**Shri K. Subrahmanyam:** With regard to the Defence Services establishments, the discontent prevailing among the workers in the Armament Depots all over the country is too well known. If my memory does not fail me, there was some time ago a token strike at the Ordnance Factory at Kirkee. Because the Trade Union movement among these personnel is guided by patriotic considerations

and is free of disruptionist tactics, the Defence Ministry is taking undue advantage of it. There is even a statement in one of their publications that the labour situation is satisfactory. Such a wooden attitude is not likely to enthuse the workers to put their heart and soul into the work.

One of the ways of cutting down the expenditure on a standing army and at the same time bringing the army closer to the people is to employ increasingly the fighting forces in national reconstruction tasks. We have now tried it in Rayalaseema under extraordinary conditions. It should be extended to normal times also. There is a large area of fallow land to be reclaimed.

**Shri Namdhari:** Is the hon. Member reading a speech on behalf of Mr. Gopalan, or what is he doing?

**Shri K. Subrahmanyam:** The army can be profitably employed for it. It will then bring the military man as a son of the soil into close association with the peasantry and thus revolutionize his outlook towards people's problems.

**Mr. Deputy-Speaker:** Order, order. A number of new Members have come. Possibly this is the maiden speech of the hon. Member. He has done quite well. If he only speaks a little slowly, that will be understood to be a real speech and I am sure he will do so next time. Hon. Members will kindly hear it with patience. Speakers do not become so overnight. Let him have an opportunity.

**An Hon. Member:** Let him read slowly.

**Shri K. Subrahmanyam:** Above all the fighting forces will be put to productive use during periods when they are not on active service. Similarly small scale industries could be attached to military units. The forces could help in the implementation of the Five Year Plan by partaking such constructive activities as reclaiming waste lands, checking soil erosion, building roads, digging tanks, canals and reservoirs, sinking surface and tube wells and counteracting the menace of wild animals to standing crops. In short the men in uniform will be one with the villagers in their toil and struggle. How much we would have gained in man-hours spent on national reconstruction work need hardly be stressed here.

[Shri K. Subrahmanyam]

Further such constructive activities will have to be included in the military curriculum itself. In China during the days of the Long March—I do not know what the position is now with so much Russian dictation from above—the Red Army used to earn its living by work in the villages.

The territorial army which is still a token force in the country will have to draw from all walks of life and from the workers in the fields and factories as well. There will be greater enthusiasm for this force if the present habit of employing these men and women for unpleasant tasks such as breaking a strike or putting down a popular demonstration is given up. It must be a live wire defence organization with no political colour attached to it. It must not be used by the vested interests to put down toilers' struggles. In Bombay for instance, at the time of the Textile strike in 1950, these men were employed as a punitive force to drive the workers to the factories which is a very reprehensible act.

Then there are the scandals galore which are sickening to the core. The argument that the money advanced for anti-tank grenades will be recovered is fallacious. If circumstances in Kashmir had been different and if need had been felt then in the war there, what would have happened? India would have been at a disadvantage. And I understand that an officer of the Defence Ministry has been dismissed for bringing the jeep scandal to light. Is this meant to strike terror into the hearts of employees and to see that such scandals are hushed up there and then?

Before I conclude, I once again stress that we must have a highly mobile but small standing army which should be the army of the people backed by an entire nation under arms.

**Shri Jaipal Singh (Ranchi West—Reserve—Sch. Tribes):** I thank you for enabling me to repeat my admiration, un-qualified admiration for the defence services. During the debate on the Presidential Address, I drew the attention of the House to the President's reference to the magnificent work the army had done in Rayalaseema. It is unfortunate that references here in this House have been made to personnel who are not in a position to defend themselves

or whom the Minister himself dare not defend. A certain amount—much too much—of personal propaganda has been made by one Member at least about himself which is, I think, very unfortunate. I think that kind of personal propaganda might well be done outside and not on the floor of this House, because the army has its own reasons and the Nehru Government also has its own reasons for having done this or that in regard to the I.N.A. personnel. The attitude of the Congress Government also is very well known. I have to say this only by way of contrast because there is the other side which is very heartening. Most of the speeches have shown a conversion of mind and a new approach to the problems of the country *vis-à-vis* the army. Generally, the people have been very very critical of our defence services, but during this session, I find a welcome change. Instances of hostility and bitter criticism have been very rare and I hope this will continue.

In appreciating the defence services we have to look at the various vestiges of our army. The army is not merely a fighting unit. It is also, in its own way, in its own pattern of life and existence, a nation-building body. I wish hon. Members of this House could have taken the trouble to visit the National Defence Academy, only a few days ago, when there has a passing-out parade. I would ask them to take a little bit of trouble and visit the National Defence Academy to see how our officers are trained, what kind of education is imparted there and what type of first class men the army is producing. All this is an asset to our nation. That is an aspect which is not always appreciated. The army is doing more than an army job and whenever a civilian administration is in a tight corner, as I said previously, it is the army that has to come to the rescue of the civilian Government. Therefore in making an appraisal of the sums of money spent on our defence services, we should not be scared by the astronomical figures of other countries. One hon. Member has already quoted figures running into millions and billions. I say we could also make them into billions. Instead of saying Rs. 197.9 crores, we could say 32 thousand million annas. If you multiply that figure by 12 it will become an astronomical figure in pies.

The question is: Are we getting proper dividend out of the money that we are spending? My contention is that we are getting more than the dividend that we deserve, in the prevailing circumstances of this country. It is the army that has kept the country intact. To quote my hon. friend the Finance Minister it is the edifice of our prosperity. If it is not the edifice, certainly the edifice of prosperity in this country is founded on our strong army which is one of the finest bequests of the previous regime.

Much has been said about the officers being overpaid. I do not know whether people know what they are talking about. Are you going to look at the officers in the context of other people of the same rank or are you thinking of them as *Jawans*? There was one instance quoted and it was said that the *Jawan* got only Rs. 25. The fair lady forgot to mention that Rs. 25 meant everything else found and that gives a different picture. Not for one moment am I suggesting that the *Jawan* is over-paid. He is not. I have already said on the floor of this House and I hope now that we have Mr. Gopaldaswami Ayyangar as the Defence Minister, certain of the proposals of the Reorganisation Committee, of which he was a member, will be put into effect and the army will have less cause for grouse. It is an open secret that the army officers are not too happy about their financial circumstances. I would request hon. Members of Parliament to visit some of these officers in their homes, see them in their domestic circumstances before they criticize whether they are overpaid or grossly underpaid. Do you want them to look like officers or do you want them to look like coolies? Please make up your mind. Do you want them to lead men? If you want a particular type of work to be done, will you not give the person the wherewithal to enable him to do that work?

I am fully in sympathy with the defence services, but at the same time there are certain criticisms which I am bound to make. Only a few of them I can make in the short time that is at my disposal. Why is this much-maligned army hailed today as a nationalist army? I would like to ask the Nehru Government to make this army more representative of the nation than it is today. Out of about 8,000 officers, I find nearly half are Punjabee officers—I am not trying to be sectarian and do not make that mistake. I was associated for nearly

three years in the selection of officers for our armed forces. But it seems to me that something must be done so that every section of the Indian community is fairly represented in our defence services. At present, it is not the case. Something will have to be done. Somehow or other, whether we admit it or not, we are still suffering from the victimisation of martial and non-martial classification, this dichotomy that the British had in their regime. It is a well-known fact that given the opportunities, and other things being equal, one person of our society is as good as the other. I hope the armed forces would see to it that, hereafter, in the expansion, in the building up of the armed forces, they try their best to get out of this rut of martial and non-martial idea that unfortunately still prevails today.

I for one would have liked in the Defence Budget a specific provision for defence production and its development. How much longer are you going to depend on foreign supplies? One hon. Member spoke of the secrecy of the armed forces. There is nothing secret, believe me, as far as the armed forces are concerned. When you are purchasing your armaments in foreign markets, how can it be a secret? There should be in the Planning and in the Budget every year some provision for expansion of our defence production. The way we are going about in the Hindustan Aircraft Factory is not one that holds out any promise. We should begin with the manufacture of critical spare parts. We can do that. Another thing that I would suggest is that we should resort to what every other sensible country has resorted to, that is, production under franchise. We are not going to produce a radar instrument or something like that. As New Zealand has done, as Australia has done, as other countries have done, we should resort to buying out the licence of other manufacturers which can easily be done, without involving the country in extraordinary expenditure. Defence production is not properly attended to in the financial planning, and as far as I can see, by the Planning Commission also.

There is this thing also. I think the rate at which we are expanding is very slow. I do not want to go into figures. Take the Indian Air Force. One hon. Member in his admirable speech has already made reference to that. Are we in a position, considering the size of our country, considering the problems that we have next-door, to say that we have an ade-

[Shri Jaipal Singh]

quate number of squadrons? Can the hon. Defence Minister tell me that 15 squadrons are in any way adequate for the present needs, even though the danger of attack or aggression is not so great at the present moment? I think we have to be prepared to spend much more, and be less critical of the Defence Budget, if we really mean the security of the country.

I would like our friends here to go to any Regimental Centre to see with their own eyes what the army does, how it lives. It is not merely a question of being in uniform. They are doing so many other things. Time was when an hon. Minister went mad about growing trees. If you go into the statistics, of *Vanomahotsava*, you will find that the trees that Mr. Munshi planted were washed away in a couple of days whereas the trees planted by the army are up there and bearing fruit. Going into the statistics of the response that we received and we continue to receive whether it is grow-more-food or grow-more-trees or grow-more something, you will find that the army has been responsive to any demand that has been made on it. The army has its own job to do and while I think it must be able to do other things as well when an emergency is there, it should not be rooted firmly away from its own line. Some people say that because there is no threat of war, the army in peace time should be converted into a production army. Up to a point that may be possible. But, the army must always be mobile. Our frontier situation has changed. After the Partition, our frontiers are different. Our cantonments were differently poised previously. After the Partition we have other problems. I would like the hon. Defence Minister to tell us whether he is in a position to meet with the new problems that have been created as a result of the Partition.

Take the question of the Eastern Command for example. The Eastern Command is, at the present moment, based in my province Bihar. There has been partition eastwards. The frontier problems on that side of our country have, in consequence, become different. How long is it going to take the Nehru Government to make up their mind as to whether the headquarters should be in the province of Bihar or in the province of U. P.? The sooner a decision is made, the less extravagant will the expenditure be in regard to the construction of permanent headquarters

for the Eastern Command. We have heard it said that the Government is going to review the position about headquarters of the Eastern Command after five years. The net effect of this is that for the next five years, money will be spent on a temporary basis. Hutments will be put up; barracks will be made on a temporary basis. If the decision is that the headquarters should continue where they are now, well and good. If not, all this money would be a waste.

**Shri B. Das (Jajpur-Keonjhar):** I thought it was Ranchi.

**Shri Jaipal Singh:** Ranchi is in the province of Bihar. It is the capital of Jharkhand.

Similarly in other areas. I was only giving an instance as to how we must make up our minds quickly. Just as our hon. friend, an ex-fighter pilot, appealed to the Treasury Benches, to make up their mind quickly in regard to aircraft, there must be some quick planning about it. Now-a-days, aircraft gets out of date quickly. Suppose we decide today to buy jet fighters, five years hence, the jet fighters we have chosen are completely out of date by that time. Let us be quick in our decision because our neighbours, everywhere, not only next-door, are stealing a march in regard to this. It is a question of security. I am not thinking of security from the civilian side. Men may cherish different faiths. But the blunt fact is there that we have to fight with the same guns. We cannot be fighting with out-moded equipment. We have to be up-to-date. To be up-to-date, we have to be prepared to spend. Nothing comes to us free; we have to spend a lot. Therefore, I urge that the defence production programme had better be gone into quickly so that this enormous drain—everyone realises it is an enormous drain—may be reduced and we may be more and more self-sufficient every year and thereby not only make our army not dependent on foreign supplies, but an army that can live, in every sense of the word, in regard to its equipment, in regard to its food, in regard to its vitality and in regard to its very existence, in the country and for the country alone.

**Shri Altekar (North Satara):** Having watched the proceedings in this House from the beginning of this session till now, I am rather thinking in my mind whether it is not more easy

to take a seat in this House by catching the eye of the electorate than to catch the eye of the Speaker and get an opportunity to speak. I have to thank you, Sir, for giving me an opportunity to speak on this occasion.

The first and foremost duty of an independent Government of an independent country is to protect it from attacks within and from attacks without. I mean to suggest that no sacrifice is too great, nor any military expenditure too heavy, to protect the hard-won liberty of our country. And from this point of view, I have to congratulate the finance Minister for making what adequate provision he can for the sake of our defences in the Budget of a poor man's country. I, at the same time, congratulate him for the consummate art of presenting figures in such a way as to minimise the shock that may be felt by persons who take fright at the military expenditure. If we go into some well-known firm, we find the prices of articles fixed as Rs. 9/15 or Rs. 14/10. Well, as a matter of fact, we have to take a ten rupee note or a ten and five for that. So, in our Defence Budget, we find that the Defence estimate is put at Rs. 197.95 crores. Well, it comes to Rs. 198 crores. But, of course, all that provision which has been made there is necessary for the purpose of the defence of our country.

We need not be in any way afraid of being criticised for spending nearly 50 per cent. of our Central income for the purpose of our defence. Many figures have been quoted with respect to the amounts that are spent by foreign countries outside Asia. I will rest content with what is being done by our neighbour, *viz.* Pakistan. In the budget estimate of 1950-51, the total income of that country excluding, of course, the Railway finance, was about Rs. 73 crores and a little more, but the figure put in for the purpose of defence was as high as Rs. 50 crores. In the revised estimate that came afterwards when they got better receipts from elsewhere, they put the defence expenditure at Rs. 60.70 crores. Of course, that worked out to a little more than 51 per cent. but they were prepared to spend so much for the purpose of the defence of their country. For the year 1951-52, their total receipts were estimated at Rs. 113 crores and the defence estimate is put at Rs. 62 crores. That works out at 54½ per cent. When that is the expense that is being made by our neighbour who also is, I may say, in the early days of liberty, we also have to look from our own point of view.

We cannot in any way lend countenance to such tactics as providing arms to some martial tribes on the borders and let them loose on the nearby country. We, of course, can give arms to persons or the residents on the border and ask them or teach them to protect themselves against any sort of infiltration, but we cannot allow them to deteriorate into the position of bandits who ultimately live by robbery or something like that. Once such forces of anarchy are let loose, the necessary corollary is that civilisation is in danger, and it leads to anarchy in the country. Therefore, I have to submit that in order to defend our country, we must have an army that is efficient and at the same time sufficient for the purpose. From that point of view, we have to look into the context of the present situation, the situation which has arisen on account of the partition and the things that are there as a corollary to it.

Owing to this partition, we have lost the natural borders on the western side of our country, that is, the Hindu-kush and Suleman mountains, and we are now faced with a border which is purely a plain of an extent of not less than 800 miles and absolutely no point of vantage wherein we can pitch. We have to guard such a frontier on the west, and at the same time, a situation has arisen on the east where we have got a sort of double frontier—one is on the east of Assam, and the other is on the west of Assam as also on the east of West Bengal. And that, again, is a large border, and for the purpose of that, we have to maintain an army. From that point of view, I submit, we must develop the strength and maintain our army, and keep it efficient so that it will be sufficient for the purpose of the defence of our country.

The thought was suggested, or a suggestion was thrown out that this army has been, as a matter of fact, maintained at such a big expenditure for purposes of meeting the revolutionaries inside. I submit that they are placing too high a premium upon their capacity to create disturbances and trouble in the country. Not even a fourth of the army will be necessary for that purpose. It is not for the purpose of quelling any disturbance or trouble that may arise in the country, but rather to protect any aggression from outside that we have to wield our own defence. Of course, if any disturbances arises in the country, that will be dealt with in the proper manner. The Police

[Shri Altekar]

and the civil administration will take care of that, and should some emergency arise for taking any swift action on their part, the army may be brought in, but that is not the primary and first necessity of the army. Our primary consideration is to protect our country against any emergency that may arise in the context of the present situation in the world. I beg to submit that the expenses that are being met and incurred for this army—for the personnel of the army as also for purposes of equipment that is necessary—are, as a matter of fact, far short of what should have been possible—what this country should have been able to make in that respect.

I submit that when we ought to defend our own country, we should be in a position not to depend upon any one else. History teaches us that in the past the Marathas and other powers at that time were not manufacturing their own up-to-date arms and relying upon the supplies from others, and that was one of the great causes why they failed in the past. That should not in any way be repeated. We should rely on ourselves for the equipment of our army, manufacturing our own arms. If we purchase them from others, it costs a lot, and at the same time, there is the possibility of their letting us down at some time. That should never occur. Furthermore, a great economy would be effected if we build a great factory, and our resources, so far as equipment for our army is concerned, I believe, are not in any way short, and if we take to this manufacture—and the earlier the better—we will thereby make a great saving in the cost of our defence expenditure. There is another great advantage to be had in that respect and that advantage is that our strength, our actual capacity and ability to cope with any situation, will not be made known to any outsider. If we are purchasing from others, they know what our strength is. They know with what we are fighting and going to fight, but if we manufacture all our defence equipment, we will be masters of our own, and at the same time, we will not be revealing any secret to others. From that point of view, and taking into consideration the nations or rather those who supply us with arms and their relations with others, I submit that the earlier we take to manufacture of arms, the better, and in the best interests of our country.

So far as the taking over of the navy and the air force are concerned, we have to take them at an early date. In doing so, a criticism has been made that we are bringing a large number of experts in this country, from outside, both for the purposes of officering the army and also for purposes of scientific research. We are in a state of transition. During the transitional period, for about four or five years, we shall have to take the aid of foreigners. If any one, therefore, criticises that we are relying too much on foreign experts, I submit, that it is not a fair one. Even in Russia, they had to take the aid of foreigners at the beginning, before they could ultimately develop their own factories, and manufacture their own arms and other machinery. The same stage has come in the path of our nation also, which is rising from power to power, after the hard-won liberty. I do not think, therefore that there is any harm if we rely upon foreign aid for the time being.

While we are progressing in this way, we are also being criticized for being required to pay a high salary to the officers. When my hon. sister from the other side quoted certain figures, she quoted only the figures at the extreme, that is, at the entrance stage of the soldier in the army, and at the end of the service of the officer. It is not a fair way of criticism. If a trained soldier enters into the army, his pay in the beginning is Rs. 90 and he can by his own ability rise to the position of a Risaldar-Major or a Subedar-Major when his pay will be from Rs. 250 to Rs. 265.

**An Hon. Member:** How many persons can become like that?

**Shri Altekar:** That will depend upon the ability and scope he will have, and I am sure many of them will have it. (*An Hon. Member:* Only one per cent.) In the case of a Second-Lieutenant, his pay is only Rs. 350 at the beginning, but when he becomes a Colonel, it rises to Rs. 1,400 which is again a consolidated amount. Formerly, in 1947 the pay of the Second-Lieutenant was Rs. 490 inclusive of lodging and marriage allowance at the beginning. That amount has since been reduced by the New Code to Rs. 350. This is an instance of economy. When an officer has to lead the army, when he is charged with all the responsibilities of an army, he should get a pay which is consistent with the position which he occupies.

**Shri Velayudhan:** What is the marriage allowance for a *Jawan*? Only rupee one a month.

**Shri Altekar:** There has been no marriage allowance, since the year 1947. The highest pay in the army, that is, Rs. 3,000 compares not very favourably with the highest pay in other civil services. If we are going to reduce the pay of high officials, as a measure of economy, the question of reduction of pay on the civil side should come first, and then only on the military side. Our army then will have a certain stimulus and inspiration. It is not in any way less national in spirit than that in any other nation in the world. There are now many among us who were formerly with the British Government, and serving the Britishers; they have changed their ranks and come to fight with us in our national struggle, and to serve our country in the best possible manner. In the same way, our army which was formerly under the British has since come over to our side, with such national spirit which is really an exemplary one. I shall just quote you the instance of Captain Roy who first went to Kashmir to withstand the onslaught of the tribal forces that invaded Kashmir. He went there only with a handful of persons. With courage in his hand he at once rushed to Baramulla where he met with his end. Was he purely a mercenary? Can anyone say that he was a mercenary Captain? He was inspired by the best possible national spirit. In the same way, the officers of our army are all as national, and as patriotic, as any one of us here. The exploits that have been made by our forces in different lines are such as have elicited praise from outside. Outsiders were all wonder-struck at the way in which supplies were carried by our Dakota planes over a height of 24,000 ft. and how with such ordinary planes we were able to render such great service whereas they have their own special planes and apparatus for flying over such a high altitude. While our pilots with such ordinary planes performed such feats, there is not even a word of praise said here by any one on the other side. They have achieved things which have elicited praise from every one of us. We need not say anything against them simply because they were with the British formerly. The spirit of patriotism and nationalism which has inspired the hearts of every one in this country has also inspired the heart of every one in our army, to whichever rank he may belong. I believe that our army

deserves every sort of praise and gratitude from every one in this House and also from the country outside.

**Mr. Deputy-Speaker:** The hon. Member's time is up. He may kindly conclude his speech.

**Shri Altekar:** Out of the Rs. 197 crores, about Rs. 77.20 crores is for purposes of pay and allowances, and about Rs. 15.58 crores is for the Non-Effective Services, namely, pensions and gratuities. I believe very little can be made in that by way of economy or retrenchment. But I believe there is every scope for the retrenchment in the purchasing of stores, which is now being done to the extent of about Rs. 80.20 crores. The sum that is paid towards maintenance and construction of works is about Rs. 10.72 crores. If some care is taken in these items while spending, some reductions are possible. If we purchase the stores by inviting tenders, there is scope for economy, and some possible reduction in the expenditure under the head 'purchase of stores', service stores like food, clothings etc.

With an astute Finance Minister, and a man of great ability in our Defence Minister, all of them matter-of-fact statesmen, guided by our great Prime Minister, there is every scope for economy and I hope they will do their very best in the matter. I am sure, considering the very high place which our Prime Minister occupies in the heart of every one in this country, our destiny is safe in his hands.

**Shri Keshavaiahgar (Bangalore North):** The only opportunities we have had here to make our voices heard have been the occasions when at the termination of the proceedings you have been pleased to put cut motions to vote. We have then the opportunity to say 'aye' or 'no'. After all I have an opportunity to address this august House for the first time and I crave the indulgence of your goodness and the hon. Members of this House to enable me to say a few words opposing the cut motions moved by the other side.

So far as the question of defence is concerned, the freedom which we have earned at very great cost in such a unique manner has got to be preserved at any cost. We should always be guided by the rule 'first things first' and I am happy and gratified to know that some of my friends on the other side, in spite of the cut motions, have been pleased not to press them and say that they are also for the establishment of

[Shri Keshavaiengar]

national security and safety in the first instance. Personally I feel that even economic stability comes only next and we should not grudge any money that is required for the purpose of establishing national security.

It so happened—perhaps it was a matter of historical accident—that we had been under the clutches of the Britishers for the past several years, and now we have just attained freedom. We have, therefore, to take every precaution possible and provide ourselves with the utmost care and caution to safeguard this well-earned, hard-earned freedom under any circumstances, both from aggression from outside as well as from internal insurrections. In one way I am even thankful to the Communist friends on the opposite side for the troubles that we have had in our country and also for the apprehensions we have had from our neighbours. In fact, in my humble view, that has given us an opportunity to know our own strength and to have confidence and self-reliance in ourselves. That has brought out the very simple fact that our army must always be kept very trim under all circumstances and at all times. The one thing that the army should be engaged in in times of peace is to prepare itself for war. We are not aware at what point of time and where and when things will happen and we may have to face an external aggression. We cannot falter when there is an occasion of that kind. Therefore, I feel that they should always be kept trim and in that way the opportunities that have offered themselves have helped the army to a very great extent.

Something was said by my friend, Mr. Patnaik, regarding the socio-economic function of the army and all that. Not a word was suggested by my friend in a constructive manner as to how our army should engage itself according to his notions, except it be by way of suggesting that it should be done. Our army has had many momentous achievements to their credit. In fact, they have stood by us and by our leaders at the most critical points of time. Where would we have been but for our army in the early days of Partition? Have they not been responsible for the transfer of millions of our countrymen? And can we ever forget the part that the army played in Hyderabad, and in Kashmir in warding off aggression? It is not a question of expressing thanks to our army. I would even

go to the length of saying we should express our gratefulness to the army for the splendid achievements for which they have been responsible in accordance with the traditions that they have already built for themselves while under the British regime.

One lady member on the Opposition mentioned a list of some foreign technical personnel at the head of the army branches. As some of my friends have already replied to that point, I would also join hands with them and say that after all it is very necessary that some of these technical assistants have to be taken from outside. It so happens that in spite of the fact that we have freed ourselves from the British rule, they are being sporting enough to be friendly with us. They respect our contact. There is nothing wrong in securing their help and if I may say so and am permitted to say so, I would even go to the length of saying it is better and well for us to deal with a known devil than an unknown one.

I would further beg to submit that so far as the point made by my friend opposite about socio-economic activities is concerned, our armies, whenever there was a national emergency have come forward and done their level best and acquitted themselves very eminently. Is that not a socio-economic function? We cannot indent upon their services ordinarily all the time. As I have already submitted, they should be always engaged in preparing themselves for any national emergency whenever it may occur.

Something has been said by my friends about the question of the voluminous nature of the task that is being faced by our army. It is a known fact that we have a very long stretch of coastal line. Our navy is still in its infancy, and so also is our air force. If only we are serious in having a sufficient force to take care of our country and protect us and protect our shipping in the Indian Ocean, we must have a sufficiently large air force and navy too. In fact when the Britishers left us, they cleared away all the naval bases, and none of their battleships were left behind. Now we have got to make a beginning at every point. And that requires very great expense no doubt. Subject to correction, I think the strength of our air force is very meagre. It cannot even come up to the total loss of one day's action in

Korea, I suppose. Whatever it is, it is not possible to suggest anything connected with reduction of expenditure so far as the defence proposals are concerned.

I would beg to suggest to the hon. Minister of Defence for his kind consideration the other proposal, put forward in a rather constructive way by some of my friends, regarding the development of industries connected with the equipment of our army. Several of the ordnance factories. I suppose, are manufacturing exceptionally good articles for the army. May I suggest that those of them that can be thrown open for being manufactured by private industrialists be

allowed to be manufactured in private factories? It will indirectly help the development of industries as well.

I do not want to take any more of the time of the House, and I rest content with saying that it is very necessary that we should safeguard our national security first at any cost. We cannot take risks and forge the danger that we may have to face.

1 P.M.

With these words, I oppose the cut motions moved by the other side.

*The House then adjourned till a Quarter Past Eight of the Clock on Wednesday, the 11th June, 1952.*